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Supreme Court,
High Courts,
Tribunals and
Statutes

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Table of Contents

Supreme Court

High Courts

- **Allahabad High Court**
- **Andhra Pradesh High Court**
- **Bombay High Court**
- **Calcutta High Court**
- **Chhattisgarh High Court**
- **Delhi High Court**
- **Gauhati High Court**
- **Gujarat High Court**
- **Himachal Pradesh High Court**
- **Kerala High Court**
- **Madras High Court**
- **Manipur High Court**
- **Madhya Pradesh High Court**
- **Patna High Court**
- **Punjab and Haryana High Court**
- **Uttaranchal High Court**

Tribunals

- **Customs Excise and Service Tax Appellate Tribunal**
- **Competition Commission of India**

- **Income Tax Appellate Tribunal**
- **National Company Law Tribunal**
- **National Company Law Appellate Tribunal**

Supreme Court

- Bhagya Estate Ventures (P) Ltd. v. Narne Estates (P) Ltd.*, (Vikram Nath, P.S. Narasimha and Prasanna B. Varale, JJ.), [2024 SCC OnLine SC 6545](#)
- Danish v. State of U.P.*, (Ujjal Bhuyan and Manmohan, JJ.), [2026 SCC OnLine SC 2229](#)
- Deepak Raheja v. Union of India*, (Dipankar Datta and Augustine George Masih, JJ.), [2025 SCC OnLine SC 3831](#)
- Dhanlaxmi Merchandise (P) Ltd. v. State of M.P.*, (Sanjay Kumar and K. Vinod Chandran, JJ.), [2026 SCC OnLine SC 2228](#)
- K. Madhusudhan Rao v. Lodha Healthy Constructions & Developer (P) Ltd.*, (P.S. Narasimha and Alok Aradhe, JJ.), [2026 SCC OnLine SC 2230](#)
- K. Madhusudhan Rao v. Lodha Healthy Constructions & Developer (P) Ltd.*, (P.S. Narasimha and Vipul M. Pancholi, JJ.), [2025 SCC OnLine SC 3833](#)
- Municipal Council v. K. Jayaram*, (Ahsanuddin Amanullah and Vipul M. Pancholi, JJ.), [2025 SCC OnLine SC 3834](#)
- ONGC v. Suryakand D. Lad*, (Hima Kohli and Ahsanuddin Amanullah, JJ.), [2023 SCC OnLine SC 2761](#)
- Subhas Chandra Sarkar v. State of W.B.*, (K.V. Viswanathan and S.V.N. Bhatti, JJ.), [2026 SCC OnLine SC 2227](#)
- Surendra Dhariwal v. State of Rajasthan*, (J.B. Pardiwala and K.V. Viswanathan, JJ.), [2025 SCC OnLine SC 3832](#)

Allahabad High Court

- Abdul Basit v. State of U.P.*, (Saurabh Srivastava, J.), [2026 SCC OnLine All 37966](#)
- Abhishek v. State of U.P.*, (Avnish Saxena, J.), [2026 SCC OnLine All 38042](#)
- Adarsh Pandey v. State of U.P.*, (Siddharth and Vinai Kumar Dwivedi, JJ.), [2026 SCC OnLine All 38088](#)
- Adesh Yadav v. State of U.P.*, (Samit Gopal, J.), [2026 SCC OnLine All 38012](#)
- Afsana Begum v. State of U.P.*, (Jaspreet Singh, J.), [2026 SCC OnLine All 38196](#)
- Afzal Quraishi v. State of U.P.*, (Siddharth, J.), [2026 SCC OnLine All 38024](#)
- Ajay Kumar Pandey v. State of U.P.*, (Jaspreet Singh, J.), [2026 SCC OnLine All 38201](#)
- Ajay v. State of U.P.*, (Sanjay Kumar Pachori, J.), [2026 SCC OnLine All 37988](#)
- Akash Bind v. State of U.P.*, (Jitendra Kumar Sinha, J.), [2026 SCC OnLine All 38044](#)
- Akhilesh Kumar v. State of U.P.*, (Jitendra Kumar Sinha, J.), [2026 SCC OnLine All 38083](#)
- Akhilesh Yadav v. State of U.P.*, (Arun Kumar, J.), [2026 SCC OnLine All 38156](#)
- Akram Husain v. State of U.P.*, (Chandra Dhari Singh and Tarun Saxena, JJ.), [2026 SCC OnLine All 38116](#)
- Alawal Mohammad Idris Khan v. Union of India*, (Alok Mathur and Amitabh Kumar Rai, JJ.), [2026 SCC OnLine All 38194](#)
- Alkhu Pandit v. State of U.P.*, (Avnish Saxena, J.), [2026 SCC OnLine All 38037](#)
- Altab Salim v. State of U.P.*, (Alok Mathur and Amitabh Kumar Rai, JJ.), [2026 SCC OnLine All 38193](#)
- Amit v. State of U.P.*, (Avnish Saxena, J.), [2026 SCC OnLine All 38071](#)

- Anand Kumar v. State of U.P.*, (**Siddharth and Vinai Kumar Dwivedi**, JJ.), 2026 SCC OnLine All 38089
- Anas v. State of U.P.*, (**Siddharth**, J.), 2026 SCC OnLine All 38023
- Anees v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 38079
- Angad Kumar v. State of U.P.*, (**Avnish Saxena**, J.), 2026 SCC OnLine All 38043
- Anil Kumar v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 37968
- Anil v. State of U.P.*, (**Jai Prakash Tiwari**, J.), 2026 SCC OnLine All 38054
- Anita Blamiki v. State of U.P.*, (**Pankaj Bhatia**, J.), 2026 SCC OnLine All 38148
- Anjali Maurya v. State of U.P.*, (**Ajay Bhanot and Divesh Chandra Samant**, JJ.), 2026 SCC OnLine All 38105
- Anjali Srivastava v. State of U.P.*, (**Sandeep Jain**, J.), 2026 SCC OnLine All 38125
- Ankur Singh v. State of U.P.*, (**Ajay Bhanot and Divesh Chandra Samant**, JJ.), 2026 SCC OnLine All 38097
- Anoop Kumar v. State of U.P.*, (**Rajeev Singh**, J.), 2026 SCC OnLine All 38153
- Arif v. State of U.P.*, (**Siddharth**, J.), 2026 SCC OnLine All 38022
- Arjun Bhardwaj v. State of U.P.*, (**Ajay Bhanot and Divesh Chandra Samant**, JJ.), 2026 SCC OnLine All 38093
- Arjun Yadav v. State of U.P.*, (**Siddharth and Vinai Kumar Dwivedi**, JJ.), 2026 SCC OnLine All 38126
- Arti v. State of U.P.*, (**Ajay Bhanot and Divesh Chandra Samant**, JJ.), 2026 SCC OnLine All 38106
- Arti v. State of U.P.*, (**Avnish Saxena**, J.), 2026 SCC OnLine All 38041
- Arun Pratap v. State of U.P.*, (**Sandeep Jain**, J.), 2026 SCC OnLine All 38109
- Ashraf v. State of U.P.*, (**Tej Pratap Tiwari**, J.), 2026 SCC OnLine All 38005
- Authorized Officer v. Chairperson*, (**Rohit Ranjan Agarwal**, J.), 2026 SCC OnLine All 38163
- Azad Singh Chauhan v. State of U.P.*, (**Sandeep Jain**, J.), 2026 SCC OnLine All 38107
- Aziz Haider v. Hindustan Petroleum Corpn. Ltd.*, (**Piyush Agrawal**, J.), 2026 SCC OnLine All 37996
- Balchand Yadav v. State of U.P.*, (**Harvir Singh**, J.), 2026 SCC OnLine All 37995
- Bhagawati Prasad v. State of U.P.*, (**Raj Beer Singh**, J.), 2026 SCC OnLine All 38014
- Bhikki Singh v. State of U.P.*, (**Saurabh Shyam Shamsbery**, J.), 2026 SCC OnLine All 38166
- Bholu Singh v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 38066
- Bhura v. State of U.P.*, (**Siddharth**, J.), 2026 SCC OnLine All 38028
- Bibhore Sharma v. State of U.P.*, (**Siddharth and Vinai Kumar Dwivedi**, JJ.), 2026 SCC OnLine All 38087
- Brijesh v. State of U.P.*, (**Ajay Bhanot and Divesh Chandra Samant**, JJ.), 2026 SCC OnLine All 38104
- Chanda v. State of U.P.*, (**Dr Gautam Chowdhary**, J.), 2026 SCC OnLine All 38174
- Chandan Singh v. State of U.P.*, (**Deepak Verma**, J.), 2026 SCC OnLine All 37991
- Chikhuri Prasad v. State of U.P.*, (**Santosh Rai**, J.), 2026 SCC OnLine All 38003
- Committee of Management Kalka Prasad Ram Chandra Kala v. State of U.P.*, (**Vinod Diwakar**, J.), 2026 SCC OnLine All 38169
- Deepak Gaund v. State of U.P.*, (**Sameer Jain**, J.), 2026 SCC OnLine All 38057

Devbrat Singh v. State of U.P., (**Samit Gopal, J.**), [2026 SCC OnLine All 37961](#)

Devendra Singh v. State of U.P., (**Nand Prabha Shukla, J.**), [2026 SCC OnLine All 37959](#)

Dhananjay Kumar Singh v. State of U.P., (**Shekhar B. Saraf and Abdhesh Kumar Chaudhary, JJ.**), [2026 SCC OnLine All 38197](#)

Dheeraj Gaur v. State of U.P., (**Jitendra Kumar Sinha, J.**), [2026 SCC OnLine All 38067](#)

Dheeru Paswan v. State of U.P., (**Raj Beer Singh, J.**), [2026 SCC OnLine All 38011](#)

Dileep Kumar v. State of U.P., (**Raj Beer Singh, J.**), [2026 SCC OnLine All 38019](#)

Dilip Traders v. Commissioner of State Tax Lko., (**Jaspreet Singh, J.**), [2026 SCC OnLine All 38199](#)

Dilip v. State of U.P., (**Jai Prakash Tiwari, J.**), [2026 SCC OnLine All 38047](#)

Dinesh Patel v. State of U.P., (**Raj Beer Singh, J.**), [2026 SCC OnLine All 38009](#)

Diwakar Rai v. State of U.P., (**Ajay Bhanot and Divesh Chandra Samant, JJ.**), [2026 SCC OnLine All 38094](#)

Durgesh v. State of U.P., (**Jitendra Kumar Sinha, J.**), [2026 SCC OnLine All 38069](#)

Durvish v. State of U.P., (**Avnish Saxena, J.**), [2026 SCC OnLine All 38046](#)

Faizan v. State of U.P., (**Avnish Saxena, J.**), [2026 SCC OnLine All 38036](#)

Ganesh Prasad v. State of U.P., (**Alok Mathur and Amitabh Kumar Rai, JJ.**), [2026 SCC OnLine All 38195](#)

Gaurav v. State of U.P., (**Samit Gopal, J.**), [2026 SCC OnLine All 37962](#)

Gayatri v. State of U.P., (**Kunal Ravi Singh, J.**), [2026 SCC OnLine All 38179](#)

Geeta Devi v. State of U.P., (**Manish Kumar, J.**), [2026 SCC OnLine All 38086](#)

Gurisha Kaur v. State of U.P., (**Subhash Vidyarthi, J.**), [2026 SCC OnLine All 38121](#)

Harikesh Chauhan v. State of U.P., (**Jitendra Kumar Sinha, J.**), [2026 SCC OnLine All 38063](#)

Hariom v. State of U.P., (**Jai Prakash Tiwari, J.**), [2026 SCC OnLine All 38052](#)

Harish Chandra Dixit v. Anant Dixit, (**Rohit Ranjan Agarwal, J.**), [2026 SCC OnLine All 38136](#)

Harishchandra Traders v. State of U.P., (**Abdul Moin and Pramod Kumar Srivastava, JJ.**), [2026 SCC OnLine All 38113](#)

Hemendra Kumar v. State of U.P., (**Saurabh Srivastava, J.**), [2026 SCC OnLine All 37969](#)

Himanshu Sharma v. State of U.P., (**Chawan Prakash, J.**), [2026 SCC OnLine All 37984](#)

Hitesh Kumar Singh v. Union of India, (**Alok Mathur and Amitabh Kumar Rai, JJ.**), [2026 SCC OnLine All 38190](#)

Indiya v. State of U.P., (**Sandeep Jain, J.**), [2026 SCC OnLine All 38127](#)

Institution of Engineers India v. State of U.P., (**Saumitra Dayal Singh and Swarupama Chaturvedi, JJ.**), [2026 SCC OnLine All 38159](#)

Irfan v. State of U.P., (**Jitendra Kumar Sinha, J.**), [2026 SCC OnLine All 38048](#)

Jaan Mohammad v. State of U.P., (**Jai Prakash Tiwari, J.**), [2026 SCC OnLine All 38074](#)

Jagpal Singh v. State of U.P., (**Avnish Saxena, J.**), [2026 SCC OnLine All 38070](#)

Jaid Ahmad v. State of U.P., (**Jitendra Kumar Sinha, J.**), [2026 SCC OnLine All 38059](#)

Jameel Ahmad v. State of U.P., (**Chandra Dhari Singh and Tarun Saxena, JJ.**), [2026 SCC OnLine All 38119](#)

Janak Lali v. State of U.P., (**Alok Mathur and Amitabh Kumar Rai, JJ.**), [2026 SCC OnLine All 38189](#)

Jatin v. State of U.P., (**Saurabh Srivastava**, J.), [2026 SCC OnLine All 37977](#)
Javed v. State of U.P., (**Siddharth**, J.), [2026 SCC OnLine All 38027](#)
Jitendra Singh v. State of U.P., (**Samit Gopal**, J.), [2026 SCC OnLine All 38004](#)
Jogendra v. State of U.P., (**Chawan Prakash**, J.), [2026 SCC OnLine All 37985](#)
Jyoti Kushwaha v. State of U.P., (**Pankaj Bhatia**, J.), [2026 SCC OnLine All 38150](#)
Jyoti v. State of U.P., (**Ajay Bhanot** and **Divesh Chandra Samant**, JJ.), [2026 SCC OnLine All 38102](#)
Kailash v. State of U.P., (**Vivek Kumar Singh**, J.), [2026 SCC OnLine All 38032](#)
Kajal Chaudhary v. State of U.P., (**Dr Gautam Chowdhary**, J.), [2026 SCC OnLine All 38173](#)
Kalli v. State of U.P., (**Jai Prakash Tiwari**, J.), [2026 SCC OnLine All 38050](#)
Kalpna Sharma v. State of U.P., (**Mahesh Chandra Tripathi** and **Kunal Ravi Singh**, JJ.), [2026 SCC OnLine All 38164](#)
Kamla Prasad v. State of U.P., (**Ajay Bhanot** and **Divesh Chandra Samant**, JJ.), [2026 SCC OnLine All 38099](#)
Kamta Chamar v. State of U.P., (**Santosh Rai**, J.), [2026 SCC OnLine All 38000](#)
Karan Bind v. State of U.P., (**Ajay Bhanot** and **Divesh Chandra Samant**, JJ.), [2026 SCC OnLine All 38091](#)
Khemkaran v. State of U.P., (**Manish Kumar Nigam**, J.), [2026 SCC OnLine All 38145](#)
Khursheed v. State of U.P., (**Siddharth**, J.), [2026 SCC OnLine All 38026](#)
Khyali Ram Pal v. State of U.P., (**Ajay Bhanot** and **Divesh Chandra Samant**, JJ.), [2026 SCC OnLine All 38090](#)
Krishna Dev Singh v. State of U.P., (**Manish Kumar Nigam**, J.), [2026 SCC OnLine All 38143](#)
Kshitiz Project LLP v. State of U.P., (**Saurabh Shyam Shamshery**, J.), [2026 SCC OnLine All 38158](#)
Kumari Prachi v. State of U.P., (**Sandeep Jain**, J.), [2026 SCC OnLine All 38129](#)
Kunal Soni v. State of U.P., (**Shree Prakash Singh**, J.), [2026 SCC OnLine All 37957](#)
Ladley v. State of U.P., (**Saurabh Srivastava**, J.), [2026 SCC OnLine All 37970](#)
Laiba Ayaz Khan v. State of U.P., (**Sandeep Jain**, J.), [2026 SCC OnLine All 38128](#)
Lalu Yadav v. State of U.P., (**Chawan Prakash**, J.), [2026 SCC OnLine All 37975](#)
Lukman v. State of U.P., (**Siddharth**, J.), [2026 SCC OnLine All 38031](#)
Mahesh Prasad Gupta v. State of U.P., (**Raj Beer Singh**, J.), [2026 SCC OnLine All 38008](#)
Mahi Priyadarshi v. Union of India, (**Vinod Diwakar**, J.), [2026 SCC OnLine All 38176](#)
Manjay Kumar Chauhan v. State of U.P., (**Jai Prakash Tiwari**, J.), [2026 SCC OnLine All 38055](#)
Manjeet v. State of U.P., (**Manish Mathur**, J.), [2026 SCC OnLine All 37997](#)
Manjoor v. State of U.P., (**Jitendra Kumar Sinha**, J.), [2026 SCC OnLine All 38077](#)
Manju Parashar v. V.C. Ghazibad Development Authority, (**Saral Srivastava** and **Garima Prashad**, JJ.), [2026 SCC OnLine All 38160](#)
Manoj Kumar v. State of U.P., (**Jitendra Kumar Sinha**, J.), [2026 SCC OnLine All 38065](#)
Mansoor Hasan v. State of U.P., (**Alok Mathur** and **Amitabh Kumar Rai**, JJ.), [2026 SCC OnLine All 38157](#)
Master Rashid v. State of U.P., (**Siddharth**, J.), [2026 SCC OnLine All 38029](#)
Mastram Walia v. State of U.P., (**Vivek Kumar Singh**, J.), [2026 SCC OnLine All 38033](#)

- Mausam Pathak v. State of U.P.*, (Ajay Bhanot and Divesh Chandra Samant, JJ.), 2026 SCC OnLine All 38100
- Mayank Srivastav v. State of U.P.*, (Pankaj Bhatia, J.), 2026 SCC OnLine All 38151
- Mirza Asad Beg v. State of U.P.*, (Sanjay Kumar Pachori, J.), 2026 SCC OnLine All 37990
- Mohd. Anas v. State of U.P.*, (Samit Gopal, J.), 2026 SCC OnLine All 37993
- Mohd. Farhan v. State of U.P.*, (Tej Pratap Tiwari, J.), 2026 SCC OnLine All 37992
- Mohd. Huzaifa v. State of U.P.*, (Siddharth, J.), 2026 SCC OnLine All 38030
- Mohd. Najeem Khan v. Union of India*, (Alok Mathur and Amitabh Kumar Rai, JJ.), 2026 SCC OnLine All 38192
- Mohd. Nawab v. State of U.P.*, (Kunal Ravi Singh, J.), 2026 SCC OnLine All 38168
- Mohd. Salamanuddin v. State of U.P.*, (Chawan Prakash, J.), 2026 SCC OnLine All 37982
- Monu Madhesia v. State of U.P.*, (Jitendra Kumar Sinha, J.), 2026 SCC OnLine All 38049
- Monu Sharma v. State of U.P.*, (Jitendra Kumar Sinha, J.), 2026 SCC OnLine All 38039
- Naresh Rathore v. State of U.P.*, (Saurabh Shyam Shamshery, J.), 2026 SCC OnLine All 38182
- Neha Kushwaha Corpus v. State of U.P.*, (Sandeep Jain, J.), 2026 SCC OnLine All 38122
- Nirmal Chandra v. State of U.P.*, (Manish Kumar Nigam, J.), 2026 SCC OnLine All 38144
- Nitish v. State of U.P.*, (Avnish Saxena, J.), 2026 SCC OnLine All 38062
- Noor Mohammad v. State of U.P.*, (Chawan Prakash, J.), 2026 SCC OnLine All 37980
- Nss Traders v. State of U.P.*, (Jaspreet Singh, J.), 2026 SCC OnLine All 38200
- Om Prakash Maurya v. Union of India*, (Manish Kumar Nigam, J.), 2026 SCC OnLine All 38146
- Oriental Insurance Co. Ltd. v. Permanent Lok Adalat*, (Saurabh Shyam Shamshery, J.), 2026 SCC OnLine All 38181
- Oriental Insurance Co. Ltd. v. Permanent Lok Adalat*, (Saurabh Shyam Shamshery, J.), 2026 SCC OnLine All 38183
- Oriental Insurance Co. Ltd. v. Permanent Lok Adalat*, (Saurabh Shyam Shamshery, J.), 2026 SCC OnLine All 38184
- Oriental Insurance Co. Ltd. v. Permanent Lok Adalat*, (Saurabh Shyam Shamshery, J.), 2026 SCC OnLine All 38185
- Oriental Insurance Co. Ltd. v. Permanent Lok Adalat*, (Saurabh Shyam Shamshery, J.), 2026 SCC OnLine All 38186
- Pammi v. State of U.P.*, (Siddharth, J.), 2026 SCC OnLine All 38021
- Parvez v. State of U.P.*, (Chandra Kumar Rai, J.), 2026 SCC OnLine All 38172
- Pinki Sahu v. State of U.P.*, (Abdul Moin and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 38112
- Pradeep Kumar v. State of U.P.*, (Ajay Bhanot and Divesh Chandra Samant, JJ.), 2026 SCC OnLine All 38103
- Prakash Nath Singh v. State of U.P.*, (Saurabh Shyam Shamshery, J.), 2026 SCC OnLine All 38187
- Prateek Gupta v. State of U.P.*, (Ajay Bhanot and Divesh Chandra Samant, JJ.), 2026 SCC OnLine All 38101
- Prateek Yadav v. State of U.P.*, (Sanjay Kumar Pachori, J.), 2026 SCC OnLine All 37989
- Pratima Rawat v. State of U.P.*, (Pankaj Bhatia, J.), 2026 SCC OnLine All 38149

Principal Commissioner of Income Tax v. Vikas Sharma, (Saumitra Dayal Singh and Swarupama Chaturvedi, JJ.), [2026 SCC OnLine All 38130](#)

Principal Commissioner of Income Tax v. Vikas Sharma, (Saumitra Dayal Singh and Swarupama Chaturvedi, JJ.), [2026 SCC OnLine All 38131](#)

Prinsi Singh v. State of U.P., (Ajay Bhanot and Divesh Chandra Samant, JJ.), [2026 SCC OnLine All 38110](#)

Radhey Raman Sharma v. Sapna Sharma, (Rohit Ranjan Agarwal, J.), [2026 SCC OnLine All 38137](#)

Ragini Devi v. State of U.P., (Sandeep Jain, J.), [2026 SCC OnLine All 38123](#)

Rahis Khan v. State of U.P., (Jai Prakash Tiwari, J.), [2026 SCC OnLine All 38073](#)

Rahul v. State of U.P., (Samit Gopal, J.), [2026 SCC OnLine All 37960](#)

Raj Kumar Mishra v. Central Govt. Industrial Tribunal, (Piyush Agrawal, J.), [2023 SCC OnLine All 5624](#)

Raja v. State of U.P., (Jitendra Kumar Sinha, J.), [2026 SCC OnLine All 38078](#)

Rajbir Singh v. Board of Revenue U.P., (Arun Kumar, J.), [2026 SCC OnLine All 38155](#)

Rajeev Kumar v. State of U.P., (Vinod Diwakar, J.), [2026 SCC OnLine All 38170](#)

Rajesh Kumar Gupta v. State of U.P., (Arun Kumar, J.), [2026 SCC OnLine All 38139](#)

Rajkumari v. State of U.P., (Raj Beer Singh, J.), [2026 SCC OnLine All 38002](#)

Rakesh Kumar Vishwakarma v. State of U.P., (Samit Gopal, J.), [2026 SCC OnLine All 37994](#)

Rakesh Kumar v. State of U.P., (Karunesh Singh Pawar, J.), [2026 SCC OnLine All 38198](#)

Ram Bahadur Chauhan v. State of U.P., (Shree Prakash Singh, J.), [2026 SCC OnLine All 37973](#)

Ram Chandra v. State of U.P., (Raj Beer Singh, J.), [2026 SCC OnLine All 38015](#)

Ram Dawan Nishad v. State of U.P., (Chandra Kumar Rai, J.), [2026 SCC OnLine All 38165](#)

Ram Kishun Gond v. State of U.P., (Sameer Jain, J.), [2026 SCC OnLine All 38058](#)

Ram Shankar v. District Magistrate Distt. Raebareli, (Jaspreet Singh, J.), [2026 SCC OnLine All 38188](#)

Ram Singh v. State of U.P., (Samit Gopal, J.), [2026 SCC OnLine All 38007](#)

Ram Tirath Sharma v. State of U.P., (Vinod Diwakar, J.), [2026 SCC OnLine All 38171](#)

Ramavtar Devangan v. State of U.P., (Raj Beer Singh, J.), [2026 SCC OnLine All 38013](#)

Rambachan v. Anarjeet, (Rohit Ranjan Agarwal, J.), [2026 SCC OnLine All 38138](#)

Ramcharan v. State of U.P., (Jitendra Kumar Sinha, J.), [2026 SCC OnLine All 38068](#)

Ramjeevan v. State of U.P., (Alok Mathur and Amitabh Kumar Rai, JJ.), [2026 SCC OnLine All 38191](#)

Rammilan v. State of U.P., (Ashutosh Srivastava, J.), [2026 SCC OnLine All 38154](#)

Rampratap Rai v. State of U.P., (Kshitij Shailendra, J.), [2026 SCC OnLine All 38167](#)

Ravi Datt Sharma v. State of U.P., (Devendra Singh-I, J.), [2026 SCC OnLine All 38120](#)

Ravi Prakash Mishra v. State of U.P., (Manish Mathur, J.), [2026 SCC OnLine All 38152](#)

Ravi v. State of U.P., (Avnish Saxena, J.), [2026 SCC OnLine All 38072](#)

Raziya v. State of U.P., (Jai Prakash Tiwari, J.), [2026 SCC OnLine All 38075](#)

Rihana v. State of U.P., (Chawan Prakash, J.), [2026 SCC OnLine All 37981](#)

Rituraj Tiwari v. State of U.P., (Samit Gopal, J.), [2026 SCC OnLine All 37986](#)

Riyaz Ali v. State of U.P., (Jitendra Kumar Sinha, J.), [2026 SCC OnLine All 38080](#)

- Roshanlal Vairwa v. State of U.P.*, (**Samit Gopal**, J.), [2026 SCC OnLine All 37963](#)
- Rubi Gupta v. State of U.P.*, (**Mahesh Chandra Tripathi** and **Kunal Ravi Singh**, JJ.), [2026 SCC OnLine All 38175](#)
- Rudra Pratap Singh v. State of U.P.*, (**Jaspreet Singh**, J.), [2026 SCC OnLine All 38140](#)
- Saniya v. State of U.P.*, (**Abdul Moin** and **Pramod Kumar Srivastava**, JJ.), [2026 SCC OnLine All 38114](#)
- Sanju Devi v. State of U.P.*, (**Sandeep Jain**, J.), [2026 SCC OnLine All 38124](#)
- Santosh Mishra v. State of U.P.*, (**Ajay Bhanot** and **Divesh Chandra Samant**, JJ.), [2026 SCC OnLine All 38095](#)
- Santosh Rajput v. State of U.P.*, (**Sameer Jain**, J.), [2026 SCC OnLine All 38056](#)
- Sartaj Alam v. State of U.P.*, (**Avnish Saxena**, J.), [2026 SCC OnLine All 38040](#)
- Savitri Devi v. State of U.P.*, (**Chawan Prakash**, J.), [2026 SCC OnLine All 37979](#)
- Shafique Khan v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), [2026 SCC OnLine All 38035](#)
- Shaheen Siddiqui v. State of U.P.*, (**Saral Srivastava** and **Garima Prashad**, JJ.), [2026 SCC OnLine All 38162](#)
- Shahnavaj v. State of U.P.*, (**Chawan Prakash**, J.), [2026 SCC OnLine All 37976](#)
- Shahrukh v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), [2026 SCC OnLine All 38064](#)
- Shahrukh v. State of U.P.*, (**Siddharth**, J.), [2026 SCC OnLine All 38025](#)
- Shashi Agrwal v. State of U.P.*, (**Mahesh Chandra Tripathi** and **Kunal Ravi Singh**, JJ.), [2026 SCC OnLine All 38178](#)
- Shashi Kumar v. Union of India*, (**Manish Kumar Nigam**, J.), [2026 SCC OnLine All 38147](#)
- Sheshnath Barnwal v. State of U.P.*, (**Santosh Rai**, J.), [2026 SCC OnLine All 38017](#)
- Shiv Prakash Jaiswal v. Tulsiram*, (**Rohit Ranjan Agarwal**, J.), [2026 SCC OnLine All 38135](#)
- Shivakant Kushwaha v. State of U.P.*, (**Samit Gopal**, J.), [2026 SCC OnLine All 37987](#)
- Shivam Verma v. State of U.P.*, (**Manish Kumar**, J.), [2026 SCC OnLine All 38081](#)
- Shivani Kumari v. State of U.P.*, (**Ajay Bhanot** and **Divesh Chandra Samant**, JJ.), [2026 SCC OnLine All 38108](#)
- Shiwani v. State of U.P.*, (**Raj Beer Singh**, J.), [2026 SCC OnLine All 38016](#)
- Shreshth Kumar Sahu v. State of U.P.*, (**Ajay Bhanot** and **Divesh Chandra Samant**, JJ.), [2026 SCC OnLine All 38092](#)
- Shyamang Dixit v. State of U.P.*, (**Manish Kumar**, J.), [2026 SCC OnLine All 38085](#)
- Shyampati v. State of U.P.*, (**Manish Mathur**, J.), [2026 SCC OnLine All 38084](#)
- Siddharth Mishra v. State of U.P.*, (**Ajay Bhanot** and **Divesh Chandra Samant**, JJ.), [2026 SCC OnLine All 38096](#)
- Sonti Chauhan v. State of U.P.*, (**Chawan Prakash**, J.), [2026 SCC OnLine All 37983](#)
- Sonu Yadav v. State of U.P.*, (**Rajiv Gupta** and **Zafeer Ahmad**, JJ.), [2026 SCC OnLine All 38111](#)
- State of U.P. v. Pawan Kumar Singh*, (**Rajan Roy** and **Manjive Shukla**, JJ.), [2026 SCC OnLine All 38141](#)
- State of U.P. v. Virendra Kumar Mishra*, (**Saumitra Dayal Singh** and **Swarupama Chaturvedi**, JJ.), [2026 SCC OnLine All 38142](#)
- Sudhanshu Mishra v. State of U.P.*, (**Shree Prakash Singh**, J.), [2026 SCC OnLine All 37971](#)

- Sudheer Yadav v. State of U.P.*, (**Manish Mathur**, J.), 2026 SCC OnLine All 37998
- Sudhir Kumar Jain v. State of U.P.*, (**Mahesh Chandra Tripathi** and **Kunal Ravi Singh**, JJ.), 2026 SCC OnLine All 38177
- Suleman Ali v. State of U.P.*, (**Avnish Saxena**, J.), 2026 SCC OnLine All 38076
- Suman Devi v. State of U.P.*, (**Abdul Moin** and **Pramod Kumar Srivastava**, JJ.), 2026 SCC OnLine All 38115
- Suman v. State of U.P.*, (**Jai Prakash Tiwari**, J.), 2026 SCC OnLine All 38051
- Sunil Kumar v. State of U.P.*, (**Shree Prakash Singh**, J.), 2026 SCC OnLine All 37972
- Sunil Pathak v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 37967
- Sunil Yadav v. State of U.P.*, (**Abdul Shahid**, J.), 2025 SCC OnLine All 8789
- Surajpal v. State of U.P.*, (**Shree Prakash Singh**, J.), 2026 SCC OnLine All 37956
- Surendra Kumar v. State of U.P.*, (**Kunal Ravi Singh**, J.), 2026 SCC OnLine All 38180
- Surendra v. State of U.P.*, (**Manish Kumar**, J.), 2026 SCC OnLine All 38082
- Susheel Kumar v. State of U.P.*, (**Santosh Rai**, J.), 2026 SCC OnLine All 38001
- Sushil Kumar v. State of U.P.*, (**Deepak Verma**, J.), 2026 SCC OnLine All 37964
- Sushil Sharma v. State of U.P.*, (**Siddharth**, J.), 2026 SCC OnLine All 38034
- Swaminath Ram v. State of U.P.*, (**Avnish Saxena**, J.), 2026 SCC OnLine All 38038
- Tata Capital Financial Service Ltd. v. Singh Square Infra (P) Ltd.*, (**Piyush Agrawal**, J.), 2026 SCC OnLine All 37999
- U.P. Power Transmission Corpn. Ltd. v. Pappu Verma*, (**Jaspreet Singh**, J.), 2026 SCC OnLine All 38133
- U.P. Power Transmission Corpn. Ltd. v. Rahul*, (**Jaspreet Singh**, J.), 2026 SCC OnLine All 38134
- U.P. State Sugar Corpn. Ltd. v. Presiding Officer Labour Court*, (**Saurabh Shyam Shamsbery**, J.), 2026 SCC OnLine All 38161
- Uma Shanker Pandey v. Central Govt. Industrial Tribunal*, (**Alok Mathur**, J.), 2023 SCC OnLine All 5623
- Umesh v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 37958
- Upendra Yadav v. State of U.P.*, (**Ajay Bhanot** and **Divesh Chandra Samant**, JJ.), 2026 SCC OnLine All 38098
- Urmila Yadav v. State of U.P.*, (**Chandra Dhari Singh** and **Tarun Saxena**, JJ.), 2026 SCC OnLine All 38118
- Urmila v. State of U.P.*, (**Chandra Dhari Singh** and **Tarun Saxena**, JJ.), 2026 SCC OnLine All 38117
- Vandana Singh v. Tauseef Raza Khan*, (**Jaspreet Singh**, J.), 2026 SCC OnLine All 38132
- Veena Goyal v. State of U.P.*, (**Chawan Prakash**, J.), 2026 SCC OnLine All 37978
- Veeran Singh v. State of U.P.*, (**Samit Gopal**, J.), 2026 SCC OnLine All 38010
- Vijay Kumar v. State of U.P.*, (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 37974
- Vikki v. State of U.P.*, (**Jai Prakash Tiwari**, J.), 2026 SCC OnLine All 38045
- Vimal v. State of U.P.*, (**Avnish Saxena**, J.), 2026 SCC OnLine All 38053
- Vineet Gautam v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 38060
- Vishal Gangwar v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 38061

Vishvanath v. State of U.P., (**Santosh Rai**, J.), [2026 SCC OnLine All 38006](#)
Vivek Yadav v. State of U.P., (**Manish Mathur**, J.), [2026 SCC OnLine All 38020](#)
Yogendra v. State of U.P., (**Abdul Shahid**, J.), [2026 SCC OnLine All 38018](#)
Zeeshan Khan v. State of U.P., (**Saurabh Srivastava**, J.), [2026 SCC OnLine All 37965](#)

Andhra Pradesh High Court

A.P.S.R.T.C. v. Yagooru Padmavathi, (**B. Krishna Mohan** and Subhendu Samanta, JJ.), [2026 SCC OnLine AP 4839](#)
Achyuthamma Thaliseti v. State of A.P., (**Balaji Medamalli**, J.), [2026 SCC OnLine AP 4856](#)
Akula Udaya Bhaskara Rao v. Mathabathula Bhaskara Ananda Kumar, (Venkata Jyothirmai Pratapa, J.), [2026 SCC OnLine AP 4784](#)
Andukuri Raju v. State of A.P., (**Subba Reddy Satti**, J.), [2026 SCC OnLine AP 4868](#)
Aningi Vara Prasada Rao v. State of A.P., (**Nyapathy Vijay**, J.), [2026 SCC OnLine AP 4805](#)
Anubhav Mittal v. State of A.P., (**Maheswara Rao Kuncheam**, J.), [2026 SCC OnLine AP 4795](#)
Arava Bhanubee v. State of A.P., (**Maheswara Rao Kuncheam**, J.), [2026 SCC OnLine AP 4773](#)
B Dilli Babu v. State of A.P., (**Maheswara Rao Kuncheam**, J.), [2026 SCC OnLine AP 4779](#)
B. Bala Prasad Singh v. State of A.P., (**Balaji Medamalli**, J.), [2026 SCC OnLine AP 4853](#)
B. Parvathi v. State of A.P., (**Subba Reddy Satti**, J.), [2026 SCC OnLine AP 4865](#)
Badigineni Service Station v. Sistla Sinivasa Murthy, (**Dr Y. Lakshmana Rao**, J.), [2026 SCC OnLine AP 4831](#)
Bandi Bala Veera Reddy v. State of A.P., (**Kiranmayee Mandava**, J.), [2026 SCC OnLine AP 4851](#)
Bandi Venkata Lakshamma v. State of A.P., (**Subba Reddy Satti**, J.), [2026 SCC OnLine AP 4864](#)
Bannuru Helavathamma v. S.V. Krishna Reddy, (**Dr Venkata Jyothirmai Pratapa**, J.), [2026 SCC OnLine AP 4843](#)
Bhadragiri Divakara Rao v. State of A.P., (**Subba Reddy Satti**, J.), [2026 SCC OnLine AP 4861](#)
Bitra Ashok Kumar v. State of A.P., (**K. Sreenivasa Reddy**, J.), [2026 SCC OnLine AP 4860](#)
Bommidi Venkata Siva Krishna v. State of A.P., (**Nyapathy Vijay**, J.), [2026 SCC OnLine AP 4788](#)
Bukharia Educational Society v. State of A.P., (**Subba Reddy Satti**, J.), [2026 SCC OnLine AP 4848](#)
C Pavan Kumar v. State of A.P., (Y. Lakshmana Rao, J.), [2026 SCC OnLine AP 4774](#)
Chalamala Narasa Reddy v. Special Deputy Collector Lao Somasila Project, (**Tarlada Rajasekhar Rao**, J.), [2026 SCC OnLine AP 4766](#)
Chandra Shekar v. State of A.P., (**K. Sreenivasa Reddy**, J.), [2026 SCC OnLine AP 4857](#)
Chandrfa Rajaiah v. State of A.P., (**Subhendu Samanta**, J.), [2026 SCC OnLine AP 4781](#)
Chelikhani Naga Chaitanya Krishna v. State of A.P., (**Maheswara Rao Kuncheam**, J.), [2026 SCC OnLine AP 4771](#)
Chilamala Srinivasulu v. State of A.P., (**Sunitha Gandham**, J.), [2026 SCC OnLine AP 4855](#)
Chinnam Baby Sarojini v. State of A.P., (**Maheswara Rao Kuncheam**, J.), [2026 SCC OnLine AP 4778](#)
Chittepudi Chakradhar Reddy v. State of A.P., (**Maheswara Rao Kuncheam**, J.), [2026 SCC OnLine AP 4824](#)

- Cholamandalam Investment & Finance Co. Ltd. v. State of A.P.*, (**Maheswara Rao Kuncheam**, J.), [2026 SCC OnLine AP 4797](#)
- D. Silpa v. D.S. Nageshwara Rao*, (**Alapati Giridhar**, J.), [2026 SCC OnLine AP 4821](#)
- Dadi Nagendra Vara Prasad v. State of A.P.*, (**Sunitha Gandham**, J.), [2026 SCC OnLine AP 4830](#)
- E.M. Ramamurthy Naidu v. State of A.P.*, (**Dr Venkata Jyothirmai Pratapa**, J.), [2026 SCC OnLine AP 4840](#)
- EG Kuppuswamy v. State of A.P.*, (**Maheswara Rao Kuncheam**, J.), [2026 SCC OnLine AP 4775](#)
- G Madhavi Latha (Dr) v. State of A.P.*, (**Nyapathy Vijay**, J.), [2026 SCC OnLine AP 4862](#)
- G Srikanth v. State of A.P.*, (**Nyapathy Vijay**, J.), [2026 SCC OnLine AP 4816](#)
- Gajjala Kalavathi v. State of A.P.*, (**K Sreenivasa Reddy**, J.), [2026 SCC OnLine AP 4801](#)
- Gampala Mangamma v. State of A.P.*, (**Ravi Nath Tilhari and Alapati Giridhar**, JJ.), [2026 SCC OnLine AP 4852](#)
- Ganji Venkata Subbaiah v. State of A.P.*, (**Maheswara Rao Kuncheam**, J.), [2026 SCC OnLine AP 4828](#)
- Gannapureddy Ravi Babu v. State of A.P.*, (**K Sreenivasa Reddy**, J.), [2026 SCC OnLine AP 4802](#)
- Garrison Constructions v. State of A.P.*, (**K. Sreenivasa Reddy**, J.), [2026 SCC OnLine AP 4878](#)
- Gunakala Sivaiah v. State of A.P.*, (**Nyapathy Vijay**, J.), [2026 SCC OnLine AP 4858](#)
- Gutta Chandra Narayana v. State of A.P.*, (**K Sreenivasa Reddy**, J.), [2026 SCC OnLine AP 4808](#)
- Hazarathaiah Constructions v. State of A.P.*, (**Kiranmayee Mandava**, J.), [2026 SCC OnLine AP 4859](#)
- Indla Ramanamma v. Kanala Srinivasulu*, (**Subba Reddy Satti**, J.), [2026 SCC OnLine AP 4764](#)
- Jayabharatha Reddy Kandula v. Union of India*, (**Ravi Cheemalapati**, J.), [2026 SCC OnLine AP 4787](#)
- Jilumudi. Krishna Reddy v. State of A.P.*, (**Maheswara Rao Kuncheam**, J.), [2026 SCC OnLine AP 4811](#)
- Josephina Orathel v. Ch Sivarama Krishna*, (**Alapati Giridhar**, J.), [2026 SCC OnLine AP 4783](#)
- K Khadar Basha v. Penjuri Sivananda Balaji*, (**Tarlada Rajasekhar Rao**, J.), [2026 SCC OnLine AP 4767](#)
- K Subbaiah v. State of A.P.*, (**Ravi Cheemalapati**, J.), [2026 SCC OnLine AP 4793](#)
- K. Raveendra v. State of A.P.*, (**Nyapathy Vijay**, J.), [2026 SCC OnLine AP 4813](#)
- K. Venkata Ratnam v. State of A.P.*, (**Nyapathy Vijay**, J.), [2026 SCC OnLine AP 4815](#)
- Kalidindi Rama Krishna Raju v. State of A.P.*, (**Ravi Nath Tilhari and Alapati Giridhar**, JJ.), [2026 SCC OnLine AP 4847](#)
- Kambapati Suresh Babu v. State of A.P.*, (**K Suresh Reddy and Sumathi Jagada**, JJ.), [2026 SCC OnLine AP 4768](#)
- Kanneboyina Narayanamma v. State of A.P.*, (**K Suresh Reddy and Sumathi Jagadam**, JJ.), [2026 SCC OnLine AP 4833](#)
- Ketavath Nagamallamma v. State of A.P.*, (**Tarlada Rajasekhar Rao**, J.), [2026 SCC OnLine AP 4817](#)
- Kishor Kumar Sindiri v. State of A.P.*, (**Ravi Cheemalapati**, J.), [2026 SCC OnLine AP 4874](#)
- Kurre Padma v. State of A.P.*, (**Harinath N.**, J.), [2026 SCC OnLine AP 4789](#)
- L Gopinadhan v. State of A.P.*, (**K Sreenivasa Reddy**, J.), [2026 SCC OnLine AP 4818](#)
- M Ranganath v. State of A.P.*, (**Harinath N.**, J.), [2026 SCC OnLine AP 4799](#)

- Madhula Radha Rani v. State of A.P.*, (**Harinath N.**, J.), [2026 SCC OnLine AP 4870](#)
- Madugula Hymavathi v. State of A.P.*, (**Nyapathy Vijay**, J.), [2026 SCC OnLine AP 4866](#)
- Mahanandi Irrigation Systems v. Commissioner ST*, (**Ninala Jayasurya** and T.C.D. Sekhar, JJ.), [2026 SCC OnLine AP 4809](#)
- Mandava Institute of Technology & Science v. State of A.P.*, (**Nyapathy Vijay**, J.), [2026 SCC OnLine AP 4804](#)
- Manikyam Arish Ahemmad v. State of A.P.*, (**Ravi Cheemalapati**, J.), [2026 SCC OnLine AP 4845](#)
- Masana v. State of A.P.*, (**Dr Y. Lakshmana Rao**, J.), [2026 SCC OnLine AP 4825](#)
- Matham Sanyasi v. Mohd. Ismail*, (**Dr Venkata Jyothirmai Pratapa**, J.), [2026 SCC OnLine AP 4842](#)
- Mittikayala Sankaraiah v. State of A.P.*, (**Nyapathy Vijay**, J.), [2026 SCC OnLine AP 4871](#)
- National Insurance Co. Ltd. v. Golla Radha*, (**Dr Venkata Jyothirmai Pratapa**, J.), [2026 SCC OnLine AP 4835](#)
- Neela Vijay v. State of A.P.*, (**Maheswara Rao Kuncheam**, J.), [2026 SCC OnLine AP 4772](#)
- NSR Contructions v. State of A.P.*, (**Harinath. N.**, J.), [2026 SCC OnLine AP 4807](#)
- Oriental Insuance Co. Ltd. v. Dugganapalli Ramachanra Reddy*, (**Dr Venkata Jyothirmai Pratapa**, J.), [2026 SCC OnLine AP 4837](#)
- Oriental Insurance Co. Ltd. v. Sagella Sangam*, (**Dr Venkata Jyothirmai Pratapa**, J.), [2026 SCC OnLine AP 4838](#)
- P. Padmavathi v. State of A.P.*, (**Subba Reddy Satti**, J.), [2026 SCC OnLine AP 4869](#)
- Padala Veereddy v. State of A.P.*, (**Maheswara Rao Kuncheam**, J.), [2026 SCC OnLine AP 4770](#)
- Pallela Kanakaraju v. State of A.P.*, (**Subba Reddy Satti**, J.), [2026 SCC OnLine AP 4867](#)
- Pamarthi Bhaskar Prakash Gowd v. State of A.P.*, (**Y. Lakshmana Rao**, J.), [2026 SCC OnLine AP 4769](#)
- Partha Usha Kameswari v. Partha Sivaprakash*, (**Battu Devanand** and Sunitha Gandham, JJ.), [2026 SCC OnLine AP 4782](#)
- Patan Haseena v. State of A.P.*, (**Maheswara Rao Kuncheam**, J.), [2026 SCC OnLine AP 4798](#)
- Pochinapeddi Balasub Rahmanyam v. State of A.P.*, (**Ravi Cheemalapati**, J.), [2026 SCC OnLine AP 4834](#)
- Pongumati Gurunath v. Regional Passport Officer*, (**Ravi Cheemalapati**, J.), [2026 SCC OnLine AP 4806](#)
- Pothuraju Ajay Jain v. State of A.P.*, (**Lisa Gill**, C.J. and **Challa Gunaranjan**, J.), [2026 SCC OnLine AP 4849](#)
- Project Director v. Kandukuri Rama*, (**Ravi Nath Tilhari** and Purushottam Kumar Chintalapudi, JJ.), [2026 SCC OnLine AP 4790](#)
- R.K.I. Builders (P) Ltd. v. Commr. of Central Taxes*, (**Ninala Jayasurya**, J.), [2026 SCC OnLine AP 4876](#)
- Raghupatruni Kanaka Lakshmi Prasad v. State of A.P.*, (**Dr Y. Lakshmana Rao**, J.), [2026 SCC OnLine AP 4827](#)
- Rauudu Estates (P) Ltd. v. Collector*, (**D. Ramesh**, J.), [2026 SCC OnLine AP 4863](#)
- Ravi Kumar Gas Agency v. Union of India*, (**Ravi Cheemalapati**, J.), [2026 SCC OnLine AP 4854](#)
- S. Hemanand v. State of A.P.*, (**Harinath N.**, J.), [2026 SCC OnLine AP 4875](#)

- Samanu Ankaiah v. Samanu Kamakshi*, (Maheswara Rao Kuncheam, J.), 2026 SCC OnLine AP 4777
- Shaik Gousia Begum v. State of A.P.*, (Nyapathy Vijay, J.), 2026 SCC OnLine AP 4810
- Shaik Nargees v. State of A.P.*, (Nyapathy Vijay, J.), 2026 SCC OnLine AP 4814
- Shaik Sultan Basha v. State of A.P.*, (B.S. Bhanumathi, J.), 2026 SCC OnLine AP 4791
- Shilpaa Electrical Infra Tech (India) Ltd. v. Commr. of State Tax*, (Ninala Jayasurya and T.C.D. Sekhar, JJ.), 2026 SCC OnLine AP 4844
- Siriviseti Koti Nageswara Rao v. State of A.P.*, (Sunitha Gandham, J.), 2026 SCC OnLine AP 4822
- Sk. Ghouse Basha v. State of A.P.*, (Sunitha Gandham, J.), 2026 SCC OnLine AP 4823
- Sk. Hussain Basha v. State of A.P.*, (Dr Y. Lakshmana Rao, J.), 2026 SCC OnLine AP 4826
- Sk. Munna v. Union of India*, (Ravi Cheemalapati, J.), 2026 SCC OnLine AP 4846
- Somu Durga Reddy v. State of A.P.*, (Kiranmayee Mandava, J.), 2026 SCC OnLine AP 4873
- Sri Tirumala Tirupati Devasthanams v. State of A.P.*, (V. Sujatha, J.), 2026 SCC OnLine AP 4877
- Sure Viritha v. State of A.P.*, (Maheswara Rao Kuncheam, J.), 2026 SCC OnLine AP 4776
- Syed Sujatha Kumari v. PP Hyd*, (Tuhin Kumar Gedela, J.), 2026 SCC OnLine AP 4832
- T. Nancharamma v. State of A.P.*, (Kiranmayee Mandava, J.), 2026 SCC OnLine AP 4850
- T. Venkateshu v. K. Nagendra Kumar*, (Dr Venkata Jyothirmai Pratapa, J.), 2026 SCC OnLine AP 4836
- Tadi Parvathi v. G Ramachandra Rao*, (Venkata Jyothirmai Pratapa, J.), 2026 SCC OnLine AP 4785
- Tadi Srinivasa Reddy v. Medapati Srinivasa Reddy*, (Subba Reddy Satti, J.), 2026 SCC OnLine AP 4765
- Tammidipati Sudhab Madhavi v. State of A.P.*, (Maheswara Rao Kuncheam, J.), 2026 SCC OnLine AP 4796
- Tedlapu Nageswara Rao v. State of A.P.*, (Harinath N., J.), 2026 SCC OnLine AP 4794
- Thalari Munirathnam v. KS Raghu*, (Dr Venkata Jyothirmai Pratapa, J.), 2026 SCC OnLine AP 4786
- Tumala Cheruvu Pakiramma v. G. Samrajayamma*, (Dr Venkata Jyothirmai Pratapa, J.), 2026 SCC OnLine AP 4841
- V Radha Krishna Murthy v. State of A.P.*, (Tarlada Rajasekhar Rao, J.), 2026 SCC OnLine AP 4792
- V. Veerabhadra Rao v. State of A.P.*, (Y. Lakshmana Rao, J.), 2026 SCC OnLine AP 4780
- Vaddi Madhusudan v. State of A.P.*, (Nyapathy Vijay, J.), 2026 SCC OnLine AP 4812
- Vamsi Kishore Babu Pitta v. State of A.P.*, (Maheswara Rao Kuncheam, J.), 2026 SCC OnLine AP 4829
- VKP Mineral Water Plant v. AP Eastern Power Distribution Co. Ltd.*, (Venkateswarlu Nimmagadda, J.), 2026 SCC OnLine AP 4800
- Yalla Venkateswara Rao v. State of A.P.*, (K Sreenivasa Reddy, J.), 2026 SCC OnLine AP 4803
- Yuvajana Sramika Rythu Congress Party v. A.P. State Election Commission*, (V. Sujatha, J.), 2026 SCC OnLine AP 4872

Bombay High Court

- Aadarsh v. State of Maharashtra*, (M.M. Nerlikar, J.), 2026 SCC OnLine Bom 16399

- Aatmaja v. Union of India*, (Anil S. Kilor and **Raj D. Wakode**, JJ.), 2026 SCC OnLine Bom 16484
- Abdul Wahed v. Sambhaji*, (**Sachin S. Deshmukh**, J.), 2026 SCC OnLine Bom 16685
- Abhijeet v. State of Maharashtra*, (M.W. Chandwani, J.), 2026 SCC OnLine Bom 16383
- Abhimanyu Sambha Gaikwad v. State of Maharashtra*, (**Siddheshwar S. Thombre**, J.), 2026 SCC OnLine Bom 16529
- Abhimanyu Sambha Gaikwad v. State of Maharashtra*, (**Siddheshwar S. Thombre**, J.), 2026 SCC OnLine Bom 16724
- Abhiram Parameswaran v. Union of India*, (**Shyam C. Chandak**, J.), 2026 SCC OnLine Bom 16593
- Abhishek Bhimrao Tonne v. State of Maharashtra*, (Ashwin D. Bhobe, J.), 2026 SCC OnLine Bom 16367
- Abracadabra India v. Union of India*, (M. S. Karnik and **Sandesh D. Patil**, JJ.), 2026 SCC OnLine Bom 16688
- Agricultural Produce Marketing Committee v. Khuman Baliram Katre*, (**Pravin S. Patil**, J.), 2026 SCC OnLine Bom 16715
- Ajmerunnisha Ali Mustafa Ansari v. CIT*, (B.P. Colabawalla and Farhan P. Dubash, JJ.), 2026 SCC OnLine Bom 16521
- Akash Dhanaji Gangdhar v. State of Maharashtra*, (**Ashwin D. Bhobe**, J.), 2026 SCC OnLine Bom 16594
- Akash v. State of Maharashtra*, (M.M. Nerlikar, J.), 2026 SCC OnLine Bom 16390
- Akib Shakeel Shaikh v. State of Maharashtra*, (**Madhav J. Jamdar**, J.), 2026 SCC OnLine Bom 16534
- Akshay Ramesh Gadhe v. State of Maharashtra*, (Rohit W. Joshi, J.), 2026 SCC OnLine Bom 16453
- Akshay Shrihari Manne v. State of Maharashtra*, (M.M. Nerlikar, J.), 2026 SCC OnLine Bom 16404
- Alishka Enterprise v. Brandzstorm India Marketing (P) Ltd.*, (Arun R. Pedneker, J.), 2026 SCC OnLine Bom 16351
- Amol Babasaheb Waybhave v. State of Maharashtra*, (**Sushil M. Ghodeswar**, J.), 2026 SCC OnLine Bom 16586
- Amol Shivaji Kharat v. State of Maharashtra*, (**Madhav J. Jamdar**, J.), 2026 SCC OnLine Bom 16532
- Amrut Sukhdev Shinde v. State of Maharashtra*, (Ashwin D. Bhobe, J.), 2026 SCC OnLine Bom 16372
- Anand Nagar v. Apex Grievance Redressal Committee*, (**N.J. Jamadar**, J.), 2026 SCC OnLine Bom 16717
- Anand v. Scheduled Tribe Certificate Scrutiny*, (Kishore C. Sant and Jitendra Jain, JJ.), 2026 SCC OnLine Bom 16495
- Anandrao Sadashiv Desai v. State of Maharashtra*, (Shailesh P. Brahme, J.), 2026 SCC OnLine Bom 16472
- Angashri Sandip Sherki v. Western Coalfields Ltd.*, (Anil S. Kilor and **Raj D. Wakode**, JJ.), 2026 SCC OnLine Bom 16465
- Anil Murlidhar Pimpalkar v. Western Coalfields Ltd.*, (Anil S. Kilor and **Raj D. Wakode**, JJ.), 2026 SCC OnLine Bom 16505
- Anil Nivrutti Khavne v. State of Maharashtra*, (**Ajit B. Kadethankar**, J.), 2026 SCC OnLine Bom 16612

- Anil v. State of Maharashtra*, (Kishore C. Sant and Jitendra Jain, JJ.), [2026 SCC OnLine Bom 16549](#)
- Anil v. State of Maharashtra*, (M.W. Chandwani, J.), [2026 SCC OnLine Bom 16382](#)
- Annasaheb Raju Kale v. Ashok Namdeo Kale*, (Sachin S. Deshmukh, J.), [2026 SCC OnLine Bom 16487](#)
- Annasaheb v. State of Maharashtra*, (Anil S. Kilor and Raj D. Wakode, JJ.), [2026 SCC OnLine Bom 16478](#)
- Antonia Furtado v. Hon'ble Principal District & Sessions Court*, (Valmiki Menezes and Amit S. Jamsandekar, JJ.), [2026 SCC OnLine Bom 16469](#)
- Apurva Natvar Parikh & Co. (P) Ltd. v. CIT*, (B.P. Colabawalla and Farhan P. Dubash, JJ.), [2026 SCC OnLine Bom 16438](#)
- Arvind v. State of Maharashtra*, (**Nandesh S. Deshpande**, J.), [2026 SCC OnLine Bom 16723](#)
- Asaram v. Executive Engineer*, (**Ajit B. Kadethankar**, J.), [2026 SCC OnLine Bom 16548](#)
- Ashis Kumar Padhihari v. State of Maharashtra*, (M.M. Nerlikar, J.), [2026 SCC OnLine Bom 16397](#)
- Ashish Anantrao Ugale v. State of Maharashtra*, (R.M. Joshi, J.), [2026 SCC OnLine Bom 16376](#)
- Ashok Chiranjilal Sharma v. Municipal Corpn. of Greater*, (Bharati Dangre and Ashish S. Chavan, JJ.), [2026 SCC OnLine Bom 16449](#)
- Ashok Laxman Howal v. Collection*, (**Ashwin D. Bhobe**, J.), [2026 SCC OnLine Bom 16647](#)
- Ashruba Narayan Jaybhaye v. State of Maharashtra*, (Y.G. Khobragade, J.), [2026 SCC OnLine Bom 16357](#)
- Asian Paints Ltd. v. Nayur Paints*, (**Madhav J. Jamdar**, J.), [2026 SCC OnLine Bom 16570](#)
- Atul Balasaheb Deshmukh v. State of Maharashtra*, (**Manjusha A. Deshpande**, J.), [2026 SCC OnLine Bom 16671](#)
- Atul Jitendra Pandey v. State of Maharashtra*, (**Prafulla S. Khubalkar**, J.), [2026 SCC OnLine Bom 16531](#)
- Avinash Anandarao Pole v. State of Maharashtra*, (M.M. Nerlikar, J.), [2026 SCC OnLine Bom 16401](#)
- Azmat Ali Gulam Rasool Ansari v. CIT*, (B.P. Colabawalla and Farhan P. Dubash, JJ.), [2026 SCC OnLine Bom 16519](#)
- B.J. Developers v. Avis Motors (P) Ltd.*, (**Gauri Godse**, J.), [2026 SCC OnLine Bom 16573](#)
- B.P. Jadhav v. Shantabai Haribhau Shelke*, (Rohit W. Joshi, J.), [2026 SCC OnLine Bom 16488](#)
- Baba Santoba Kavale v. State of Maharashtra*, (**Manjusha A. Deshpande**, J.), [2026 SCC OnLine Bom 16607](#)
- Baban Kisan Shrirame v. Divisional Joint Registrar*, (Ajit B. Kadethankar, J.), [2026 SCC OnLine Bom 16494](#)
- Balaji Eknath Chaapte v. State of Maharashtra*, (**R.M. Joshi**, J.), [2026 SCC OnLine Bom 16579](#)
- Balaji Yuvak Mandal v. Union of India*, (Kishore C. Sant and **Ajit B. Kadethankar**, JJ.), [2026 SCC OnLine Bom 16500](#)
- Balu Maroti Nade v. State of Maharashtra*, (M.M. Nerlikar, J.), [2026 SCC OnLine Bom 16392](#)
- Bebi Eknath Bichkule v. State of Maharashtra*, (Nitin B. Suryawanshi and Abasaheb D. Shinde, JJ.), [2026 SCC OnLine Bom 16499](#)
- Bhagwat v. State of Maharashtra*, (**Kishore C. Sant** and Jitendra Jain, JJ.), [2026 SCC OnLine Bom 16711](#)
- Bharati Sambhaji Karpe v. State of Maharashtra*, (Rohit W. Joshi, J.), [2026 SCC OnLine Bom 16466](#)

- Bhaskar Pandurang Hiwale v. Registrar Savitribai Phule University*, (**Manjusha Deshpande**, J.), [2026 SCC OnLine Bom 16674](#)
- Bhim Hema Aadhe v. State of Maharashtra*, (**Ajit B. Kadethankar**, J.), [2026 SCC OnLine Bom 16706](#)
- Bhimrao Babasaheb Gawali v. State of Maharashtra*, (Nitin B. Suryawanshi and Abasaheb D. Shinde, JJ.), [2026 SCC OnLine Bom 16707](#)
- Bhojraj Tukaram Jangle v. State of Maharashtra*, (**Urmila Joshi-Phalke** and Raj D. Wakode, JJ.), [2026 SCC OnLine Bom 16601](#)
- Bhupendra Jivrajbhai Surani v. HDFC Bank Ltd.*, (**Abhay Ahuja**, J.), [2026 SCC OnLine Bom 16653](#)
- Cama Aviation Services v. Airport Authority of India*, (**Sandeep V. Marne**, J.), [2026 SCC OnLine Bom 16571](#)
- Chamabai v. State of Maharashtra*, (**R.M. Joshi**, J.), [2026 SCC OnLine Bom 16588](#)
- Chandrasahas v. Sau. Sunanda*, (**Nandesh S. Deshpande**, J.), [2026 SCC OnLine Bom 16722](#)
- Chenaji Narsingji v. ML Kanhaiyalal Jewellers*, (Abhay Ahuja, J.), [2026 SCC OnLine Bom 16450](#)
- CIT v. Devendranath Chaturvedi*, (G.S. Kulkarni and Aarti Sathe, JJ.), [2026 SCC OnLine Bom 16432](#)
- CIT v. Tetra Pak India (P) Ltd.*, (B.P. Colabawalla and Firdosh P. Pooniwalla, JJ.), [2026 SCC OnLine Bom 16425](#)
- Conferences Of Churches Of Chirst v. Charity Commr.*, (**Manjusha Deshpande**, J.), [2026 SCC OnLine Bom 16666](#)
- Council of the Institute of Chartered Accountants of India v. V.K. Kalra FCA*, (B.P. Colabawalla and Farhan P. Dubash, JJ.), [2026 SCC OnLine Bom 16544](#)
- Dattatraya Hanumant Tilekar v. State of Maharashtra*, (Bharati Dangre and **Ashish S Chavan**, JJ.), [2026 SCC OnLine Bom 16651](#)
- Deepa Sudhir Yeole v. Chief Executive Officer*, (Nitin B. Suryawanshi and Abasaheb D. Shinde, JJ.), [2026 SCC OnLine Bom 16474](#)
- Deepak Bandu Shende v. State of Maharashtra*, (M.M. Nerlikar, J.), [2026 SCC OnLine Bom 16394](#)
- Dharmi Athreya Swaminathan v. State of Maharashtra*, (**Ranjitsinha Raja Bhonsale**, J.), [2026 SCC OnLine Bom 16683](#)
- Dharti Developments v. Dhansingh Bhima Jade*, (Rohit W. Joshi, J.), [2026 SCC OnLine Bom 16491](#)
- Dharti Developments v. Kavra Singh Sukhlal Chavan*, (Rohit W. Joshi, J.), [2026 SCC OnLine Bom 16489](#)
- Dharti Developments v. Shankar Phulsingh Chavan*, (Rohit W. Joshi, J.), [2026 SCC OnLine Bom 16490](#)
- Dharti Developments v. Yashodabai Gabbu Chavan*, (Rohit W. Joshi, J.), [2026 SCC OnLine Bom 16492](#)
- Dilip Dattu Mithari v. Maruti*, (Shailesh P. Brahme, J.), [2026 SCC OnLine Bom 16485](#)
- Dilip Maroti Lande v. Western Coalfields Ltd.*, (Anil S. Kilor and **Raj D. Wakode**, JJ.), [2026 SCC OnLine Bom 16467](#)
- Dilip Ramchandra Deshpande v. Baburao Raoji Chavan*, (**Ashwin D. Bhobe**, J.), [2026 SCC OnLine Bom 16649](#)
- Dilip Ramchandra Deshpande v. Baburao Raoji Chavan*, (**Ashwin D. Bhobe**, J.), [2026 SCC OnLine Bom 16661](#)
- Dilip v. Divisional Commissioner*, (**Nandesh S. Deshpande**, J.), [2026 SCC OnLine Bom 16483](#)

- Dnyanoba Namdeo Bhalerao v. Sulochanabai Hariba Ganjre*, (Ajit B. Kadethankar, J.), [2026 SCC OnLine Bom 16459](#)
- Dnyanu Maruti Patil v. Droupadi Dhondiram Patil*, (Sharmila U. Deshmukh, J.), [2026 SCC OnLine Bom 16664](#)
- Durgabai Eknath Bachapai v. Administrator*, (Sanjay A. Deshmukh, J.), [2026 SCC OnLine Bom 16662](#)
- Ex. Engineer v. Ankush*, (Ajit B. Kadethankar, J.), [2026 SCC OnLine Bom 16542](#)
- Ex. Engineer v. Ankush*, (Ajit B. Kadethankar, J.), [2026 SCC OnLine Bom 16552](#)
- Ex. Engineer v. Kondiba Aba Kachare*, (Ajit B. Kadethankar, J.), [2026 SCC OnLine Bom 16636](#)
- Ex. Engineer v. Mahadeo Madollappa Ulekar*, (Ajit B. Kadethankar, J.), [2026 SCC OnLine Bom 16553](#)
- Ex. Engineer v. Pandharinath*, (Ajit B. Kadethankar, J.), [2026 SCC OnLine Bom 16643](#)
- Ex. Engineer v. Youraj Bhivaji Kokate*, (Ajit B. Kadethankar, J.), [2026 SCC OnLine Bom 16554](#)
- Executive Engineer v. Mohan Pandurang Veer*, (Siddheshwar S. Thombre, J.), [2026 SCC OnLine Bom 16620](#)
- Faizan Jabbar Qureshi v. State of Maharashtra*, (Hiten S. Venegavkar, J.), [2026 SCC OnLine Bom 16600](#)
- Fakirram Kachru Sonawane v. State of Maharashtra*, (Ajit B. Kadethankar, J.), [2026 SCC OnLine Bom 16618](#)
- Farhan Akhtar Ansari v. State of Maharashtra*, (M.M. Nerlikar, J.), [2026 SCC OnLine Bom 16396](#)
- Fatimabi v. State of Maharashtra*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 16415](#)
- Fedex Express Transportation & Supply Chain Services (India) (P) Ltd. v. Ansh Sujal Patel*, (Arif S. Doctor, J.), [2026 SCC OnLine Bom 16650](#)
- Gajanan Bhausahab Gore v. State of Maharashtra*, (Nitin B. Suryawanshi and Abasaheb D. Shinde, JJ.), [2026 SCC OnLine Bom 16455](#)
- Ganesh Gunaji Sonkar v. State of Maharashtra*, (M.M. Nerlikar, J.), [2026 SCC OnLine Bom 16389](#)
- Ganesh Kailas Pawar v. State of Maharashtra*, (Milind N. Jadhav, J.), [2026 SCC OnLine Bom 16540](#)
- Ganesh Sheshrao Suryavanshi v. State of Maharashtra*, (R.M. Joshi, J.), [2026 SCC OnLine Bom 16578](#)
- Ganesh v. State of Maharashtra*, (M.M. Nerlikar, J.), [2026 SCC OnLine Bom 16402](#)
- Gangaram Anna Mawale v. Collector*, (Shailesh P. Brahme, J.), [2026 SCC OnLine Bom 16456](#)
- Gokulchand Punamchand Jain v. LAO*, (Ajit B. Kadethankar, J.), [2026 SCC OnLine Bom 16639](#)
- Govind Ananda Rane v. State of Maharashtra*, (Kishore C. Sant and Jitendra Jain, JJ.), [2026 SCC OnLine Bom 16714](#)
- Govind Ramrao Kamble v. State of Maharashtra*, (Siddheshwar S. Thombre, J.), [2026 SCC OnLine Bom 16420](#)
- Govind v. Savita*, (Nandesh S. Deshpande, J.), [2026 SCC OnLine Bom 16486](#)
- Gramin Shikshan Prasarak Mandal Valandi v. Rajaram Pundlik Biradar*, (Sachin S. Deshmukh, J.), [2026 SCC OnLine Bom 16680](#)
- Great Sherlock EFMS (P) Ltd. v. Majid Mustafa Pathan*, (Nandesh S. Deshpande, J.), [2026 SCC OnLine Bom 16668](#)

- Gulam Rasool Abdul Majeed Ansari v. CIT*, (B.P. Colabawalla and Farhan P. Dubash, JJ.), [2026 SCC OnLine Bom 16526](#)
- Hanmant Ramkrishna Ramdasi v. Pandurang Bala Kale*, (Shailesh P. Brahme, J.), [2026 SCC OnLine Bom 16427](#)
- Hanumant Shrirang Borade v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 16368](#)
- Harasiddh Corpn. v. Ravi Raghunath Khanjode*, (Abhay Ahuja, J.), [2026 SCC OnLine Bom 16434](#)
- Hari Deochand Sapkale v. Tukaram Deochand Sapkale*, (**Sanjay A. Deshmukh**, J.), [2026 SCC OnLine Bom 16663](#)
- Hari Gyanba Darshanwad v. State of Maharashtra*, (Nitin B. Suryawanshi and Abasaheb D. Shinde, JJ.), [2026 SCC OnLine Bom 16678](#)
- Harinath Sangramappa Kalpe v. CIT*, (Nitin B. Suryawanshi and Abasaheb D. Shinde, JJ.), [2026 SCC OnLine Bom 16677](#)
- Harish Eknathrao More v. State of Maharashtra*, (Anil S. Kilor and Rajnish R. Vyas, JJ.), [2026 SCC OnLine Bom 16693](#)
- IIFL Finance Ltd. v. Gadget Mobile Hub*, (**Amit Borkar**, J.), [2026 SCC OnLine Bom 16566](#)
- IIFL Finance Ltd. v. Hyperx Energy (P) Ltd.*, (**Amit Borkar**, J.), [2026 SCC OnLine Bom 16564](#)
- IIFL Finance Ltd. v. Maa Santoshi Confecti Onary*, (**Amit Borkar**, J.), [2026 SCC OnLine Bom 16559](#)
- IIFL Finance Ltd. v. Mahima Enterprises*, (**Amit Borkar**, J.), [2026 SCC OnLine Bom 16563](#)
- IIFL Finance Ltd. v. Polykam Offset*, (**Amit Borkar**, J.), [2026 SCC OnLine Bom 16562](#)
- IIFL Finance Ltd. v. Powertronix Power Solutions*, (**Amit Borkar**, J.), [2026 SCC OnLine Bom 16560](#)
- IIFL Finance Ltd. v. Rajesh Textiles*, (**Amit Borkar**, J.), [2026 SCC OnLine Bom 16561](#)
- IIFL Finance Ltd. v. Shiva Trading Co.*, (**Amit Borkar**, J.), [2026 SCC OnLine Bom 16565](#)
- Imran v. State of Maharashtra*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 16409](#)
- Inderchand v. State of Maharashtra*, (**Pravin S. Patil**, J.), [2026 SCC OnLine Bom 16644](#)
- IndusInd Securities Ltd. v. Vedprakash Mishra*, (**Aarti Sathe**, J.), [2026 SCC OnLine Bom 16657](#)
- Irrigation Proj. Stren. (Majbutikaran) Divn. v. Shamrao Krishna Vewahare*, (**Ajit B. Kadethankar**, J.), [2026 SCC OnLine Bom 16543](#)
- Ishwar Das Arora v. Union of India*, (**M.M. Sathaye**, J.), [2026 SCC OnLine Bom 16596](#)
- Jagannath Rakhamaji Landage v. State of Maharashtra*, (Kishore C. Sant and Jitendra Jain, JJ.), [2026 SCC OnLine Bom 16692](#)
- Jagdish Venkatrao Mane v. Managing Director MSETCL Ltd.*, (Rohit W. Joshi, J.), [2026 SCC OnLine Bom 16479](#)
- Jayshree Haribhau Lahne v. Yasmin Diana Sidhwa*, (Arif S. Doctor, J.), [2026 SCC OnLine Bom 16448](#)
- Jeevan Pandu Dighe v. State of Maharashtra*, (**Shyam C. Chandak**, J.), [2026 SCC OnLine Bom 16541](#)
- Jhang Union International LLC FZ v. LPG Amir Gas*, (Abhay Ahuja, J.), [2026 SCC OnLine Bom 16362](#)
- Jishan Junaid Sheikh Israil (Khan) v. State of Maharashtra*, (M.W. Chandwani, J.), [2026 SCC OnLine Bom 16384](#)

- Johnson & Johnson Employees Union v. Johnson & Johnson (P) Ltd.*, (**Sandeep V. Marne**, J.), [2026 SCC OnLine Bom 16699](#)
- Joseph v. State of Maharashtra*, (**M.W. Chandwani**, J.), [2026 SCC OnLine Bom 16581](#)
- Jyoti Shrawan Paspute v. Western Coalfields Ltd.*, (Anil S. Kilor and **Raj D. Wakode**, JJ.), [2026 SCC OnLine Bom 16504](#)
- Kalpana Suhas Suryavanshi v. Jayant Suryaji Sahunkhe*, (Sanjay A. Deshmukh, J.), [2026 SCC OnLine Bom 16348](#)
- Kanchan Dasharath Pawar v. State of Maharashtra*, (Rajesh S. Patil and **Abhay J. Mantri**, JJ.), [2026 SCC OnLine Bom 16477](#)
- Kantrao Uttamrao Joshi v. Vijay Sadashiv Joshi*, (Ajit B. Kadethankar, J.), [2026 SCC OnLine Bom 16501](#)
- Kartik Balasaheb Dapkar v. Union of India*, (Nitin B. Suryawanshi and Abasaheb D. Shinde, JJ.), [2026 SCC OnLine Bom 16498](#)
- Kesarbai Kishan Ladkekar v. State of Maharashtra*, (**R.M. Joshi**, J.), [2026 SCC OnLine Bom 16530](#)
- Khajapasha Mahmandso Patil v. Machhindra Rajaram Kamble*, (Shailesh P. Brahme, J.), [2026 SCC OnLine Bom 16473](#)
- Kiran Dilip Mutkule v. State of Maharashtra*, (Nitin B. Suryawanshi and Abasaheb D. Shinde, JJ.), [2026 SCC OnLine Bom 16457](#)
- Krishna Dinesh Tyagi v. Dinesh Shriniwas Tyagi*, (**Rajesh S. Patil**, J.), [2026 SCC OnLine Bom 16656](#)
- Krushna Dnyaneshwar Jadhav v. State of Maharashtra*, (R.M. Joshi, J.), [2026 SCC OnLine Bom 16347](#)
- Lahuji Ganpati Jadhav v. State Coop. Election Authority*, (**Shailesh P. Brahme**, J.), [2026 SCC OnLine Bom 16700](#)
- LAO v. Baliram Totaram Patil*, (**Siddheshwar S. Thombre**, J.), [2026 SCC OnLine Bom 16610](#)
- LAO v. Bapu Fakira Patil*, (**Siddheshwar S. Thombre**, J.), [2026 SCC OnLine Bom 16614](#)
- Larsen & Toubro Ltd. v. Municipal Corpn. of Greater Mumbai*, (**Amit Borkar**, J.), [2026 SCC OnLine Bom 16557](#)
- Larsen & Toubro Ltd. v. Municipal Corpn. of Greater Mumbai*, (**Amit Borkar**, J.), [2026 SCC OnLine Bom 16558](#)
- Larsen & Tourbo Ltd. v. State of Maharashtra*, (Mahesh Chandra Tripathi, C.J. and Advait M. Sethna, J.), [2026 SCC OnLine Bom 16682](#)
- Late Matadinalalji Jaiswal Education Society v. State of Maharashtra*, (Anil S. Kilor and Rajnish R. Vyas, JJ.), [2026 SCC OnLine Bom 16508](#)
- Lawalji v. Fagorao*, (**Pravin S. Patil**, J.), [2025 SCC OnLine Bom 6895](#)
- Laxmikant Dattatraya Dede v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 16366](#)
- Lilabai Laxman Pisal v. Union of India*, (Sharmila U. Deshmukh and Neeraj P. Dhote, JJ.), [2026 SCC OnLine Bom 16476](#)
- Liladhar Mishrilal Pardeshi v. Ritesh Rajendra Chhajed*, (**Ajit B. Kadethankar**, J.), [2026 SCC OnLine Bom 16708](#)
- Machindra Ananda Pawar v. State of Maharashtra*, (Rohit W. Joshi, J.), [2026 SCC OnLine Bom 16471](#)

- Machindra Kakaji Takle v. Anil Ganeshrao Karhale*, (Sandipkumar C. More and **Vaishali Patil-Jadhav**, JJ.), [2026 SCC OnLine Bom 16602](#)
- Mack Star Marketing (P) Ltd. v. Yes Bank Ltd.*, (**Sandeep V. Marne**, J.), [2026 SCC OnLine Bom 16652](#)
- Madhuri Sahdeo Bhagwat v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 16371](#)
- Mahalsa Construction (P) Ltd. v. Union of India*, (Anil L. Pansare and Nivedita P. Mehta, JJ.), [2026 SCC OnLine Bom 16721](#)
- Maharashtra SRTC v. Manik Ganpati Pawar*, (Shailesh P. Brahme, J.), [2026 SCC OnLine Bom 16426](#)
- Mahatma Basweshwar Education Society v. Santosh Amrit Rathod*, (**Ajit B. Kadethankar**, J.), [2026 SCC OnLine Bom 16718](#)
- Mahendra Bhau Lal Wasnik v. Union of India*, (**Pravin S. Patil**, J.), [2026 SCC OnLine Bom 16642](#)
- Manav Seva Pratishthan v. Maharashtra Council of Agricultural Education & Research*, (Anil S. Kilor and Rajnish R. Vyas, JJ.), [2026 SCC OnLine Bom 16517](#)
- Manish v. State of Maharashtra*, (**M.W. Chandwani**, J.), [2026 SCC OnLine Bom 16591](#)
- Manohar v. Union of India*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 16423](#)
- Manoj Babanrao Pelagade v. State of Maharashtra*, (Y.G. Khobragade, J.), [2026 SCC OnLine Bom 16373](#)
- Manoj Ramdas Barsagade v. State of Maharashtra*, (M.M. Nerlikar, J.), [2026 SCC OnLine Bom 16406](#)
- Maqsood Usman Kazi v. Vivek Kamalakar Desai*, (Shailesh P. Brahme, J.), [2026 SCC OnLine Bom 16480](#)
- Maruti Dhula Waghmode v. State of Maharashtra*, (Sharmila U. Deshmukh and Neeraj P. Dhote, JJ.), [2026 SCC OnLine Bom 16437](#)
- Matoshri Anusaya Mata Shikshan v. Balaji*, (Sachin S. Deshmukh, J.), [2026 SCC OnLine Bom 16475](#)
- Mayur Jayprakash Runwal v. Shantilal Lalchand Baldota*, (**Manjusha Deshpande**, J.), [2026 SCC OnLine Bom 16676](#)
- MDL-Satyabhama Coop. Housing Society Ltd. v. City Industrial & Development Corpn. Ltd.*, (Manish Pitale and Shreeram V. Shirsat, JJ.), [2026 SCC OnLine Bom 16464](#)
- Meera Madhukar Raundale v. State of Maharashtra*, (Nitin B. Suryawanshi and Abasaheb D. Shinde, JJ.), [2026 SCC OnLine Bom 16458](#)
- Meharunnissa Begum Gulam Dastgir v. Abdul Khadar Abdul Jalil*, (Sanjay A. Deshmukh, J.), [2026 SCC OnLine Bom 16361](#)
- Mehta Builders v. Mohanchandra Nathalal Desai*, (Shailesh P. Brahme, J.), [2026 SCC OnLine Bom 16443](#)
- Mohd Arif Abdul Masjid Ansari v. CIT*, (B.P. Colabawalla and Farhan P. Dubash, JJ.), [2026 SCC OnLine Bom 16522](#)
- Mohd. Ashraf Adina Khil v. State of Maharashtra*, (Hiten S. Venegavkar, J.), [2026 SCC OnLine Bom 16355](#)
- Mohd. Avesh v. State of Maharashtra*, (**Urmila Joshi-Phalke** and Nivedita P. Mehta, JJ.), [2026 SCC OnLine Bom 16411](#)

- Mohinder Singh Dua v. Kishinchand R Ludhani*, (**Somasekhar Sundaresan**, J.), 2026 SCC OnLine Bom 16654
- Mohseen Mohemud Bagwan v. State of Maharashtra*, (Kishore C. Sant and Jitendra Jain, JJ.), 2026 SCC OnLine Bom 16684
- Mohsin Shahabuddin Mulani v. State of Maharashtra*, (**Ashwin D. Bhohe**, J.), 2026 SCC OnLine Bom 16577
- Monu Chawla v. Sandeep Jape*, (**Madhav J. Jamdar**, J.), 2026 SCC OnLine Bom 16659
- Mukinda v. State of Maharashtra*, (M.M. Nerlikar, J.), 2026 SCC OnLine Bom 16398
- Munjabhau v. Executive Engineer*, (**Ajit B. Kadethankar**, J.), 2026 SCC OnLine Bom 16547
- Murlidhar Bhivsan Narkhede v. Rajani Murlidhar Narkhede*, (**Ajit B. Kadethankar**, J.), 2026 SCC OnLine Bom 16632
- Murlidhar Ganpat Mali v. LAO*, (Siddheshwar S. Thombre, J.), 2026 SCC OnLine Bom 16416
- Murlidhar v. State of Maharashtra*, (M.W. Chandwani, J.), 2026 SCC OnLine Bom 16385
- Nagesh Balu Mohite v. State of Maharashtra*, (Ashwin D. Bhohe, J.), 2026 SCC OnLine Bom 16408
- Nageshwar Anil Pimpalkar v. Western Coalfields Ltd.*, (Anil S. Kilor and **Raj D. Wakode**, JJ.), 2026 SCC OnLine Bom 16502
- Nagnath Ramrao Totawad v. State of Maharashtra*, (Nitin B. Suryawanshi and Abasaheb D. Shinde, JJ.), 2026 SCC OnLine Bom 16525
- Nagraj Shalik Patil v. Kusumbai Kashiram Mali*, (Ajit B. Kadethankar, J.), 2026 SCC OnLine Bom 16482
- Nandkumar Gopal Raghuvir v. State of Maharashtra*, (**Milind N. Jadhav**, J.), 2026 SCC OnLine Bom 16539
- Narayan Shankarrao Phapal v. State of Maharashtra*, (Hiten S. Venegavkar, J.), 2026 SCC OnLine Bom 16358
- Narayan v. Shakuntala*, (Ajit B. Kadethankar, J.), 2026 SCC OnLine Bom 16460
- Neeraj M. Agarwal, In re*, (Chandan J. Bhatt, Official Assignee), 2026 SCC OnLine Bom 16424
- New India Mosaic & Marble Co. (P) Ltd. v. Office of Collector*, (Manish Pitale and Shreeram V. Shirsat, JJ.), 2026 SCC OnLine Bom 16507
- Niharika v. State of Maharashtra*, (Urmila Joshi Phalke and Raj D. Wakode, JJ.), 2026 SCC OnLine Bom 16359
- Nirmala Madhukar Dengle v. LAO*, (**Manjusha A. Deshpande**, J.), 2026 SCC OnLine Bom 16555
- Nitin Sontakke v. CBI*, (**Milind N. Jadhav**, J.), 2026 SCC OnLine Bom 16589
- NTPC Ltd. v. Reliance Industries Ltd.*, (**Sandeep V. Marne**, J.), 2026 SCC OnLine Bom 16572
- Nuziveedu Seeds Ltd. v. State of Maharashtra*, (M.W. Chandwani, J.), 2026 SCC OnLine Bom 16387
- Ocean Deity Investment Holdings Ltd. v. Yes Bank Ltd.*, (Sandeep V. Marne, J.), 2026 SCC OnLine Bom 16428
- Official Liquidator Of G.G.T. Kaypee Ltd. v. Engineering Mazdoor Sabha*, (**Somasekhar Sundaresan**, J.), 2026 SCC OnLine Bom 16660
- Omkar Gajanand Tulsulkar v. State of Maharashtra*, (Sharmila U. Deshmukh and Neeraj P. Dhote, JJ.), 2026 SCC OnLine Bom 16441
- Omprakash v. Shradhanand Anathalaya*, (Nandesh S. Deshpande, J.), 2026 SCC OnLine Bom 16516

- Pankaj Nankhu Singh v. State of Maharashtra*, (Sarang V. Kotwal and Ranjitsinha Raja Bhonsale, JJ.), [2026 SCC OnLine Bom 16694](#)
- Paregabai Shivaji Kapure v. Rasiklal Pratapchand Oswal*, (**Manjusha Deshpande**, J.), [2026 SCC OnLine Bom 16705](#)
- Parmeshwar Sahebrao Mande v. Uddhav Achyutrao Mande*, (**Ajit B. Kadethankar**, J.), [2026 SCC OnLine Bom 16672](#)
- Pay Mobileware (P) Ltd. v. Union of India*, (**M. S. Karnik** and Sandesh D. Patil, JJ.), [2026 SCC OnLine Bom 16716](#)
- Podar Education & Sports Trust v. School Education & Sports Department*, (R.I. Chagla and Firdosh P. Pooniwalla, JJ.), [2026 SCC OnLine Bom 16712](#)
- Podar Education Trust v. School Education & Sports Department*, (R.I. Chagla and Firdosh P. Pooniwalla, JJ.), [2026 SCC OnLine Bom 16713](#)
- Prabhakar Arvind Kharat v. State of Maharashtra*, (Sharmila U. Deshmukh and Neeraj P. Dhote, JJ.), [2026 SCC OnLine Bom 16442](#)
- Prabhakar Nagnath Lokhande v. State of Maharashtra*, (Siddheshwar S. Thombre, J.), [2026 SCC OnLine Bom 16422](#)
- Pradeep Shankar Jagtap v. State of Maharashtra*, (**Shyam C. Chandak**, J.), [2026 SCC OnLine Bom 16538](#)
- Pradip v. Ramesh*, (Nandesh S. Deshpande, J.), [2026 SCC OnLine Bom 16506](#)
- Pradip v. State of Maharashtra*, (R.M. Joshi, J.), [2026 SCC OnLine Bom 16395](#)
- Prajwal v. State of Maharashtra*, (M.M. Nerlikar, J.), [2026 SCC OnLine Bom 16388](#)
- Prakash Onkar Mahajan v. State of Maharashtra*, (Nitin B. Suryawanshi and Abasaheb D. Shinde, JJ.), [2026 SCC OnLine Bom 16679](#)
- Pralhad v. Chandrakant*, (Ajit B. Kadethankar, J.), [2026 SCC OnLine Bom 16461](#)
- Pramod Shukleshwar Gadakh v. Somaiya Vidya Vihar*, (**Ajit B. Kadethankar**, J.), [2026 SCC OnLine Bom 16574](#)
- Prashant Bhudaji Tandel v. State of Maharashtra*, (Manish Pitale and Shreeram V. Shirsat, JJ.), [2026 SCC OnLine Bom 16709](#)
- Prashant Hindurao Padalkar v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 16370](#)
- Pratap Singh v. ACRO Electro Technologies (P) Ltd.*, (Abhay Ahuja, J.), [2026 SCC OnLine Bom 16433](#)
- Prathmesh Maruti Jadhav v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 16356](#)
- Pratik Dhyeshwarao Deulkar v. State of Maharashtra*, (M.M. Nerlikar, J.), [2026 SCC OnLine Bom 16386](#)
- Prima (P) Ltd. v. Commissioner of CGST*, (B.P. Colabawalla and Firdosh P. Pooniwalla, JJ.), [2026 SCC OnLine Bom 16360](#)
- Pujit Ravikiran Aggarwal, In re*, (**Chandan J. Bhatt**, J.), [2026 SCC OnLine Bom 16646](#)
- Punaji Sakharam Kavate v. State of Maharashtra*, (**Milind N. Jadhav**, J.), [2026 SCC OnLine Bom 16695](#)
- Punit Vijay Madhwani v. State of Maharashtra*, (**Milind N. Jadhav**, J.), [2026 SCC OnLine Bom 16698](#)

- Pyramid Developers v. Ultra Lifespace (P) Ltd.*, (**Arif S. Doctor**, J.), [2026 SCC OnLine Bom 16537](#)
- R.M. Traders v. Board of Directors of Punjab National Bank*, (Valmiki Menezes and Amit S. Jamsandekar, JJ.), [2026 SCC OnLine Bom 16527](#)
- Rajen Kirtanlal Shah v. Ulhas Pandya*, (Abhay Ahuja, J.), [2026 SCC OnLine Bom 16431](#)
- Rajendra Baban Ghone v. State of Maharashtra*, (**G.S. Kulkarni** and Dr Neela Gokhale, JJ.), [2026 SCC OnLine Bom 16681](#)
- Rajendra Champalal Runwal v. State of Maharashtra*, (**Ajit B. Kadethankar**, J.), [2026 SCC OnLine Bom 16627](#)
- Rajendra Raosaheb Bhagat v. State of Maharashtra*, (Abhay Ahuja and Neeraj P. Dhote, JJ.), [2026 SCC OnLine Bom 16701](#)
- Rajendra Sadashiv Chandrachud v. Ishwar Alimchandani*, (**Madhav J. Jamdar**, J.), [2026 SCC OnLine Bom 16655](#)
- Rajeshkumar Ramsharan Jha v. State of Maharashtra*, (**Milind N. Jadhav**, J.), [2026 SCC OnLine Bom 16583](#)
- Rajkumar v. State of Maharashtra*, (**Abhay J. Mantri**, J.), [2026 SCC OnLine Bom 16590](#)
- Raju v. State of Maharashtra*, (Sushil M. Ghodeswar, J.), [2026 SCC OnLine Bom 16377](#)
- Rajubai v. Prakash*, (Sanjay A. Deshmukh, J.), [2026 SCC OnLine Bom 16421](#)
- Rambhau Bapurao Chaudhari v. Executive Engineer*, (**Manjusha Deshpande**, J.), [2026 SCC OnLine Bom 16710](#)
- Rameshlal v. State of Maharashtra*, (**M.W. Chandwani**, J.), [2026 SCC OnLine Bom 16580](#)
- Ramsing Gobaji Patil v. Dalpat Shripat Sonawane*, (Sanjay A. Deshmukh, J.), [2026 SCC OnLine Bom 16444](#)
- Ravi v. Maharashtra SRTC*, (Ajit B. Kadethankar, J.), [2026 SCC OnLine Bom 16463](#)
- Ravindra Kaduba Rautray v. State of Maharashtra*, (R.M. Joshi, J.), [2026 SCC OnLine Bom 16345](#)
- Ravji Laxman Patel v. Shree Gokulam Chit & Finance Co. (P) Ltd.*, (**Aarti Sathe**, J.), [2026 SCC OnLine Bom 16569](#)
- Rekha v. State of Maharashtra*, (Hiten S. Venegavkar, J.), [2026 SCC OnLine Bom 16349](#)
- Reliance General Insurance Co. Ltd. v. CIT*, (B.P. Colabawalla and Farhan P. Dubash, JJ.), [2026 SCC OnLine Bom 16511](#)
- Reliance General Insurance Co. Ltd. v. CIT*, (B.P. Colabawalla and Farhan P. Dubash, JJ.), [2026 SCC OnLine Bom 16513](#)
- Reliance General Insurance Co. Ltd. v. CIT*, (B.P. Colabawalla and Farhan P. Dubash, JJ.), [2026 SCC OnLine Bom 16514](#)
- Reliance Nippon Life Insurance Co. Ltd. v. CIT*, (B.P. Colabawalla and Farhan P. Dubash, JJ.), [2026 SCC OnLine Bom 16510](#)
- Reliance Nippon Life Insurance Co. Ltd. v. CIT*, (B.P. Colabawalla and Farhan P. Dubash, JJ.), [2026 SCC OnLine Bom 16515](#)
- Ritesh Madanlalji Mutha v. State of Maharashtra*, (Anil S. Kilor and **Raj D. Wakode**, JJ.), [2026 SCC OnLine Bom 16524](#)
- Roshan Harde v. CIT*, (**Anil L. Pansare** and Nivedita P. Mehta, JJ.), [2026 SCC OnLine Bom 16719](#)
- Roshan Nandkumar Pawar v. State of Maharashtra*, (**M.M. Sathaye**, J.), [2026 SCC OnLine Bom 16598](#)

- Rukmini Gulabrao Shinde v. State of Maharashtra*, (Sharmila U. Deshmukh and Neeraj P. Dhote, JJ.), [2026 SCC OnLine Bom 16481](#)
- Sachin Vikramrao Ghayal v. State of Maharashtra*, (R.M. Joshi, J.), [2026 SCC OnLine Bom 16346](#)
- Saddam v. State of Maharashtra*, (M.M. Nerlikar, J.), [2026 SCC OnLine Bom 16380](#)
- Sahadeo Babasaheb Sabale v. Maharashtra Krishna Valley Development Corpn.*, (**Ajit B. Kadethankar**, J.), [2026 SCC OnLine Bom 16545](#)
- Sahyadri Sahakari Sakhar Karkhana Ltd. v. Kantaram Dadalrao Hungrage*, (**Ajit B. Kadethankar**, J.), [2026 SCC OnLine Bom 16641](#)
- Sajeedah Mohd Raza Ansari v. CIT*, (B.P. Colabawalla and Farhan P. Dubash, JJ.), [2026 SCC OnLine Bom 16520](#)
- Samadhan Raghunath Mane v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 16369](#)
- Sameer Dinkarrao Javalekar v. Gulab Haribhau Ladkat*, (**Sandeep V. Marne**, J.), [2026 SCC OnLine Bom 16556](#)
- Sampat v. State of Maharashtra*, (Kishore C. Sant and Ajit B. Kadethankar, JJ.), [2026 SCC OnLine Bom 16503](#)
- Sandip Vijayrao Mahajan v. State of Maharashtra*, (M.M. Nerlikar, J.), [2026 SCC OnLine Bom 16403](#)
- Sanjay Shankar Rathod v. Supranjana Sanjay Rathod*, (**Ajit B. Kadethankar**, J.), [2026 SCC OnLine Bom 16576](#)
- Sanjay v. President*, (**Ajit B. Kadethankar**, J.), [2026 SCC OnLine Bom 16720](#)
- Sankeshwar v. State of Maharashtra*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 16378](#)
- Sanket Maroti Khirodkar v. State of Maharashtra*, (M.M. Nerlikar, J.), [2026 SCC OnLine Bom 16400](#)
- Santosh Ranbhaji Pagare v. Sub Divisional Officer*, (**Manjusha A. Deshpande**, J.), [2026 SCC OnLine Bom 16551](#)
- Sapna Polyweave (P) Ltd. v. Grampanchayat (Village Panchayat)*, (Kishore C. Sant and Jitendra Jain, JJ.), [2026 SCC OnLine Bom 16550](#)
- Sarubai Dattarao Kavle v. State of Maharashtra*, (**Manjusha A. Deshpande**, J.), [2026 SCC OnLine Bom 16622](#)
- Satish Kumar Arora v. Moti Lal Gogia*, (Abhay Ahuja, J.), [2026 SCC OnLine Bom 16430](#)
- Satish Shivaji Tidke v. State of Maharashtra*, (Kishore C. Sant and Jitendra Jain, JJ.), [2026 SCC OnLine Bom 16669](#)
- Satish v. State of Maharashtra*, (**M.M. Nerlikar**, J.), [2026 SCC OnLine Bom 16582](#)
- Sattayya Sirneni v. State of Maharashtra*, (Mahesh Chandra Tripathi, C.J. and Advait M. Sethna, J.), [2026 SCC OnLine Bom 16689](#)
- Satyen Kuldip Sharma v. State of Maharashtra*, (M.W. Chandwani, J.), [2026 SCC OnLine Bom 16381](#)
- Searce Cosourcing Services (P) Ltd. v. Financial Software & Systems (P) Ltd.*, (**Amit Borkar**, J.), [2026 SCC OnLine Bom 16535](#)
- Searce Cosourcing Services (P) Ltd. v. Junction of Tyres (P) Ltd.*, (**Amit Borkar**, J.), [2026 SCC OnLine Bom 16536](#)
- Shailaja Nitin Patil v. State of Maharashtra*, (**Kishore C. Sant** and Ajit B. Kadethankar, JJ.), [2026 SCC OnLine Bom 16667](#)

- Shalini Hanumantrao Waghlikar v. Sonia Gayaprasad Yadav*, (**M.M. Sathaye**, J.), [2026 SCC OnLine Bom 16597](#)
- Sham Parmeshwar Popalghat v. State of Maharashtra*, (Hiten S. Venegavkar, J.), [2026 SCC OnLine Bom 16352](#)
- Shanta Sadan Coop. Housing Society Ltd. v. Municipal Corpn. of Gr. Bombay*, (Bharati Dangre and Ashish S. Chavan, JJ.), [2026 SCC OnLine Bom 16687](#)
- Sharad Madhukar Jadhav v. CFM Asset Reconstruction (P) Ltd.*, (Manish Pitale and Shreeram V. Shirsat, JJ.), [2026 SCC OnLine Bom 16670](#)
- Shardabai Ganpatrao Bhosale v. State of Maharashtra*, (**Ajit B. Kadethankar**, J.), [2026 SCC OnLine Bom 16629](#)
- Shaziya Sultana Gayasuddin Shaikh v. State of Maharashtra*, (**Abhay J. Mantri**, J.), [2026 SCC OnLine Bom 16703](#)
- Shekhar Appaji Hodage v. Disha Shikshan & Vikas Kendra Gadhinglaj*, (Shailesh P. Brahme, J.), [2026 SCC OnLine Bom 16429](#)
- Shilpa Rajesh Sutar v. State of Maharashtra*, (**Abhay J. Mantri**, J.), [2026 SCC OnLine Bom 16585](#)
- Shirin Salim Kazani v. Salim Himat Kazani*, (Arif S. Doctor, J.), [2026 SCC OnLine Bom 16440](#)
- Shiromani P. Chande Dece v. Prabhakar Digamber Bhumkar*, (**Ashwin D. Bhohe**, J.), [2026 SCC OnLine Bom 16648](#)
- Shital Rajkumar Chougule v. Snehal Shital Chougule*, (Shailesh P. Brahme, J.), [2026 SCC OnLine Bom 16496](#)
- Shivaji Ganpati Chougule v. State of Maharashtra*, (Abhay Ahuja and Neeraj P. Dhote, JJ.), [2026 SCC OnLine Bom 16702](#)
- Shivaji Shikshan Prasarak Mandal v. Education Officer (Secondary)*, (Sharmila U. Deshmukh and Neeraj P. Dhote, JJ.), [2026 SCC OnLine Bom 16452](#)
- Shrihari Abaji Dakhare v. State of Maharashtra*, (Nandesh S. Deshpande, J.), [2026 SCC OnLine Bom 16512](#)
- Shrikant Guruling Koli v. State of Maharashtra*, (**Ashwin D. Bhohe**, J.), [2026 SCC OnLine Bom 16658](#)
- Shrimant Sau Umabaisaheb Patwardhan Smarak Sanstha v. State of Maharashtra*, (Sharmila U. Deshmukh and Neeraj P. Dhote, JJ.), [2026 SCC OnLine Bom 16454](#)
- Shriram General Insurance Co. Ltd. v. Sushma*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 16364](#)
- Shubham Samadhan Mhatre v. State of Maharashtra*, (**Madhav J. Jamdar**, J.), [2026 SCC OnLine Bom 16533](#)
- Shubham v. State of Maharashtra*, (M.M. Nerlikar, J.), [2026 SCC OnLine Bom 16391](#)
- Shweta Lloyd Malekar v. Cdr. Lloyd H. Malekar*, (S.G. Chapalgaonkar, J.), [2026 SCC OnLine Bom 16413](#)
- Sk. Anis Shaikh Gani v. Jakiyabi Shaikh Samsoddin*, (Manjusha Deshpande, J.), [2026 SCC OnLine Bom 16497](#)
- Sk. Zibrael v. State of Maharashtra*, (**Urmila Joshi-Phalke** and Nivedita P. Mehta, JJ.), [2026 SCC OnLine Bom 16412](#)
- State of Maharashtra v. Arun Digambar Shermare*, (**Siddheshwar S. Thombre**, J.), [2026 SCC OnLine Bom 16631](#)

- State of Maharashtra v. Babasaheb Rajaram Jaigude*, (Siddheshwar S. Thombre, J.), 2026 SCC OnLine Bom 16624
- State of Maharashtra v. Babu Hanuvanta Kadam*, (Siddheshwar S. Thombre, J.), 2026 SCC OnLine Bom 16616
- State of Maharashtra v. Bhagwan Rama Pawar*, (Siddheshwar S. Thombre, J.), 2026 SCC OnLine Bom 16418
- State of Maharashtra v. Bharat Ramrao Pawar*, (Siddheshwar S. Thombre, J.), 2026 SCC OnLine Bom 16419
- State of Maharashtra v. Digambar Manik Kendre*, (Siddheshwar S. Thombre, J.), 2026 SCC OnLine Bom 16608
- State of Maharashtra v. Dr Shukracharya Gokul Dudhal*, (Nitin B. Suryawanshi and Abasaheb D. Shinde, JJ.), 2026 SCC OnLine Bom 16665
- State of Maharashtra v. Fudabee Lalkhan Pathan*, (Siddheshwar S. Thombre, J.), 2026 SCC OnLine Bom 16611
- State of Maharashtra v. Hiranman Ishwara Jadhav*, (Siddheshwar S. Thombre, J.), 2026 SCC OnLine Bom 16605
- State of Maharashtra v. Jaitunbee Mohammad Khansaheb*, (Siddheshwar S. Thombre, J.), 2026 SCC OnLine Bom 16621
- State of Maharashtra v. Kakasaheb Dada Shinde*, (Siddheshwar S. Thombre, J.), 2026 SCC OnLine Bom 16633
- State of Maharashtra v. Kalpana*, (Kishore C. Sant and Ajit B. Kadethankar, JJ.), 2026 SCC OnLine Bom 16374
- State of Maharashtra v. Kisan Vishwanath Patole*, (Siddheshwar S. Thombre, J.), 2026 SCC OnLine Bom 16635
- State of Maharashtra v. Kishan Ishwara Jadhav*, (Siddheshwar S. Thombre, J.), 2026 SCC OnLine Bom 16604
- State of Maharashtra v. Mannu Bhikan*, (Siddheshwar S. Thombre, J.), 2026 SCC OnLine Bom 16603
- State of Maharashtra v. Manohar Samba Mali*, (Siddheshwar S. Thombre, J.), 2026 SCC OnLine Bom 16638
- State of Maharashtra v. Nana Namdeo Mule*, (Siddheshwar S. Thombre, J.), 2026 SCC OnLine Bom 16609
- State of Maharashtra v. Pandit Shrihari Aarwad*, (Siddheshwar S. Thombre, J.), 2026 SCC OnLine Bom 16617
- State of Maharashtra v. Pandurang Gangaram Sonwane*, (Siddheshwar S. Thombre, J.), 2026 SCC OnLine Bom 16613
- State of Maharashtra v. Rambhau Vishwanath Patole*, (Siddheshwar S. Thombre, J.), 2026 SCC OnLine Bom 16634
- State of Maharashtra v. Ramraya Anna Hadole*, (Siddheshwar S. Thombre, J.), 2026 SCC OnLine Bom 16628
- State of Maharashtra v. Sanjay Sadhu Bade*, (Siddheshwar S. Thombre, J.), 2026 SCC OnLine Bom 16619
- State of Maharashtra v. Santram Pandharinath Tawale*, (Siddheshwar S. Thombre, J.), 2026 SCC OnLine Bom 16625

- State of Maharashtra v. Shankar Bhima Chavan*, (Siddheshwar S. Thombre, J.), 2026 SCC OnLine Bom 16626
- State of Maharashtra v. Shivaji Laxman Pawar*, (Siddheshwar S. Thombre, J.), 2026 SCC OnLine Bom 16606
- State of Maharashtra v. Shrawan Shahadu Patil*, (Siddheshwar S. Thombre, J.), 2026 SCC OnLine Bom 16630
- State of Maharashtra v. Sopan Ramrao Lahane*, (Siddheshwar S. Thombre, J.), 2026 SCC OnLine Bom 16637
- State of Maharashtra v. Suresh Devrao Rohite*, (Siddheshwar S. Thombre, J.), 2026 SCC OnLine Bom 16615
- State of Maharashtra v. Suresh Popatrao Kawade*, (Abhay S. Waghvase, J.), 2026 SCC OnLine Bom 16350
- State of Maharashtra v. Tukaram Bhimaji Korde*, (Siddheshwar S. Thombre, J.), 2026 SCC OnLine Bom 16640
- Subhash Babasaheb Kavale v. State of Maharashtra*, (Manjusha A. Deshpande, J.), 2026 SCC OnLine Bom 16623
- Sudhakar v. Chief Officer*, (Anil S. Kilor and Raj D. Wakode, JJ.), 2026 SCC OnLine Bom 16493
- Sudhanshu Dinesh Barthwal v. State of Maharashtra*, (Shyam C. Chandak, J.), 2026 SCC OnLine Bom 16690
- Suhasini Madhukar Bhalerao v. Pune Municipal Corpn.*, (Mahesh Chandra Tripathi, C.J. and Advait M. Sethna, J.), 2026 SCC OnLine Bom 16673
- Sukant Sadashiv Kelkar v. Anand Pramodgiri Gosavi*, (Abhay Ahuja, J.), 2026 SCC OnLine Bom 16436
- Sulekha Shivaji Suryawanshi v. State of Maharashtra*, (Kishore C. Sant and Jitendra Jain, JJ.), 2026 SCC OnLine Bom 16704
- Sunil Subhash Gadhe v. State of Maharashtra*, (Hiten S. Venegavkar, J.), 2026 SCC OnLine Bom 16354
- Sunil v. State of Maharashtra*, (Sushil M. Ghodeswar, J.), 2026 SCC OnLine Bom 16584
- Sunil v. Zilla Parishad*, (Anil L. Pansare and Nivedita P. Mehta, JJ.), 2026 SCC OnLine Bom 16462
- Surendra v. Deepak Prabhudayal Joshi*, (Vrushali V. Joshi, J.), 2026 SCC OnLine Bom 16445
- Surendra v. Deepak Prabhudayal Joshi*, (Vrushali V. Joshi, J.), 2026 SCC OnLine Bom 16446
- Suryaji Ganpatrao Patil v. Khanderao Babarao Patil*, (Ajit B. Kadethankar, J.), 2026 SCC OnLine Bom 16675
- Suvek v. State of Maharashtra*, (M.M. Nerlikar, J.), 2026 SCC OnLine Bom 16393
- Swati Murlidhar Kad v. State of Maha.*, (Anil L. Pansare and Nivedita P. Mehta, JJ.), 2026 SCC OnLine Bom 16518
- Swati Tukaram Pawar v. State of Maharashtra*, (Sharmila U. Deshmukh and Neeraj P. Dhote, JJ.), 2026 SCC OnLine Bom 16451
- Tata Capital Ltd. v. Rajaram Karbhari Binnar*, (Amit Borkar, J.), 2026 SCC OnLine Bom 16568
- Tata Capital Ltd. v. Rajendra Kumar Pal*, (Amit Borkar, J.), 2026 SCC OnLine Bom 16567
- Tukaram Buvaji v. Executive Engineer*, (Ajit B. Kadethankar, J.), 2026 SCC OnLine Bom 16546
- Umar v. State of Maharashtra*, (Pravin S. Patil, J.), 2026 SCC OnLine Bom 16405

- Umar v. State of Maharashtra*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 16407](#)
- Umedica Laboratories (P) Ltd. v. Crescent Pharma Ltd.*, (Abhay Ahuja, J.), [2026 SCC OnLine Bom 16435](#)
- Umesh Palyekar v. State of Goa*, (Valmiki Menezes and Amit S. Jamsandekar, JJ.), [2026 SCC OnLine Bom 16509](#)
- Union Bank of India v. State of Maharashtra*, (Manish Pitale and **Shreeram V. Shirsat**, JJ.), [2026 SCC OnLine Bom 16470](#)
- Union of India v. Dagdu Karbasappa Mitkari*, (Siddheshwar S. Thombre, J.), [2026 SCC OnLine Bom 16417](#)
- Urban Infrastructure Trustees Ltd. v. Bhavik Bhimjiyani*, (Arun R. Pedneker, J.), [2026 SCC OnLine Bom 16363](#)
- Usha Narayan Patankar v. Municipal Commr.*, (Mahesh Chandra Tripathi, C.J. and Advait M. Sethna, J.), [2026 SCC OnLine Bom 16691](#)
- Uttam Devram Jadhav v. State of Maharashtra*, (Kishore C. Sant and Jitendra Jain, JJ.), [2026 SCC OnLine Bom 16697](#)
- Veena Dayal Harjani v. Kanchan Harjani*, (Arif S. Doctor, J.), [2026 SCC OnLine Bom 16447](#)
- VIDC v. Mohan*, (**Pravin S. Patil**, J.), [2026 SCC OnLine Bom 16645](#)
- Vidul Vijay Paranjape v. Maruti Nivrutti Navale*, (G.S. Kulkarni and Dr Neela Gokhale, JJ.), [2026 SCC OnLine Bom 16575](#)
- Vijay Rambhauji Babhare v. Nagpur Municipal Corpn.*, (Anil L. Pansare and Nivedita P. Mehta, JJ.), [2026 SCC OnLine Bom 16468](#)
- Vikas Sahebrao v. DM*, (Sandipkumar C. More and **Vaishali Patil-Jadhav**, JJ.), [2026 SCC OnLine Bom 16410](#)
- Vimal Murlidhar Pachpunje v. State of Maharashtra*, (R.M. Joshi, J.), [2026 SCC OnLine Bom 16344](#)
- Vinay Hiralal Yadav v. State of Maharashtra*, (**Milind N. Jadhav**, J.), [2026 SCC OnLine Bom 16587](#)
- Vinayak Dattaram Chodankar v. VPK Urban Coop. Credit Society Ltd.*, (**Amit S. Jamsandekar**, J.), [2026 SCC OnLine Bom 16599](#)
- Vinu v. Krishnaji*, (Nandesh S. Deshpande, J.), [2026 SCC OnLine Bom 16523](#)
- Vishal Baliram Chavan v. Union of India*, (**Kishore C. Sant** and Ajit B. Kadethankar, JJ.), [2026 SCC OnLine Bom 16686](#)
- Vishal Sahadev Gawai v. State of Maharashtra*, (**Urmila Joshi Phalke** and Nivedita P. Mehta, JJ.), [2026 SCC OnLine Bom 16375](#)
- Vishnu Sidram Gaydhankar v. State of Maharashtra*, (**Ashwin D. Bhobe**, J.), [2026 SCC OnLine Bom 16595](#)
- Vivek Bahubali Shah v. Tukaram Gundiba Bhise*, (Rajesh S. Patil and Abhay J. Mantri, JJ.), [2026 SCC OnLine Bom 16414](#)
- Vivek v. State of Maharashtra*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 16379](#)
- Wahed Yakub Shaikh v. State of Maharashtra*, (Hiten S. Venegavkar, J.), [2026 SCC OnLine Bom 16353](#)
- Wellspring Healthcare (P) Ltd. v. State of Maharashtra*, (**Milind N. Jadhav**, J.), [2026 SCC OnLine Bom 16592](#)
- Yogesh Harivadan Patel v. Brahmesh Somabhai Patel*, (Abhay Ahuja, J.), [2026 SCC OnLine Bom 16439](#)

Zicom Electronic Security Systems Ltd. v. Zicom Saas (P) Ltd., (Somasekhar Sundaresan, J.), [2026 SCC OnLine Bom 16365](#)

Zulfikhar Ahmad v. State of Maharashtra, (Mahesh Chandra Tripathi, C.J. and Advait M. Sethna, J.), [2026 SCC OnLine Bom 16696](#)

Calcutta High Court

Abbas Sheik v. Noor Hossain, (Prasenjit Biswas, J.), [2026 SCC OnLine Cal 16530](#)

Abdul Rahim v. State of W.B., (Saugata Bhattacharyya, J.), [2026 SCC OnLine Cal 16583](#)

Abu Zafar Rahman v. Kolkata Municipal Corpn., (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 16479](#)

Aditya Kumar Meena v. Union of India, (Aniruddha Roy, J.), [2026 SCC OnLine Cal 16544](#)

Aishwarya Gopalakrishnan v. State of W.B., (Atarup Banerjee, J. and Tapabrata Chakraborty, Acting C.J.), [2026 SCC OnLine Cal 16628](#)

Ajoy Kumar Yadav v. State of W.B., (Amrita Sinha, J.), [2026 SCC OnLine Cal 16605](#)

Akash Sahis v. State of W.B., (Raja Basu Chowdhury, J.), [2026 SCC OnLine Cal 16624](#)

Alam Khan, In re, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 16498](#)

Amal Barman, In re, (Apurba Sinha Ray, J.), [2026 SCC OnLine Cal 16492](#)

Amaresh Giri v. State of W.B., (Saugata Bhattacharyya, J.), [2026 SCC OnLine Cal 16547](#)

Amit Kumar Samanta v. Burdwan Municipality, (Raja Basu Chowdhury, J.), [2026 SCC OnLine Cal 16581](#)

Amul Haque v. State of W.B., (Prasenjit Biswas, J.), [2026 SCC OnLine Cal 16469](#)

Anima Saha v. State of W.B., (**Aniruddha Roy**, J.), [2026 SCC OnLine Cal 16576](#)

Anup Das, In re, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 16496](#)

Asgar Ali Mondal v. State of W.B., (Saugata Bhattacharyya, J.), [2026 SCC OnLine Cal 16542](#)

Ashley Brian Hyams v. State of W.B., (Suvra Ghosh, J.), [2026 SCC OnLine Cal 16555](#)

Asim Ray, In re, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 16485](#)

Authorised Officer v. Agarwal Pipe & Fittings, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 16466](#)

Basanta Pradhan v. State of W.B., (**Aniruddha Roy**, J.), [2026 SCC OnLine Cal 16567](#)

Bharati Pradhan v. State of W.B., (Raja Basu Chowdhury, J.), [2026 SCC OnLine Cal 16600](#)

Bidhan Kayal v. State of W.B., (Om Narayan Rai, J.), [2026 SCC OnLine Cal 16540](#)

Bijay v. State of W.B., (Rajasekhar Mantha and Anuj Singh, JJ.), [2026 SCC OnLine Cal 16482](#)

Bina Singh Oraon v. State of W.B., (**Aniruddha Roy**, J.), [2026 SCC OnLine Cal 16578](#)

Bipul Chandra Datta v. State of W.B., (**Aniruddha Roy**, J.), [2026 SCC OnLine Cal 16573](#)

Bishore Kumar Chhetri v. State of W.B., (**Aniruddha Roy**, J.), [2026 SCC OnLine Cal 16569](#)

Biswajit Das, In re, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 16493](#)

Brihaspati Biswas v. State of W.B., (Rai Chattopadhyay, J.), [2026 SCC OnLine Cal 16608](#)

Chandra Mohan Roy v. State of W.B., (**Aniruddha Roy**, J.), [2026 SCC OnLine Cal 16575](#)

Chandra Sekhar Prasad v. State of W.B., (**Aniruddha Roy**, J.), [2026 SCC OnLine Cal 16577](#)

Chanua Sk. v. State of W.B., (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 16473](#)

- Cholamandalam MS General Insurance Co. Ltd. v. Golenur Bibi*, (**Biswaroop Chowdhury**, J.), 2026 SCC OnLine Cal 16516
- Communist Party of India (Marxist) v. State of W.B.*, (**Partha Pratim Roy**, J.), 2026 SCC OnLine Cal 16639
- Cooch Behar Tea Co. Ltd. v. State of W.B.*, (**Aniruddha Roy**, J.), 2026 SCC OnLine Cal 16541
- Debabrata Paul v. State of W.B.*, (Krishna Rao, J.), 2026 SCC OnLine Cal 16610
- Debashis Kumbhakar v. State of W.B.*, (Amrita Sinha, J.), 2026 SCC OnLine Cal 16593
- Debashis Sarkar v. Nirupam Ch. Paul*, (Dinesh Kumar Sharma, J.), 2026 SCC OnLine Cal 16478
- Debasis Mangal v. State of W.B.*, (Amrita Sinha, J.), 2026 SCC OnLine Cal 16616
- Debasish Bhattacharya v. Baidyabati Municipality*, (Raja Basu Chowdhury, J.), 2026 SCC OnLine Cal 16621
- Dhananjay Sarkar v. State of W.B.*, (Amrita Sinha, J.), 2026 SCC OnLine Cal 16606
- Dolly Sapui v. State of W.B.*, (Madhuresh Prasad and Partha Pratim Roy, JJ.), 2026 SCC OnLine Cal 16514
- Durga Prasad Dutta v. State of W.B.*, (Raja Basu Chowdhury, J.), 2026 SCC OnLine Cal 16590
- Essel Mining & Industries Ltd. v. Union of India*, (Partha Sarathi Chatterjee, J.), 2026 SCC OnLine Cal 16534
- Hasmat Miya, In re*, (Tirthankar Ghosh, J.), 2026 SCC OnLine Cal 16508
- Israwati Das v. State of W.B.*, (Raja Basu Chowdhury, J.), 2026 SCC OnLine Cal 16592
- Jahangir Mondal v. State of W.B.*, (Suvra Ghosh, J.), 2026 SCC OnLine Cal 16561
- Jahidul Ali, In re*, (Apurba Sinha Ray, J.), 2026 SCC OnLine Cal 16505
- Januki Khawas v. State of W.B.*, (**Aniruddha Roy**, J.), 2026 SCC OnLine Cal 16570
- Jatindra Nath Roy Singha v. State of W.B.*, (**Aniruddha Roy**, J.), 2026 SCC OnLine Cal 16580
- Jayanta Biswas v. State of W.B.*, (Reetobroto Kumar Mitra, J.), 2026 SCC OnLine Cal 16630
- Jayitree Ghosh v. Union of India*, (Krishna Rao, J.), 2026 SCC OnLine Cal 16562
- Jiabur Rahaman, In re*, (Tirthankar Ghosh, J.), 2026 SCC OnLine Cal 16503
- Joydeb Sarkar v. State of W.B.*, (Tirthankar Ghosh, J.), 2026 SCC OnLine Cal 16472
- Joynath Oraon v. State of W.B.*, (**Aniruddha Roy**, J.), 2026 SCC OnLine Cal 16566
- Kalipada Pal v. Union of India*, (Sudip Deb and Rajarshi Bharadwaj, JJ.), 2026 SCC OnLine Cal 16598
- Kalpana Mondal Koner v. State of W.B.*, (Amrita Sinha, J.), 2026 SCC OnLine Cal 16619
- Kamala Bera v. State of W.B.*, (Amrita Sinha, J.), 2026 SCC OnLine Cal 16603
- Kanhaiya Lal Agarwal v. State of W.B.*, (Kausik Chanda, J.), 2026 SCC OnLine Cal 16510
- Karamjit Adhikari v. State of W.B.*, (Madhuresh Prasad and Partha Pratim Roy, JJ.), 2026 SCC OnLine Cal 16552
- Kartik Roy, In re*, (Apurba Sinha Ray, J.), 2026 SCC OnLine Cal 16490
- Keshab Barman v. State of W.B.*, (**Aniruddha Roy**, J.), 2026 SCC OnLine Cal 16574
- Kiran Chandra Roy v. State of W.B.*, (**Aniruddha Roy**, J.), 2026 SCC OnLine Cal 16557
- Lakshibala Garai v. Biswanath Ghosh*, (Prasenjit Biswas, J.), 2026 SCC OnLine Cal 16531
- M.M. Safi Ahmmad v. State of W.B.*, (Saugata Bhattacharyya, J.), 2026 SCC OnLine Cal 16537
- Mahesh Chandra Mandal v. State of W.B.*, (**Aniruddha Roy**, J.), 2026 SCC OnLine Cal 16558

Malabika Mitra v. State of W.B., (**Aniruddha Roy**, J.), [2026 SCC OnLine Cal 16560](#)

Mallika Roy v. State of W.B., (**Aniruddha Roy**, J.), [2026 SCC OnLine Cal 16559](#)

Manikanchan Bag v. State of W.B., (Shampa Sarkar and Arjun Ray Mukherjee, JJ.), [2026 SCC OnLine Cal 16524](#)

Manjulika Dutta v. State of W.B., (**Raja Basu Chowdhury**, J.), [2026 SCC OnLine Cal 16536](#)

Milan Pradhan, In re, (**Partha Pratim Roy**, J.), [2026 SCC OnLine Cal 16633](#)

Milan Pradhan, In re, (**Partha Pratim Roy**, J.), [2026 SCC OnLine Cal 16634](#)

Milan Pradhan, In re, (**Partha Pratim Roy**, J.), [2026 SCC OnLine Cal 16635](#)

Milan Pradhan, In re, (**Partha Pratim Roy**, J.), [2026 SCC OnLine Cal 16636](#)

Milan Pradhan, In re, (**Partha Pratim Roy**, J.), [2026 SCC OnLine Cal 16637](#)

Milan Pradhan, In re, (**Partha Pratim Roy**, J.), [2026 SCC OnLine Cal 16638](#)

Mir Nais Begam v. Branch Manager, (Om Narayan Rai, J.), [2026 SCC OnLine Cal 16589](#)

Mithu Ghosh v. State of W.B., (Amrita Sinha, J.), [2026 SCC OnLine Cal 16617](#)

MMJ Bullion LLP v. State of W.B., (**Aniruddha Roy**, J.), [2026 SCC OnLine Cal 16563](#)

Mohd. Abbas Alam v. State of W.B., (Shampa Sarkar and Arjun Ray Mukherjee, JJ.), [2026 SCC OnLine Cal 16528](#)

Mohd. Idris Ali, In re, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 16488](#)

Mohd. Lalan, In re, (Aparba Sinha Ray, J.), [2026 SCC OnLine Cal 16504](#)

Mohd. Mustafijur Rahaman v. State of W.B., (Smita Das De, J.), [2026 SCC OnLine Cal 16612](#)

Mohd. Salim v. CESC Ltd., (Om Narayan Rai, J.), [2026 SCC OnLine Cal 16585](#)

Mongal Deep Enterprise v. State of W.B., (Smita Das De, J.), [2026 SCC OnLine Cal 16535](#)

Monika Dutta v. Subhash Ghosh, (Dinesh Kumar Sharma, J.), [2026 SCC OnLine Cal 16467](#)

Monoranjan Roy v. State of W.B., (Shampa Dutt (Paul), J.), [2026 SCC OnLine Cal 16556](#)

Mostaffa Miah, In re, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 16502](#)

Moupriya Samui v. Union of India, (Madhuresh Prasad and Prasenjit Biswas, JJ.), [2026 SCC OnLine Cal 16513](#)

Mousumi Halder v. State of W.B., (Madhuresh Prasad and Partha Pratim Roy, JJ.), [2026 SCC OnLine Cal 16549](#)

Mukalesur Rahaman v. State of W.B., (Atarup Banerjee, J. and Tapabrata Chakraborty, Acting C.J.), [2026 SCC OnLine Cal 16523](#)

Najma Sekh, In re, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 16497](#)

Namrata Dutta v. State of W.B., (Krishna Rao, J.), [2026 SCC OnLine Cal 16622](#)

Narayan Chandra Ghosh v. State of W.B., (**Amrita Sinha**, J.), [2026 SCC OnLine Cal 16625](#)

National Insurance Co. Ltd. v. Banibrata Maity, (Biswaroop Chowdhury, J.), [2026 SCC OnLine Cal 16518](#)

National Insurance Co. Ltd. v. Malati Roy, (Chaitali Chatterjee (Das), J.), [2026 SCC OnLine Cal 16527](#)

National Insurance Co. Ltd. v. Rajpriti Devi Sah, (Chaitali Chatterjee (Das), J.), [2026 SCC OnLine Cal 16526](#)

National Insurance Co. Ltd. v. Sima Devi, (**Biswaroop Chowdhury**, J.), [2026 SCC OnLine Cal 16515](#)

- National Insurance Co. Ltd. v. Surjendu Bikash Jana*, (Biswaroop Chowdhury, J.), 2026 SCC OnLine Cal 16517
- National Insurance Co. Ltd. v. Tapasi Roy*, (Chaitali Chatterjee (Das), J.), 2026 SCC OnLine Cal 16525
- Neelam Shaw v. Rohit Kumar Shaw*, (Paul, J.), 2026 SCC OnLine Cal 16480
- Nimai Das v. State of W.B.*, (Atarup Banerjee, J. and Tapabrata Chakraborty, Acting C.J.), 2026 SCC OnLine Cal 16554
- Nirmala Mahata v. State of W.B.*, (Amrita Sinha, J.), 2026 SCC OnLine Cal 16596
- Nitai Chandra Das v. State of W.B.*, (Amrita Sinha, J.), 2026 SCC OnLine Cal 16613
- Noor Jahan Bibi v. Noor Jahan Bibi*, (Sabyasachi Bhattacharyya and Sandip Kumar De, JJ.), 2026 SCC OnLine Cal 16512
- Paul Murmu v. State of W.B.*, (Atarup Banerjee, J. and Tapabrata Chakraborty, Acting C.J.), 2026 SCC OnLine Cal 16629
- Petitioner v. State of W.B.*, (Tirthankar Ghosh, J.), 2026 SCC OnLine Cal 16475
- Pijush Dhul v. State of W.B.*, (Suvra Ghosh, J.), 2026 SCC OnLine Cal 16602
- Pranab Kumar Sharma v. State of W.B.*, (Prasenjit Biswas, J.), 2026 SCC OnLine Cal 16620
- Prem Rai v. State of W.B.*, (**Aniruddha Roy**, J.), 2026 SCC OnLine Cal 16543
- Protiva v. Commissioner of State Tax*, (Smita Das De, J.), 2026 SCC OnLine Cal 16545
- Rahul Chatterjee v. State of W.B.*, (Raja Basu Chowdhury, J.), 2026 SCC OnLine Cal 16609
- Raja Das, In re*, (Apurba Sinha Ray, J.), 2026 SCC OnLine Cal 16507
- Rajib Sarkar v. State of W.B.*, (Prasenjit Biswas, J.), 2026 SCC OnLine Cal 16470
- Ranajit Sarkar v. State of W.B.*, (Amrita Sinha, J.), 2026 SCC OnLine Cal 16601
- Ranisayer Hindi Junior High School v. State of W.B.*, (Amrita Sinha, J.), 2026 SCC OnLine Cal 16626
- Ranjani Varma v. State of W.B.*, (Raja Basu Chowdhury, J.), 2026 SCC OnLine Cal 16591
- Rina Ghosh v. State of W.B.*, (**Aniruddha Roy**, J.), 2026 SCC OnLine Cal 16579
- Ripan Sk. v. State of W.B.*, (Prasenjit Biswas, J.), 2026 SCC OnLine Cal 16468
- Ritik Kothari, In re*, (Tirthankar Ghosh, J.), 2026 SCC OnLine Cal 16484
- Rohit Sk, In re*, (Tirthankar Ghosh, J.), 2026 SCC OnLine Cal 16500
- Rupali Ghosh v. Calcutta Electric Supply Corpn. Ltd.*, (Om Narayan Rai, J.), 2026 SCC OnLine Cal 16539
- Sabuj Das, In re*, (Apurba Sinha Ray, J.), 2026 SCC OnLine Cal 16494
- Sahelee Sarkar v. Koushik Mukherjee*, (Paul, J.), 2026 SCC OnLine Cal 16476
- SAIL v. State of W.B.*, (Saugata Bhattacharyya, J.), 2026 SCC OnLine Cal 16584
- Sajijul Sheikh, In re*, (Tirthankar Ghosh, J.), 2026 SCC OnLine Cal 16486
- Sakuntala Halder v. State of W.B.*, (Reetobroto Kumar Mitra, J.), 2026 SCC OnLine Cal 16594
- Samir Ranjan Das v. State of W.B.*, (**Aniruddha Roy**, J.), 2026 SCC OnLine Cal 16572
- Samiran Gain v. State of W.B.*, (Prasenjit Biswas, J.), 2026 SCC OnLine Cal 16471
- Sampa Chatterjee v. State of W.B.*, (Saugata Bhattacharyya, J.), 2026 SCC OnLine Cal 16546
- Sampita Das v. Soutik Das*, (Uday Kumar, J.), 2026 SCC OnLine Cal 16511
- Sanjib Kumar Mondal v. State of W.B.*, (Bivas Pattanayak, J.), 2026 SCC OnLine Cal 16632

- Sanjib Sarkar v. Burdwan Municipality*, (Raja Basu Chowdhury, J.), [2026 SCC OnLine Cal 16582](#)
- Sankar Das v. Board of Trustees of the Calcutta*, (Ravi Krishan Kapur and Rishad Medora, JJ.), [2026 SCC OnLine Cal 16521](#)
- Santi Ram Sheet v. State of W.B.*, (**Raja Basu Chowdhury**, J.), [2026 SCC OnLine Cal 16595](#)
- Sarita Ghising v. State of W.B.*, (**Aniruddha Roy**, J.), [2026 SCC OnLine Cal 16568](#)
- Saroj Kumar Sha, In re*, (Apurba Sinha Ray, J.), [2026 SCC OnLine Cal 16506](#)
- Sefali Roy Das v. State of W.B.*, (**Aniruddha Roy**, J.), [2026 SCC OnLine Cal 16623](#)
- Shanti Nath Ghosh v. Kolkata Municipal Corpn.*, (Raja Basu Chowdhury, J.), [2026 SCC OnLine Cal 16564](#)
- Shyamal Chandra Dolai v. State of W.B.*, (Shampa Sarkar and Arjun Ray Mukherjee, JJ.), [2026 SCC OnLine Cal 16529](#)
- Shyamal Kumar Mondal v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 16614](#)
- Shyampada Maity v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 16607](#)
- Sikha Dalal v. Sagar Kumar Mathur*, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 16481](#)
- Sima Chaki v. State of W.B.*, (Madhuresh Prasad and Prasenjit Biswas, JJ.), [2026 SCC OnLine Cal 16550](#)
- Simranjit Kaur, In re*, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 16501](#)
- Sk. Md. Zamir Abbas, In re*, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 16489](#)
- Sk. Sayder Ali v. W.B. State Electricity Distribution Co. Ltd.*, (Om Narayan Rai, J.), [2026 SCC OnLine Cal 16538](#)
- Sonali Karmakar Dutta v. Seabrata Dutta*, (Paul, J.), [2026 SCC OnLine Cal 16477](#)
- Soumen Saha v. Visva Bharati*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 16599](#)
- Srabanti Sarkar v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 16611](#)
- Sreya Chattopadhyay v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 16627](#)
- Subhash Chandra Roy v. State of W.B.*, (**Aniruddha Roy**, J.), [2026 SCC OnLine Cal 16571](#)
- Subhendu Maiti v. State of W.B.*, (Madhuresh Prasad and Partha Pratim Roy, JJ.), [2026 SCC OnLine Cal 16553](#)
- Subhra Basu v. State of W.B.*, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 16548](#)
- Subir Dey v. State of W.B.*, (Reetobroto Kumar Mitra, J.), [2026 SCC OnLine Cal 16631](#)
- Subodh Ch. Karmakar v. Chanu Maity*, (**Sugato Majumdar**, J.), [2026 SCC OnLine Cal 16532](#)
- Subodh Saha Multispeciality Hospital (P) Ltd. v. State of W.B.*, (Krishna Rao, J.), [2026 SCC OnLine Cal 16586](#)
- Sudip Kumar Joarder v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 16604](#)
- Sujit Kumar Paul v. State of W.B.*, (Shampa Sarkar and Arjun Ray Mukherjee, JJ.), [2026 SCC OnLine Cal 16522](#)
- Sukhen Saha, In re*, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 16499](#)
- Suman Banerjee v. State of W.B.*, (Madhuresh Prasad and Prasenjit Biswas, JJ.), [2026 SCC OnLine Cal 16551](#)
- Surajit Barua, In re*, (Prasenjit Biswas, J.), [2026 SCC OnLine Cal 16483](#)
- Surajit Mondal, In re*, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 16495](#)

Surajit Mondal v. State of W.B., (Ravindra V. Ghuge, C.J. and Md. Shabbar Rashidi, J.), [2026 SCC OnLine Cal 16641](#)

Swapan Basak v. State of W.B., (Shampa Dutt (Paul), J.), [2026 SCC OnLine Cal 16509](#)

Swapan Pattanayek v. State of W.B., (Shampa Sarkar and Arjun Ray Mukherjee, JJ.), [2026 SCC OnLine Cal 16519](#)

Swapan Pattanayek v. State of W.B., (Shampa Sarkar and Arjun Ray Mukherjee, JJ.), [2026 SCC OnLine Cal 16520](#)

Swapan Sarkar v. State of W.B., (**Aniruddha Roy**, J.), [2026 SCC OnLine Cal 16565](#)

Tamal Mondal, In re, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 16474](#)

Tapan Kumar Mondal v. SBI, (Partha Sarathi Chatterjee, J.), [2026 SCC OnLine Cal 16533](#)

Tapan Kumar Mondal v. State of W.B., (Krishna Rao, J.), [2026 SCC OnLine Cal 16615](#)

Tapas Kumar Dey v. State of W.B., (Ravindra Vithalrao Ghuge, C.J. and Md. Shabbar Rashidi, J.), [2026 SCC OnLine Cal 16640](#)

Tapashi Kumari, In re, (Apurba Sinha Ray, J.), [2026 SCC OnLine Cal 16491](#)

Tapati Ghosh v. State of W.B., (Amrita Sinha, J.), [2026 SCC OnLine Cal 16618](#)

Tuli Enterprise v. State of W.B., (Om Narayan Rai, J.), [2026 SCC OnLine Cal 16588](#)

Union Bank of India v. Union of India, (**Shampa Dutt (Paul)**, J.), [2026 SCC OnLine Cal 16587](#)

Vipul Anand Singh v. Union of India, (Prasenjit Biswas, J.), [2026 SCC OnLine Cal 16597](#)

X75, In re, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 16487](#)

Chhattisgarh High Court

Ajit Markam v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20115](#)

Akash Poya v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20118](#)

Amarnath Katiyar v. Chief Electoral Officer, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 20144](#)

Anurag Pandey v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20104](#)

Apsara Qureshi v. General Manager/Chief Executive Officer, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 20140](#)

Aryan v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20103](#)

Ashok Kumar Narmada v. Purnasha Narmada, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20093](#)

Au Small Finance Bank Ltd. v. State of Chhattisgarh, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20158](#)

Balbir Singh Dhillon v. Punjab National Bank, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20163](#)

Banti v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20135](#)

Basant Sahu v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 20082](#)

Bharat Lal Patel v. State of Chhattisgarh, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20162](#)

Bhavani Thanapati v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20105](#)

Bhuvan Kurre v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20116](#)

- Chamruram v. South Eastern Coalfield Ltd.*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20166](#)
- Chandrakala Patel v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20170](#)
- Chhattisgarh Government Coop. Societies v. Kushwant Singh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 20139](#)
- Chhattisgarh Gramin Bank v. Santosh Sinha*, (Ramesh Sinha, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 20141](#)
- Chhattisgarh State Power Distribution Co. Ltd. v. Silvester Toppo*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20136](#)
- Chhedilal Sharma v. EPFO*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 20142](#)
- Cholamandalam Investment & Finance Co. Ltd. v. Transport Commissioner Chhattisgarh Atal Nagar*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20161](#)
- Deepak Kumar v. Jitendra*, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 20097](#)
- Dev Prasad Barle v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20126](#)
- Dheerendra Sahu v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 20086](#)
- Dilu Kumar Sahu v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 20188](#)
- Durgesh Soni v. Aashalata Soni*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20092](#)
- Fatte Lal Sahu v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 20146](#)
- Firanta Das Patre v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20127](#)
- Gadaram Sahu v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20180](#)
- Golak Bihari Sahu v. Asharani Sahu*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20089](#)
- Golden Way Women Self Help Group v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20185](#)
- Govind Ram Agrawal v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20154](#)
- Gyandas Tandan v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20107](#)
- Hemant Tripathi v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20101](#)
- Ibrahim Memon v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20173](#)
- Intajaar Raje v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 20081](#)
- Ismail Mohammad v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20168](#)
- Jaika Automobiles (P) Ltd. v. State of Chhattisgarh*, (Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 20098](#)
- Jitu Porte v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 20145](#)

- Kaliram Sahu v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 20079](#)
- Kanker Raodways v. RTA*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20153](#)
- Kaushal Patel v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 20199](#)
- Kavita Kashyap v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20129](#)
- Ketan Darro v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 20073](#)
- Komal Prashad Tiwari v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20169](#)
- Krishna Kumar Singh v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20171](#)
- Kumar Gaurav v. Commandant Csf Unit Bsp Bhilai*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 20195](#)
- Kumbhkar Verma v. State of Chhattisgarh*, (Sanjay K. Agrawal, J.), [2026 SCC OnLine Chh 20194](#)
- Lal Singh v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20121](#)
- Lallu Prasad v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20100](#)
- Makardhwaj Yadav v. State of Chhattisgarh*, (Sanjay K. Agrawal, J.), [2026 SCC OnLine Chh 20193](#)
- Makhan Lal Marco v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 20197](#)
- Manishankar Kurre v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20128](#)
- Mankunwar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20106](#)
- Manoj Kashyap v. Nitu Kashyap*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20088](#)
- Meera Verma v. Raghuram Sethiya*, (Sanjay K. Agrawal, J.), [2026 SCC OnLine Chh 20096](#)
- Mohd. Aahad Adwani v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20122](#)
- Mohd. Anis Nizami v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20157](#)
- Mohd. Asharaf v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20130](#)
- Mukesh Kumar Darpan v. Sangeeta Painkra*, (**Parth Prateem Sahu** and Sachin Singh Rajput, JJ.), [2026 SCC OnLine Chh 20094](#)
- Mukesh Kumar Rangari v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20124](#)
- Mukesh Nagarchi v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20102](#)
- Murli Kashyap v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 20074](#)
- Neetu Neeraj Pardhi v. State of Chhattisgarh*, (Sanjay K. Agrawal, J.), [2026 SCC OnLine Chh 20202](#)
- Neha Sahu v. Devendra Singh Bharadwaj*, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 20072](#)
- Nilesh Kumar Mane v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 20085](#)
- Niranjan Sahu v. Rajni Sahu*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20087](#)
- Nitin Kumar Soni v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 20187](#)
- Pawan Dev Keshri v. ICICI Home Finance*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20182](#)

- Peer Mohammad v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 20075](#)
- Prabha Gupta v. Mukesh Kumar Gupta*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20090](#)
- Pradeep Soni v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20184](#)
- Prem Prakash Yadav v. Bharat Petroleum Corpn. Ltd.*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20151](#)
- Punaram v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20133](#)
- R. Nilesch Relegadla v. M. Swathi*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20091](#)
- Rahul Agrawal v. Choramandalam Investment & Finance Co - Ltd.*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20159](#)
- Rajesh Kumar Chouhan v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20123](#)
- Rajinder Kumar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20120](#)
- Rajkumar Yadav v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20131](#)
- Rama Sahu v. State of Chhattisgarh*, (Sanjay K. Agrawal, J.), [2026 SCC OnLine Chh 20196](#)
- Ramji Soni v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20165](#)
- Ranjeet Kumar Mahdeva v. State Information Commissioner*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20183](#)
- Ranju Kumar Banjare v. Chhattisgarh State Power Distribution Co. Ltd.*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 20143](#)
- Ravi Kumar Patel v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 20200](#)
- Ravi Prasad Sidar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20113](#)
- Rihan Rajput v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20114](#)
- Rohan Mandavi v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20111](#)
- Roshni Sharma v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20134](#)
- Sahadev Usendi v. Union of India*, (Ravindra Kumar Agrawal, J. and Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20190](#)
- Sahil Chelak v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20110](#)
- Sahkari Vipnan Sanstha Maryadit v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20172](#)
- Sakha Ram Shande v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 20192](#)
- Sandeep Prasad v. Right to Information Commission*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20179](#)
- Sandeep Suryavanshi v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 20078](#)
- Sangeeta Mandavi v. Union of India*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20174](#)
- Sanjay Singh v. RTA*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20152](#)
- Sardarni Surjeet Kaur v. Arvinder Singh Hunjan*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20160](#)
- Shambhu Jaiswal v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20181](#)

- Shatruhan Dani v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20155](#)
- Shekh Yarnaj v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 20077](#)
- Shivlal v. Chhannulal*, (Sachin Singh Rajput, J.), [2026 SCC OnLine Chh 20137](#)
- Shivraj Singh v. State of Chhattisgarh*, (Ravindra Kumar Agrawal, J. and Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20189](#)
- Shwetarani Sahu v. Raju Sahu*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20080](#)
- Shyama Thakur v. Union of India*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20176](#)
- South Eastern Coal Field Ltd. v. Ravindra Pratap Singh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20099](#)
- State of Chhattisgarh v. Aadarsh Nikose*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 20149](#)
- State of Chhattisgarh v. Abhisarika Singh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 20148](#)
- State of Chhattisgarh v. Alma Tirkey*, (**Ramesh Sinha**, C.J.), [2026 SCC OnLine Chh 20138](#)
- State of Chhattisgarh v. Anil Agrawal*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20177](#)
- State of Chhattisgarh v. Mordhwaj*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20076](#)
- State of Chhattisgarh v. Virendra Kumar Thakur*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 20147](#)
- Sukhram v. Area Manager*, (Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 20150](#)
- Suksai Ram v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 20201](#)
- Sunaina Yadav v. Jeesan Khan*, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 20095](#)
- Surendra Kumar Satpathi v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 20198](#)
- Suresh Ku. Ahirwar v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 20191](#)
- Surya Sisodiya v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20119](#)
- Tilak Ram Patel v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20167](#)
- Toran Prajapati v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20125](#)
- Tribhuwan Singh v. Union of India*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20175](#)
- Tulsidas Markam v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20178](#)
- Umesh Kumar Verma v. State of Chhattisgarh*, (Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 20112](#)
- Umesh Kumar Yadav v. State of Chhattisgarh*, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 20108](#)
- Ushavati Yadav v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 20083](#)
- Vijaya Sangram v. State of Chhattisgarh*, (Parth Prateem Sahu, J.), [2026 SCC OnLine Chh 20164](#)
- Vinod v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20109](#)

Virendra Singh v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 20186](#)

Vivek Chandrakar v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20117](#)

Yadvinder Singh Dulai v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 20084](#)

Yogesh Kumar Karsh v. State of Chhattisgarh, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20156](#)

Yogesh Sidar v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20132](#)

Delhi High Court

Aadar Stambh Townshp (P) Ltd. v. Union of India, (**O.P. Shukla**, J.), [2026 SCC OnLine Del 8276](#)

Abhishek Kumar Dubey v. KVS, (C. Hari Shankar and Nivedita Anil Sharma, JJ.), [2026 SCC OnLine Del 8303](#)

Airtel Payments Bank Ltd. v. COM Vision India Ltd., (Om Prakash Shukla, J.), [2026 SCC OnLine Del 7891](#)

Akash Gahlot v. State, (**M.K. Ohri**, J.), [2026 SCC OnLine Del 8287](#)

Amit Duggal v. State (NCT of Delhi), (**Ravinder Dudeja**, J.), [2026 SCC OnLine Del 7879](#)

Anil Kumar v. Union of India, (**Jyoti Singh** and Gurvinder Pal Singh, JJ.), [2026 SCC OnLine Del 8301](#)

Arun Kathuria v. Sunita Kathutia, (**Ajay Digpaul**, J.), [2026 SCC OnLine Del 8283](#)

Ashimara Housing (P) Ltd. v. State (NCT of Delhi), (**Amit Mahajan**, J.), [2026 SCC OnLine Del 8297](#)

Babita v. Pramod, (Subramonium Prasad and Renu Bhatnagar, JJ.), [2026 SCC OnLine Del 8314](#)

Bhagwan Joshiya v. State (NCT of Delhi), (**Sachin Datta**, J.), [2026 SCC OnLine Del 7877](#)

Chandan Singh v. Union Public Service Commission, (**C. Hari Shankar** and Nivedita Anil Sharma, JJ.), [2026 SCC OnLine Del 8306](#)

CIT v. Mahalakshi Mills Co. Ltd., (Madan B. Lokur and Vipin Sanghi, JJ.), [2026 SCC OnLine Del 8313](#)

DDA v. Chhanveer, (**C. Hari Shankar** and Nivedita Anil Sharma, JJ.), [2026 SCC OnLine Del 8300](#)

Devinder Kumar v. Ram Babu Sahani, (**Anish Dayal**, J.), [2026 SCC OnLine Del 8291](#)

DS Intellectual Properties LLP v. Abhinav Singh, (**Purushaindra Kumar Kaurav**, J.), [2026 SCC OnLine Del 7881](#)

Ehsaas Filling Station v. Indian Oil Corpn. Ltd., (**Sachin Datta**, J.), [2026 SCC OnLine Del 8272](#)

Gail India Ltd. v. Taurant Projects Ltd., (**O.P. Shukla**, J.), [2026 SCC OnLine Del 8295](#)

Galaxy IEC India (P) Ltd. v. DCM Shriram Ltd., (Om Prakash Shukla, J.), [2026 SCC OnLine Del 7892](#)

Girnarsoft Automobiles (P) Ltd. v. Motorpedia365 Revolution (P) Ltd., (Om Prakash Shukla, J.), [2026 SCC OnLine Del 7869](#)

Greentree Building Energy (P) Ltd. v. Bureau of Energy Efficiency, (**Sachin Datta**, J.), [2026 SCC OnLine Del 8273](#)

Hayagrev Civil Engineering (P) Ltd. v. NBCC (India) Ltd., (**Prathiba M. Singh** and Dinesh Bhatt, JJ.), [2026 SCC OnLine Del 7884](#)

Hentx Solutions (P) Ltd. v. SBI, (**Jasmeet Singh**, J.), [2026 SCC OnLine Del 8312](#)

- ICICI Lombard General Insurance Co Ltd. v. Satish Chandra Gupta*, (**Anish Dayal**, J.), [2026 SCC OnLine Del 7888](#)
- Indian Agricultural Research Institute v. Rajendra Singh*, (C. Hari Shankar and Nivedita Anil Sharma, JJ.), [2026 SCC OnLine Del 8310](#)
- Institute of Human Behaviour & Allied Sciences v. Mahadev Singh Sen*, (Devendra Kumar Upadhyaya, C.J. and **Tejas Karia**, J.), [2026 SCC OnLine Del 7885](#)
- Integrated Engineering Solutions (P) Ltd. v. New Look Metal Mills (P) Ltd.*, (**Sachin Datta**, J.), [2026 SCC OnLine Del 7874](#)
- J.K. International Pty Ltd. v. State Trading Corpn. of India Ltd.*, (**Avneesh Jhingan** and Shail Jain, JJ.), [2026 SCC OnLine Del 8288](#)
- Jujhar Singh Rissam v. Oriental Bank of Commerce*, (Subramonium Prasad and Renu Bhatnagar, JJ.), [2026 SCC OnLine Del 7903](#)
- Karan Rai v. State (NCT of Delhi)*, (**Sanjeev Narula**, J.), [2026 SCC OnLine Del 8280](#)
- KL Arora Construction (P) Ltd. v. Public Works Department*, (Om Prakash Shukla, J.), [2026 SCC OnLine Del 7871](#)
- Kuldip Kumar v. Union of India*, (**C. Hari Shankar** and Nivedita Anil Sharma, JJ.), [2026 SCC OnLine Del 7899](#)
- Leelawati Devi Educational Trust v. National Medical Commission*, (**Jasmeet Singh**, J.), [2026 SCC OnLine Del 8298](#)
- Logix Technopark (P) Ltd. v. ATS Heights (P) Ltd.*, (**O.P. Shukla**, J.), [2026 SCC OnLine Del 8279](#)
- Marapelli Arunachalam v. Union of India*, (**Nitin Wasudeo Sambre** and Amit Sharma, JJ.), [2026 SCC OnLine Del 7864](#)
- Mathra Dass Ahuja & Sons v. Public Works Department*, (**O.P. Shukla**, J.), [2026 SCC OnLine Del 8277](#)
- MHG IP Holding Singapore PTE Ltd. v. Evergreen Dealcom (P) Ltd.*, (**Purushaindra Kumar Kaurav**, J.), [2026 SCC OnLine Del 8285](#)
- Mintu Kumar v. State (NCT of Delhi)*, (**Sachin Datta**, J.), [2026 SCC OnLine Del 7878](#)
- Mushkan Constructions v. Shapoorji Pallonji & Co. Ltd.*, (Om Prakash Shukla, J.), [2026 SCC OnLine Del 7890](#)
- Nanni Bai Ahirwar v. NDMC*, (**Prathiba M. Singh** and Dinesh Bhatt, JJ.), [2026 SCC OnLine Del 7904](#)
- National Highways Authority of India v. M S IRB Westcoast Tollway Ltd.*, (**Sachin Datta**, J.), [2026 SCC OnLine Del 8278](#)
- National Insurance Co. Ltd. v. Nadeshwar Yadav*, (**Anish Dayal**, J.), [2026 SCC OnLine Del 8290](#)
- New India Assurance Co Ltd. v. Anshu Bagga*, (**Anish Dayal**, J.), [2026 SCC OnLine Del 7887](#)
- New Janta Transport Co. v. Sanjay Singhal*, (C. Hari Shankar and Nivedita Anil Sharma, JJ.), [2026 SCC OnLine Del 7897](#)
- Oriental Insurance Co Ltd. v. Dalip Kumar Gupta*, (**Anish Dayal**, J.), [2026 SCC OnLine Del 7886](#)
- Parkash Chander Aggarwal v. Deepak Khullar*, (**M.K. Ohri**, J.), [2026 SCC OnLine Del 8286](#)
- PL Bhasin & Co. v. Roopam Sharma*, (Harish Vaidyanathan Shankar, J.), [2026 SCC OnLine Del 7898](#)
- Pradeep Kumar Sharma v. National Technical Research Organization*, (**C. Hari Shankar** and Manmeet Pritam Singh Arora, JJ.), [2026 SCC OnLine Del 7901](#)
- Pramod Kumar Goel v. Union of India*, (**Sachin Datta**, J.), [2026 SCC OnLine Del 8274](#)

- Pratap v. Manju*, (Subramonium Prasad and Renu Bhatnagar, JJ.), [2026 SCC OnLine Del 7889](#)
- Pratima Behera v. Union of India*, (**N.W. Sambre** and Sanjay Sharma, JJ.), [2026 SCC OnLine Del 8299](#)
- Prem Singh v. Lal Chand*, (Harish Vaidyanathan Shankar, J.), [2026 SCC OnLine Del 7896](#)
- Prem v. State (NCT of Delhi)*, (**Sachin Datta**, J.), [2026 SCC OnLine Del 8282](#)
- Puerto Life Sciences (P) Ltd. v. Engineers Industries*, (**Sachin Datta**, J.), [2026 SCC OnLine Del 8271](#)
- Rajadhiraj Tirupani Vinayak Natraj (P) Ltd. v. Facor Alloys Ltd.*, (**O.P. Shukla**, J.), [2026 SCC OnLine Del 8294](#)
- Rajeev Chabra v. MCD*, (**Prathiba M. Singh** and Dinesh Bhatt, JJ.), [2026 SCC OnLine Del 7906](#)
- Rajender Singh v. Union of India*, (**C. Hari Shankar** and Nivedita Anil Sharma, JJ.), [2026 SCC OnLine Del 8305](#)
- Rajendra Kumar Sharma v. MCD*, (**Prathiba M. Singh** and Dinesh Bhatt, JJ.), [2026 SCC OnLine Del 7905](#)
- Ramesh Kumar v. Union of India*, (**Nitin Wasudeo Sambre** and Amit Sharma, JJ.), [2026 SCC OnLine Del 6656](#)
- Ranil Khurana v. State (NCT of Delhi)*, (**Sachin Datta**, J.), [2026 SCC OnLine Del 7876](#)
- Ravinder Raina v. Astonfield Renewables (P) Ltd.*, (Om Prakash Shukla, J.), [2026 SCC OnLine Del 7895](#)
- Rise Projects (P) Ltd. v. Reena Sharma*, (Manoj Kumar Ohri, J.), [2026 SCC OnLine Del 7882](#)
- Rohini Sharma Bhardwaj v. Imperia Structures Ltd.*, (Om Prakash Shukla, J.), [2026 SCC OnLine Del 7868](#)
- S.M. Telesys Ltd. v. Gail (India) Ltd.*, (Om Prakash Shukla, J.), [2026 SCC OnLine Del 7893](#)
- Sarvesh v. Anju Bala*, (**Sachin Datta**, J.), [2026 SCC OnLine Del 7880](#)
- SH Parveen Garg v. State (NCT of Delhi)*, (Sachin Datta, J.), [2026 SCC OnLine Del 7875](#)
- Shagun Malik v. Union of India*, (**Jasmeet Singh**, J.), [2026 SCC OnLine Del 8302](#)
- Sheela Devi v. Sandeep Kumar*, (Om Prakash Shukla, J.), [2026 SCC OnLine Del 7870](#)
- Shiv Kumar v. Union of India*, (**Nitin Wasudeo Sambre** and Amit Sharma, JJ.), [2026 SCC OnLine Del 7863](#)
- Shyam Lal Yadav v. State (NCT of Delhi)*, (**Mini Pushkarna**, J.), [2026 SCC OnLine Del 8281](#)
- SK Enmove Gabriel India (P) Ltd. v. United Petrochem (P) Ltd.*, (**O.P. Shukla**, J.), [2026 SCC OnLine Del 8293](#)
- Sonu Singh v. State (NCT of Delhi)*, (**Sachin Datta**, J.), [2026 SCC OnLine Del 8284](#)
- Space World Group LLP v. Sada IT Parks (P) Ltd.*, (Om Prakash Shukla, J.), [2026 SCC OnLine Del 7894](#)
- Srico Projects (P) Ltd. v. Central Government Employees Welfare Housing Organisation*, (Om Prakash Shukla, J.), [2026 SCC OnLine Del 7872](#)
- Sumesh Duggal v. Enforcement Directorate*, (**Navin Chawla** and Arun Bhardwaj, JJ.), [2026 SCC OnLine Del 8292](#)
- Sumit Kumar v. State*, (**Manmeet Pritam Singh Arora**, J.), [2026 SCC OnLine Del 7873](#)
- Swastik Overseas v. Union of India*, (**Avneesh Jhingan** and Shail Jain, JJ.), [2026 SCC OnLine Del 8296](#)

Tarsem Jain v. Bharat Forge Ltd., (**Avneesh Jhingan** and Shail Jain, JJ.), [2026 SCC OnLine Del 7883](#)

Tata Capital Ltd. v. Lakshman Meena, (**O.P. Shukla**, J.), [2026 SCC OnLine Del 8275](#)

Tata Capital Ltd. v. Rishi Talwar, (Om Prakash Shukla, J.), [2026 SCC OnLine Del 7866](#)

Tata Capital Ltd. v. Zameer Ahmad, (Om Prakash Shukla, J.), [2026 SCC OnLine Del 7865](#)

Telecom District Bharat Sanchar Nigam Ltd. v. Vichitra Constructions (P) Ltd., (**O.P. Shukla**, J.), [2026 SCC OnLine Del 8270](#)

Telecom District BSNL v. Micro & Small Enterprises Facilitation Council, (**Dr Swarana Kanta Sharma**, J.), [2026 SCC OnLine Del 7862](#)

Union of India v. BN Chawla, (**C. Hari Shankar** and Nivedita Anil Sharma, JJ.), [2026 SCC OnLine Del 7902](#)

Union of India v. Chakresh Kumar, (**C. Hari Shankar** and Nivedita Anil Sharma, JJ.), [2026 SCC OnLine Del 8307](#)

Union of India v. Chandra Pal Singh, (**C. Hari Shankar** and Nivedita Anil Sharma, JJ.), [2026 SCC OnLine Del 8304](#)

Union of India v. Indra Bhushan Kumar, (**C. Hari Shankar** and Nivedita Anil Sharma, JJ.), [2026 SCC OnLine Del 8308](#)

Union of India v. K.R. Nair, (**C. Hari Shankar** and Manmeet Pritam Singh, JJ.), [2026 SCC OnLine Del 7900](#)

Union of India v. Narendra Pal, (**C. Hari Shankar** and Nivedita Anil Sharma, JJ.), [2026 SCC OnLine Del 8309](#)

Union of India v. Sachin Kumar, (**C. Hari Shankar** and Nivedita Anil Sharma, JJ.), [2026 SCC OnLine Del 7907](#)

Union of India v. Vinod Kumar Goel, (**C. Hari Shankar** and Nivedita Anil Sharma, JJ.), [2026 SCC OnLine Del 8311](#)

Vishakha Caterers v. Union of India, (**N.W. Sambre**, Acting C.J. and Arun Bhardwaj, J.), [2026 SCC OnLine Del 8289](#)

Woodhill-Shivam v. State of Arunachal Pradesh, (Om Prakash Shukla, J.), [2026 SCC OnLine Del 7867](#)

Gauhati High Court

Adit Chandra Rabha v. State of Assam, (Anjan Moni Kalita, J.), [2026 SCC OnLine Gau 7518](#)

Ahmed Faraz v. State of Assam, (Anjan Moni Kalita, J.), [2026 SCC OnLine Gau 7506](#)

Arun Kumar Nath v. State of Assam, (Manish Choudhury, J.), [2026 SCC OnLine Gau 7563](#)

Azizul Rahman v. State of Assam, (Anjan Moni Kalita, J.), [2026 SCC OnLine Gau 7503](#)

Babul Ali v. State of Assam, (Robin Phukan, J.), [2026 SCC OnLine Gau 7509](#)

Bikash Chauhan v. Union of India, (Nelson Sailo, J.), [2026 SCC OnLine Gau 7562](#)

Bina Pani Bhattacharjee v. Union of India, (Devashis Baruah, J.), [2026 SCC OnLine Gau 7545](#)

Call & Fix v. State of Assam, (Devashis Baruah, J.), [2026 SCC OnLine Gau 7564](#)

Chiraj Ali v. State of Assam, (Anjan Moni Kalita, J.), [2026 SCC OnLine Gau 7501](#)

Chiraj Ali v. State of Assam, (Anjan Moni Kalita, J.), [2026 SCC OnLine Gau 7507](#)

Deepak Kumar Mohata v. State of Assam, (Kaushik Goswami, J.), [2026 SCC OnLine Gau 7550](#)

Dhiraj Kumar Sarma v. State of Assam, (Soumitra Saikia, J.), [2026 SCC OnLine Gau 7542](#)

Dipankar Das v. Lavita Deka, (**Michael Zothankhuma** and Shamima Jahan, JJ.), [2026 SCC OnLine Gau 7532](#)

Dipankar Sarkar v. State of Assam, (Robin Phukan, J.), [2026 SCC OnLine Gau 7516](#)

Eyeforte Care (P) Ltd. v. State of Assam, (Manish Choudhury, J.), [2026 SCC OnLine Gau 7565](#)

Gitali Mech v. State of Assam, (Anjan Moni Kalita, J.), [2026 SCC OnLine Gau 7505](#)

Governing Body of Sapekhati College v. Dibya Doley, (Soumitra Saikia, J.), [2026 SCC OnLine Gau 7537](#)

Hamidul Mondal v. State of Assam, (Robin Phukan, J.), [2026 SCC OnLine Gau 7500](#)

Hanif Ali v. State of Assam, (Robin Phukan, J.), [2026 SCC OnLine Gau 7508](#)

Hanif Ali v. State of Assam, (Sanjeev Kumar Sharma, J.), [2026 SCC OnLine Gau 7521](#)

Imtaz Rahman v. State of Assam, (Shamima Jahan, J.), [2026 SCC OnLine Gau 7538](#)

Jabbar Ali Sheikh v. Bandhan Bank, (Manish Choudhury, J.), [2026 SCC OnLine Gau 7549](#)

Jarib Miah v. State of Assam, (Robin Phukan, J.), [2026 SCC OnLine Gau 7520](#)

Junmoni Das v. State of Assam, (Kardak ETE, J.), [2026 SCC OnLine Gau 7567](#)

Kunal Saikia v. Moitree Hazarika, (**Michael Zothankhuma** and Shamima Jahan, JJ.), [2026 SCC OnLine Gau 7528](#)

Mahadi Alam v. Himangshu Pratim Nath, (Kaushik Goswami, J.), [2026 SCC OnLine Gau 7524](#)

Mamoni Kalita v. State of Assam, (Anjan Moni Kalita, J.), [2026 SCC OnLine Gau 7513](#)

Manaranjan Brahma Enterprise v. Akash Deep, (Kaushik Goswami, J.), [2026 SCC OnLine Gau 7523](#)

Manoj Jacob v. State of Assam, (Sanjeev Kumar Sharma, J.), [2026 SCC OnLine Gau 7502](#)

Masaraf Ali Choudhury v. State of Assam, (Devashis Baruah, J.), [2026 SCC OnLine Gau 7566](#)

Matleb Ali v. Union of India, (**Kalyan Rai Surana** and Susmita Phukan Khaund, JJ.), [2026 SCC OnLine Gau 7544](#)

Minhaj Ali v. Union of India, (Nelson Sailo, J.), [2026 SCC OnLine Gau 7554](#)

Mohd. Joinul Hoque v. State of Assam, (Shamima Jahan, J.), [2026 SCC OnLine Gau 7515](#)

Mohd. Mizanur Rahman v. State of Assam, (Robin Phukan, J.), [2026 SCC OnLine Gau 7525](#)

Mohd. Mofidul Islam v. State of Assam, (Kardak Ete, J.), [2026 SCC OnLine Gau 7536](#)

Mohd. Soriful Ali v. State of Assam, (Robin Phukan, J.), [2026 SCC OnLine Gau 7510](#)

Moon Ali v. State of Assam, (Robin Phukan, J.), [2026 SCC OnLine Gau 7526](#)

Mrinal Hazarika v. Union of India, (Manish Choudhury, J.), [2026 SCC OnLine Gau 7546](#)

Mukunda Manki v. State of Assam, (Robin Phukan, J.), [2026 SCC OnLine Gau 7533](#)

National Insurance Co. Ltd. v. Hari Chandra Nath, (Kardak Ete, J.), [2026 SCC OnLine Gau 7539](#)

Nazim Uddin v. State of Assam, (Anjan Moni Kalita, J.), [2026 SCC OnLine Gau 7514](#)

Nirupama Saharia v. Preetam Saikia, (Soumitra Saikia, J.), [2026 SCC OnLine Gau 7522](#)

Pradip Kr. Chakraborty v. State of Assam, (Kardak Ete, J.), [2026 SCC OnLine Gau 7543](#)

Pronit Nath v. State of Assam, (Nelson Sailo, J.), [2026 SCC OnLine Gau 7551](#)

Rabiyal v. State of Assam, (Anjan Moni Kalita, J.), [2026 SCC OnLine Gau 7504](#)

Rahul Ali v. State of Assam, (Robin Phukan, J.), [2026 SCC OnLine Gau 7529](#)

Rajib Sarkar v. State of Assam, (Sanjeev Kumar Sharma, J.), [2026 SCC OnLine Gau 7512](#)

Ramkrishna Rikiason v. State of Assam, (Kardak Ete, J.), [2026 SCC OnLine Gau 7548](#)
Riyaz Uddin v. Union of India, (**Sanjay Kumar Medhi** and Pranjal Das, JJ.), [2026 SCC OnLine Gau 7570](#)
Rofique Ali v. State of Assam, (Anjan Moni Kalita, J.), [2026 SCC OnLine Gau 7517](#)
Rubeya Bagam Laskar v. Azir Uddin Laskar, (Yarenjungla Longkumer, J.), [2026 SCC OnLine Gau 7534](#)
Saira Begum v. Joinul Hussain Laskar, (Yarenjungla Longkumer, J.), [2026 SCC OnLine Gau 7535](#)
Sajad Ali v. State of Assam, (Robin Phukan, J.), [2026 SCC OnLine Gau 7511](#)
Saniyara Begum v. State of Nagaland, (**Susmita Phukan Khaund** and Mridul Kumar Kalita, JJ.), [2026 SCC OnLine Gau 7541](#)
Sankar Ranjan Paul v. State of Assam, (Robin Phukan, J.), [2026 SCC OnLine Gau 7547](#)
Santanu Choudhury v. Union of India, (Kaushik Goswami, J.), [2026 SCC OnLine Gau 7569](#)
Shairuf Alom v. State of Assam, (Sanjeev Kumar Sharma, J.), [2026 SCC OnLine Gau 7499](#)
Shree Vishwanath Marwari Databya Aushdhalaya v. Praphull Jain, (Sanjeev Kumar Sharma, J.), [2026 SCC OnLine Gau 7527](#)
SRK Metals & Plastics (P) Ltd. v. State of Assam, (Kaushik Goswami, J.), [2026 SCC OnLine Gau 7568](#)
Studio Nilima-Collaborative Network for Research & Capacity Building v. State of Assam, (**Ashutosh Kumar** and Arun Dev Choudhury, JJ.), [2026 SCC OnLine Gau 7540](#)
Suren Patir v. Milanti Doley, (**Michael Zothankhuma** and Shamima Jahan, JJ.), [2026 SCC OnLine Gau 7530](#)
Swapna Das v. Union of India, (**Ashutosh Kumar**, C.J. and Arun Dev Choudhury, J.), [2026 SCC OnLine Gau 7561](#)
Tarun Saikia v. State of Assam, (Manish Choudhury, J.), [2026 SCC OnLine Gau 7560](#)
Upasana Deka v. State of Assam, (Nelson Sailo, J.), [2026 SCC OnLine Gau 7553](#)
Utpal Deka v. Gitima Talukdar, (**Michael Zothankhuma** and Shamima Jahan, JJ.), [2026 SCC OnLine Gau 7531](#)
Uttam Chauhan v. State of Assam, (Pranjal Das, J.), [2026 SCC OnLine Gau 7519](#)
Uttam Das v. Union of India, (**Kalyan Rai Surana** and Susmita Phukan Khaund, JJ.), [2026 SCC OnLine Gau 7552](#)
Vinod Kumar Jain v. State of Assam, (Manish Choudhury, J.), [2026 SCC OnLine Gau 7555](#)
Vinod Kumar Jain v. State of Assam, (Manish Choudhury, J.), [2026 SCC OnLine Gau 7556](#)
Vinod Kumar Jain v. State of Assam, (Manish Choudhury, J.), [2026 SCC OnLine Gau 7557](#)
Vinod Kumar Jain v. State of Assam, (Manish Choudhury, J.), [2026 SCC OnLine Gau 7558](#)
Vinod Kumar Jain v. State of Assam, (Manish Choudhury, J.), [2026 SCC OnLine Gau 7559](#)

Gujarat High Court

Bakaji v. State of Gujarat, (**Aniruddha P. Mayee**, J.), [2026 SCC OnLine Guj 8678](#)
Dalsukhbhai Babubhai Tholiya v. State of Gujarat, (**Aniruddha P. Mayee**, J.), [2026 SCC OnLine Guj 8676](#)
Gordhanbhai Ranchodbhai Patel v. Dineshbhai Laxmanbhai Patel, (**J.C. Doshi**, J.), [2024 SCC OnLine Guj 4783](#)

Gordhanbhai Ranchodbhai Patel v. Dineshbhai Laxmanbhai Patel, (J.C. Doshi, J.), 2024 SCC OnLine Guj 4784

Lakhiben v. State of Gujarat, (Gita Gopi and L.S. Pirzada, JJ.), 2026 SCC OnLine Guj 8679

Vijay Ghanshyam Gadhiya v. Union of India, (A.S. Supehia and Pranav Trivedi, JJ.), 2026 SCC OnLine Guj 8677

Himachal Pradesh High Court

Alliance Biotech v. Union of India, (Sandeep Sharma, J.), 2026 SCC OnLine HP 6455

Daulat Ram v. Daleep Chand, (Romesh Verma, J.), 2026 SCC OnLine HP 6451

Jagat Singh v. Roshan Lal, (Virender Singh, J.), 2026 SCC OnLine HP 6449

Jagdev Chad v. Gurbaksh Singh, (Virender Singh, J.), 2026 SCC OnLine HP 6453

Joginder Singh Chauhan v. Ramesh Chauhan, (Chirag Bhanu Singh, J.), 2026 SCC OnLine HP 6471

JP Power Grid Ltd. v. Suresh, (Jyotsna Rewal Dua, J.), 2026 SCC OnLine HP 6460

Kasim Sheikh v. State of H.P., (Sandeep Sharma, J.), 2026 SCC OnLine HP 6458

Kaushal Jain v. State of H.P., (Chirag Bhanu Singh, J.), 2026 SCC OnLine HP 6473

Keshav Rana v. State of H.P., (Vivek Singh Thakur and Ranjan Sharma, JJ.), 2026 SCC OnLine HP 6459

Mahinder Kumar v. State of H.P., (Sandeep Sharma, J.), 2026 SCC OnLine HP 6457

National Highways Authority v. District Consumer Disputes Redressal Commission, (Chirag Bhanu Singh, J.), 2026 SCC OnLine HP 6474

Rajesh Kumar v. State of H.P., (Chirag Bhanu Singh, J.), 2026 SCC OnLine HP 6472

State of H.P. v. Karmo, (Romesh Verma, J.), 2026 SCC OnLine HP 6461

State of H.P. v. Sanjeev Kumar, (G.S. Sandhawalia, C.J. and Bipin C. Negi, J.), 2026 SCC OnLine HP 6450

Taman Preet v. State of H.P., (Sandeep Sharma, J.), 2026 SCC OnLine HP 6454

Udham Singh v. Kul Dass, (Virender Singh, J.), 2026 SCC OnLine HP 6452

Vinay Kumar v. State of H.P., (Sandeep Sharma, J.), 2026 SCC OnLine HP 6456

Kerala High Court

Abdul Arafaz v. State, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18701

Abdul Haris v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18669

Abdul Naser K. v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18735

Abin Joseph v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18725

Ajay Ashokan v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18665

Ajay Kumar K.S. v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18730

Aji v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18728

Ajith v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18653

Ajithkumar M.S. v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18687

Akash v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18679

Akhil A.S. v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18726
Alan Benny v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18724
Alavudheen Hussain v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18673
Albin Joseph v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18663
Aneesh Kumar v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18712
Antony Sunil v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18706
Aravind B. v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18729
Aravind R. Nair v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18723
Arshad v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18674
Arun K.K. v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18731
Aswanth v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18714
Athul Dev v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18710
Badusha K.M. v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18717
Bibin Johnson v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18683
Bibin Scaria v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18670
Deepa Issac v. State of Kerala, (Jobin Sebastian, J.), 2026 SCC OnLine Ker 18738
Deepu v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18721
Faizal A. v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18718
Faizal S. v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18656
Gireesh A. v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18654
Habeesudheen v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18689
Hachen Ali v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18662
Hasib V.P. v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18732
Hassan v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18722
Hilal Basheer v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18659
Ismail v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18664
Ismail v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18703
Jaganathan v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18688
Jinto v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18719
Jisto K Thomas v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18678
Jude Joseph v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18677
K.U. Joy v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18704
Kalesh Kumar S. v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18686
Karthikeyan v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18682
Kasinath S. v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18694
Khader Karippody v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18660
Libin Chandran v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18691
Lijo L.K. v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18671
Manjaly Sales (P) Ltd. v. Union of India, (P.V. Balakrishnan, J.), 2026 SCC OnLine Ker 18741

Martin Thomas v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18711
Midhun Kumar M.L. v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18695
Mohd. Adil S. v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18700
Mohd. Anas v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18727
Mohd. Jerin N.M. v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18652
Mohd. Muhbin v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18734
Mubeena v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18668
Nazeer v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18672
Nidhin M.K. v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18655
Nikhil v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18705
NRI Project Management India (P) Ltd. v. Collector, (P.V. Balakrishnan, J.), 2026 SCC OnLine Ker 18744
Ouseph v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18676
P.N. Venkitaraman v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18720
Pramod P. v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18733
Pramod v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18685
Rajeesh v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18684
Rathish K. v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18680
Rejin Raheem R. v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18708
Sabu K. v. Kerala State Coop. Bank, (P.V. Balakrishnan, J.), 2026 SCC OnLine Ker 18743
Sajikumar v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18698
Saju S. v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18661
Sanil Kumar v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18716
Satheesh S. v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18697
Shafeeq A. v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18699
Shaji K. v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18693
Shaji K.V. v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18713
Sherin v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18702
Shibin Shibu v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18675
Shijin Varghese v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18707
Shoukathali v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18690
Shylaja v. Thrissur District Coop. Bank Ltd., (P.V. Balakrishnan, J.), 2026 SCC OnLine Ker 18742
Siddik A. v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18657
Sreeju S. v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18667
Subeesh Babu v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18658
Sudheesh Kumar v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18709
Sudhin M.P. v. State of Kerala, (Jobin Sebastian, J.), 2026 SCC OnLine Ker 18737
Sulaiman v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 18696
Suresh Babu R. v. State of Kerala, (Anil K. Narendran and Muralee Krishna S., JJ.), 2026 SCC OnLine Ker 18740

Suresh K. v. State of Kerala, (C.S. Dias, J.), [2026 SCC OnLine Ker 18736](#)
Suresh P.C. v. State of Kerala, (Jobin Sebastian, J.), [2026 SCC OnLine Ker 18739](#)
Vijayan A.R. v. State of Kerala, (Dr Kauser Edappagath, J.), [2026 SCC OnLine Ker 18692](#)
Vipinraj v. State of Kerala, (Dr Kauser Edappagath, J.), [2026 SCC OnLine Ker 18666](#)
Vishakan A.V. v. State of Kerala, (Dr Kauser Edappagath, J.), [2026 SCC OnLine Ker 18681](#)
Wilson v. State of Kerala, (Dr Kauser Edappagath, J.), [2026 SCC OnLine Ker 18715](#)

Madras High Court

A. Anthony Bose v. Tahsildar, (S. Srimathy, J.), [2026 SCC OnLine Mad 9781](#)
A. Karthik Kumar v. A.S. Arumugam, (P.B. Balaji, J.), [2026 SCC OnLine Mad 9728](#)
A. Kuppabai v. Chairman, (Krishnan Ramasamy, J.), [2026 SCC OnLine Mad 9987](#)
A. Madakaruppan v. Collector, (S. Srimathy, J.), [2026 SCC OnLine Mad 10020](#)
A. Madasamy v. State, (L. Victoria Gowri, J.), [2026 SCC OnLine Mad 9824](#)
A. Manoharan v. Collector, (C.V. Karthikeyan and R. Sakthivel, JJ.), [2026 SCC OnLine Mad 10019](#)
A. Minar Muthu v. State, (R. Vijayakumar, J.), [2026 SCC OnLine Mad 9702](#)
A. Mohamed Mydeen v. Officer cum Commr., (M. Dhandapani, J.), [2026 SCC OnLine Mad 9860](#)
A. Mohd. Haris v. State, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 9707](#)
A. Muthuramalingam v. Collector, (S. Srimathy, J.), [2026 SCC OnLine Mad 10018](#)
A. Radhakrishnan v. State Public (A) Department, (Krishnan Ramasamy, J.), [2026 SCC OnLine Mad 9938](#)
A. Rajamanickam v. Collector, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9827](#)
A. Sangili v. Regional Passport Officer, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9899](#)
A. Sangilikalai v. Commr., (M. Dhandapani, J.), [2026 SCC OnLine Mad 9863](#)
A. Sathish v. G. Arumugam, (P.B. Balaji, J.), [2026 SCC OnLine Mad 9633](#)
A. Senthil Murugan v. Nirmal Kumar, (P.B. Balaji, J.), [2026 SCC OnLine Mad 9735](#)
A. Theivagani v. Sub Divisional Magistrate, (Hemant Chandangoudar, J.), [2026 SCC OnLine Mad 9999](#)
A. Vadivel v. Tahsildar, (S. Srimathy, J.), [2026 SCC OnLine Mad 9784](#)
A.D. Baskar v. D. Dayalan, (P.B. Balaji, J.), [2026 SCC OnLine Mad 9723](#)
Administrator General & Official Trustee of T.N. v. Nil, (S.M. Subramaniam, J.), [2026 SCC OnLine Mad 9611](#)
Ajay Reddy v. State of T.N., (Sushrut Arvind Dharmadhikari, C.J. and G. Arul Murugan, J.), [2026 SCC OnLine Mad 10038](#)
Ambika Agency v. CCT, (Senthilkumar Ramamoorthy, J.), [2026 SCC OnLine Mad 9945](#)
Ambika Agency v. Commr. CT, (Senthilkumar Ramamoorthy, J.), [2026 SCC OnLine Mad 9946](#)
An. Mokamad Jinna v. Zonal Head, (K. Surender, J.), [2026 SCC OnLine Mad 9914](#)
Anandan v. Union of India, (S.M. Subramaniam and N. Senthilkumar, JJ.), [2026 SCC OnLine Mad 9913](#)
Angeline Diana v. State, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 9684](#)
Annamalai v. Regional Passport Officer, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9799](#)

- Appas Ali v. Union of India*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9887](#)
- Aravind Auto Spares v. SBI*, (Sushrut Arvind Dharmadhikari, C.J. and **G. Arul Murugan**, J.), [2026 SCC OnLine Mad 9816](#)
- Arignar Anna Matriculation School v. State of T.N.*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9871](#)
- Arul Jothi v. Collector*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9870](#)
- Asset Reconstruction Co. (India) Ltd. v. Ramco Super Leathers Ltd.*, (**P. Velmurugan** and K. Govindarajan Thilakavadi, JJ.), [2026 SCC OnLine Mad 9743](#)
- Ayyachamy v. Collector*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9894](#)
- Ayyappan v. Collector*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9856](#)
- B. Chitra v. S. Manikandan*, (N. Anand Venkatesh, J.), [2026 SCC OnLine Mad 9650](#)
- B. Senthil Velavan v. State*, (G.K. Ilanthiraiyan, J.), [2026 SCC OnLine Mad 9716](#)
- Balasubramanian v. Keli*, (K. Kumaresh Babu, J.), [2026 SCC OnLine Mad 9609](#)
- Baskar v. Collector*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9774](#)
- Benitto v. State*, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 9682](#)
- Bigapple MH (P) Ltd. v. Commr. of Customs*, (Hemant Chandangoudar, J.), [2026 SCC OnLine Mad 9814](#)
- Brahada Kameshwaran v. D.M. Manohar*, (N. Anand Venkatesh, J.), [2026 SCC OnLine Mad 9639](#)
- C. Balaraman v. M. Vignesh*, (N. Anand Venkatesh, J.), [2026 SCC OnLine Mad 9648](#)
- C. Jayaraman v. A.D. Srinivasan*, (P.B. Balaji, J.), [2026 SCC OnLine Mad 9733](#)
- C. Josephraj v. Principal Secretary*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9780](#)
- C. Karuppaiah v. Management of Tamilnadu STC (Kovai) Ltd.*, (P.T. Asha, J.), [2026 SCC OnLine Mad 9976](#)
- C. Pommisha v. Director*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9858](#)
- C. Prasanan v. Devaki*, (P.B. Balaji, J.), [2025 SCC OnLine Mad 27346](#)
- C. Varatha Lakshmi v. Junior Engineer*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9843](#)
- C.S. Enterprises v. Commr. of Customs*, (Hemant Chandangoudar, J.), [2026 SCC OnLine Mad 9964](#)
- C.S. Enterprises v. Commr. of Customs*, (Hemant Chandangoudar, J.), [2026 SCC OnLine Mad 9965](#)
- C.S. Enterprises v. Commr. of Customs*, (Hemant Chandangoudar, J.), [2026 SCC OnLine Mad 9966](#)
- Chandhra v. K. Sekar*, (N. Anand Venkatesh, J.), [2026 SCC OnLine Mad 9647](#)
- Chemicals India v. Vicoans Infrastructure & Environment Engineering (P) Ltd.*, (P.B. Balaji, J.), [2026 SCC OnLine Mad 9732](#)
- Chief Educational Officer v. T. Kalai Arasan*, (**C.V. Karthikeyan** and R. Sakthivel, JJ.), [2026 SCC OnLine Mad 9924](#)
- Chinna Perumal v. State of T.N.*, (L. Victoria Gowri, J.), [2026 SCC OnLine Mad 9692](#)
- Chinnadurai v. Thangal*, (Abdul Quddhose, J.), [2026 SCC OnLine Mad 9722](#)
- Chinnamuthu v. Labour Court*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9773](#)
- Chinnathai v. Collector*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9805](#)
- Chithra v. State of T.N.*, (Anita Sumanth and **Sunder Mohan**, JJ.), [2026 SCC OnLine Mad 9741](#)
- Cholamandalam Investment & Finance Co. Ltd. v. Ali Raja*, (K. Kumaresh Babu, J.), [2026 SCC OnLine Mad 9624](#)

- Cholamandalam Investment & Finance Co. Ltd. v. Dev Kumar Yadav*, (K. Kumaresh Babu, J.), [2026 SCC OnLine Mad 9620](#)
- Cholamandalam Investment & Finance Co. Ltd. v. Humayun Khan*, (K. Kumaresh Babu, J.), [2026 SCC OnLine Mad 9626](#)
- Cholamandalam Investment & Finance Co. Ltd. v. Jitendra Kumar Gupta*, (K. Kumaresh Babu, J.), [2026 SCC OnLine Mad 9627](#)
- Cholamandalam Investment & Finance Co. Ltd. v. Lenchana Lakshmanan*, (K. Kumaresh Babu, J.), [2026 SCC OnLine Mad 9619](#)
- Cholamandalam Investment & Finance Co. Ltd. v. Rakesh Rai*, (K. Kumaresh Babu, J.), [2026 SCC OnLine Mad 9625](#)
- Cholamandalam Investment & Finance Co. Ltd. v. Sreedas PD*, (K. Kumaresh Babu, J.), [2026 SCC OnLine Mad 9621](#)
- CIT v. Boppudi Logistics (P) Ltd.*, (**Sushrut Arvind Dharmadhikari**, C.J. and G. Arul Murugan, J.), [2026 SCC OnLine Mad 9753](#)
- Color Chemicals & Dyes LLP v. Match Point*, (K. Kumaresh Babu, J.), [2026 SCC OnLine Mad 9608](#)
- Conservator of Forests v. T. Dhanalakshmi*, (**S.M. Subramaniam** and N. Senthilkumar, JJ.), [2026 SCC OnLine Mad 9919](#)
- Correspondent v. State of T.N.*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9840](#)
- Correspondent v. State of T.N.*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9841](#)
- Costal India Projects (P) Ltd. v. Irene Manohar*, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 9708](#)
- D. Baskaran v. Managing Director*, (P.T. Asha, J.), [2026 SCC OnLine Mad 9973](#)
- D. Karthick v. Collector*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9885](#)
- D. Karuppasmy v. Management*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 10037](#)
- Devika v. Collector*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9766](#)
- Dharaa Precisions (P) Ltd. v. Commr.*, (Senthilkumar Ramamoorthy, J.), [2026 SCC OnLine Mad 9954](#)
- Dharumapuram Adheenam v. Chief Secretary*, (G.R. Swaminathan, J.), [2026 SCC OnLine Mad 9818](#)
- Divya v. Regional Passport Officer*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9878](#)
- Edison Packwood v. Commr.*, (Senthilkumar Ramamoorthy, J.), [2026 SCC OnLine Mad 9953](#)
- Emaar Lead Co. (P) Ltd. v. Commr.*, (Senthilkumar Ramamoorthy, J.), [2026 SCC OnLine Mad 9947](#)
- Empee Distilleries Ltd. v. Universal Spirits (P) Ltd.*, (K. Kumaresh Babu, J.), [2026 SCC OnLine Mad 9745](#)
- F. Joseph v. Management Medical Research Foundation*, (**S.M. Subramaniam** and N. Senthilkumar, JJ.), [2026 SCC OnLine Mad 9760](#)
- F. Joseph v. Presiding Officer*, (**S.M. Subramaniam** and N. Senthilkumar, JJ.), [2026 SCC OnLine Mad 9761](#)
- Free Elective Network (P) Ltd. v. Matrimony.com Ltd.*, (**P. Velmurugan** and K. Govindarajan Thilakavadi, JJ.), [2026 SCC OnLine Mad 9746](#)
- G. Devarajan v. Home Secretary*, (G.K. Ilanthiraiyan, J.), [2026 SCC OnLine Mad 9853](#)
- G. Gopikannan v. Director*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9785](#)
- G. Kannan v. Regional Passport Officer*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9895](#)

- G. Kannan v. State*, (L. Victoria Gowri, J.), [2026 SCC OnLine Mad 9688](#)
- G. Mareesan v. State of T.N.*, (N. Dilip Kumar, J.), [2026 SCC OnLine Mad 9844](#)
- G. Raja v. Registrar of Coop. Societies*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9886](#)
- G. Ramachandran v. Indian Bank*, (L. Victoria Gowri, J.), [2026 SCC OnLine Mad 9932](#)
- G. Sivakami v. Commr.*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9786](#)
- G. Vijayakumar v. G. Sundararaj*, (Abdul Quddhose, J.), [2026 SCC OnLine Mad 9724](#)
- G.B. Lakshmi Gayathri v. State of T.N.*, (N. Dilip Kumar, J.), [2026 SCC OnLine Mad 9846](#)
- G.H. Prema Bright v. Electrical Engineer*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9890](#)
- G.K. Mani Karthick v. Officer cum Commr.*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9862](#)
- G.R. Thangavelu v. G.R. Indira*, (N. Sathish Kumar and M. Jothiraman, JJ.), [2026 SCC OnLine Mad 9616](#)
- G.V. Doraiswamy Naidu Charities v. D. Krishnamurthy*, (P.B. Balaji, J.), [2026 SCC OnLine Mad 9721](#)
- G.V. Kanniyappan v. Collector*, (P. Velmurugan and K. Govindarajan Thilakavadi, JJ.), [2026 SCC OnLine Mad 9908](#)
- Ganesan v. Tahsildar*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9789](#)
- General Manager/Administrator v. Joint Labour Commr.*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 10028](#)
- General Manager v. S. Jegan*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 10036](#)
- General Manager v. V Arumugam*, (K. Surender, J.), [2026 SCC OnLine Mad 9974](#)
- Global Waste Recyclers (P) Ltd. v. S.H. Durai*, (Abdul Quddhose, J.), [2026 SCC OnLine Mad 9727](#)
- Govinda Reddy v. Tahsildar*, (Krishnan Ramasamy, J.), [2026 SCC OnLine Mad 9985](#)
- Gurunathan v. Collector*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9900](#)
- Hafsa Nazneen v. T.N. Wakf Board*, (Krishnan Ramasamy, J.), [2026 SCC OnLine Mad 9975](#)
- Hakkim Deen v. State*, (R. Vijayakumar, J.), [2026 SCC OnLine Mad 9697](#)
- Hari Harasudhan C v. Maideen K*, (N. Anand Venkatesh, J.), [2026 SCC OnLine Mad 9638](#)
- Haroon Rashieeth v. Collector*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9873](#)
- Hayagrivan v. Collector*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9778](#)
- Hazarath Syed Sha Khasim Hussain Darga v. T.N. Waqf Board*, (Krishnan Ramasamy, J.), [2026 SCC OnLine Mad 9959](#)
- Healer Surgical Square v. CTO*, (Senthilkumar Ramamoorthy, J.), [2026 SCC OnLine Mad 9955](#)
- Healer Surgical Square v. CTO*, (Senthilkumar Ramamoorthy, J.), [2026 SCC OnLine Mad 9956](#)
- I Tech Mobiles v. Commr.*, (Senthil Kumar Ramamoorthy, J.), [2026 SCC OnLine Mad 10005](#)
- J. Jaya Kumar v. T.N. Generation & Distribution*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9777](#)
- J. Kanagaraj v. State of T.N.*, (G.R. Swaminathan and B. Pugalendhi, JJ.), [2026 SCC OnLine Mad 9804](#)
- J. Ramesh v. Authorised Officer*, (Mohammed Shaffiq, J.), [2026 SCC OnLine Mad 9958](#)
- J. Selvam v. State*, (R. Vijayakumar, J.), [2026 SCC OnLine Mad 9701](#)
- Janakiraman v. Thambusami*, (P.B. Balaji, J.), [2026 SCC OnLine Mad 9719](#)
- Janani v. State*, (Anita Sumanth and **Sunder Mohan**, JJ.), [2026 SCC OnLine Mad 9738](#)
- Jaya v. Engineer*, (G.R. Swaminathan and B. Pugalendhi, JJ.), [2026 SCC OnLine Mad 9779](#)

- Jones v. State of T.N.*, (R. Vijayakumar, J.), [2026 SCC OnLine Mad 9695](#)
- K. Arumugam v. Collector*, (P. Murugan, J.), [2026 SCC OnLine Mad 9821](#)
- K. Ayyappan v. Collector*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9802](#)
- K. Calist Prema v. T. Thomas*, (**G.R. Swaminathan** and K.K. Ramakrishnan, JJ.), [2026 SCC OnLine Mad 9612](#)
- K. Desingu v. State of T.N.*, (P.T. Asha, J.), [2026 SCC OnLine Mad 9970](#)
- K. Harikumar v. T.N. STC*, (Mummineni Sudheer Kumar, J.), [2026 SCC OnLine Mad 9832](#)
- K. Karuppaiah v. Nodal Officer*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9884](#)
- K. Malarkodi v. Registrar Coop. Societies*, (P.T. Asha, J.), [2026 SCC OnLine Mad 9942](#)
- K. Murali v. Director*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9788](#)
- K. Muruganantham v. State*, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 9687](#)
- K. Muthiah v. Member Secretary*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9869](#)
- K. Parameswaran v. Executive Officer*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9866](#)
- K. Petchiammal v. Commr.*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 10029](#)
- K. Rathinagireeswaran v. Shriram City Union Finance Ltd.*, (P.B. Balaji, J.), [2026 SCC OnLine Mad 9720](#)
- K. Rengaramanujam v. State of T.N.*, (N. Dilip Kumar, J.), [2026 SCC OnLine Mad 9845](#)
- K. Sampath v. Commr. of Corpn.*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9764](#)
- K. Sharik Anwar v. State of T.N.*, (**Dr Anita Sumanth** and Sunder Mohan, JJ.), [2026 SCC OnLine Mad 9737](#)
- K. Siddhan v. State of T.N.*, (P.T. Asha, J.), [2026 SCC OnLine Mad 9972](#)
- K. Sivaprakasam v. Gnanamani*, (P.B. Balaji, J.), [2026 SCC OnLine Mad 9634](#)
- K. Sivasami v. Collector*, (**Sushrut Arvind Dharmadhikari**, C.J. and G. Arul Murugan, J.), [2026 SCC OnLine Mad 9811](#)
- K. Vaiapuri v. RTA*, (P.B. Balaji, J.), [2026 SCC OnLine Mad 9734](#)
- K. Velmurugan v. State*, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 9683](#)
- K.L. Suvitha v. Jayachandra Mohan*, (Anita Sumanth and **Sunder Mohan**, JJ.), [2026 SCC OnLine Mad 9742](#)
- Kandasamy v. Executive Officer*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9857](#)
- Kannan v. Revenue Divisional Officer*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9835](#)
- Karalam v. Tahsildar*, (S. Srimathy, J.), [2026 SCC OnLine Mad 10007](#)
- Karivalamvanthanallur Pillaimaarkal v. Commr.*, (C. Saravanan, J.), [2026 SCC OnLine Mad 9847](#)
- Karpagavishnu v. State*, (**Dr Anita Sumanth** and Sunder Mohan, JJ.), [2026 SCC OnLine Mad 9926](#)
- Karthikaivel v. Collector*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9874](#)
- Kaveri Neervalu Athara Pathukappu Sangam v. Commr.*, (**C.V. Karthikeyan** and R. Sakthivel, JJ.), [2026 SCC OnLine Mad 10021](#)
- Kavithasan v. Sangeetha Trading Co.*, (**P. Velmurugan** and K. Govindarajan Thilakavadi, JJ.), [2026 SCC OnLine Mad 9744](#)
- Kiscol Blumettal (P) Ltd. v. Collector*, (C. Saravanan, J.), [2026 SCC OnLine Mad 10011](#)
- Krishna Agencies v. Commr. (GST)*, (C. Saravanan, J.), [2026 SCC OnLine Mad 10015](#)

- Kumar v. Inspector General of Prisons*, (**Dr Anita Sumanth** and Sunder Mohan, JJ.), [2026 SCC OnLine Mad 9928](#)
- Kumar v. State*, (N. Senthilkumar, J.), [2026 SCC OnLine Mad 9666](#)
- Kuppuraj v. State of T.N.*, (L. Victoria Gowri, J.), [2026 SCC OnLine Mad 9691](#)
- L. Idhayavarman v. State*, (G.K. Ilanthiraiyan, J.), [2026 SCC OnLine Mad 9705](#)
- L. Muthukrishnan v. District Registrar*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9880](#)
- Lakshmi MEP Infra (P) Ltd. v. ETA Engineering (P) Ltd.*, (**P. Velmurugan** and K. Govindarajan Thilakavadi, JJ.), [2026 SCC OnLine Mad 9617](#)
- Lakshmi v. State of T.N.*, (Abdul Quddhose, J.), [2026 SCC OnLine Mad 9726](#)
- Lingarasu v. State of T.N.*, (B. Pugalendhi, J.), [2026 SCC OnLine Mad 9663](#)
- M. Abdul Mujeeb v. Union of India*, (**S.M. Subramaniam** and N. Senthilkumar, JJ.), [2026 SCC OnLine Mad 9991](#)
- M. Boe v. Hindu Nadargal Devasthanam*, (T.V. Thamilselvi, J.), [2026 SCC OnLine Mad 9747](#)
- M. Dhanalakshmi v. M. Muruganandam*, (N. Anand Venkatesh, J.), [2026 SCC OnLine Mad 9649](#)
- M. Dhatchanamoorthy v. State*, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 9676](#)
- M. Gowtham Kumar v. State*, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 9667](#)
- M. Karishma Dharshini v. Registrar, Anna University*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9833](#)
- M. Kuzhandhaivelu v. director of School Education*, (P.T. Asha, J.), [2026 SCC OnLine Mad 9969](#)
- M. Mahendran v. State Human Rights Commission*, (**Dr G. Jayachandran** and N. Mala, JJ.), [2026 SCC OnLine Mad 10041](#)
- M. Mariappan v. Collector*, (C. Saravanan, J.), [2026 SCC OnLine Mad 9849](#)
- M. Moorthy v. Collector*, (Krishnan Ramasamy, J.), [2026 SCC OnLine Mad 9817](#)
- M. Mugesh v. State of T.N.*, (L. Victoria Gowri, J.), [2026 SCC OnLine Mad 9935](#)
- M. Petchimuthu v. State*, (B. Pugalendhi, J.), [2026 SCC OnLine Mad 9665](#)
- M. Ramalakshmi v. Collector*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9829](#)
- M. Ramalakshmi v. Collector*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9830](#)
- M. Ravi Chandran v. Collector*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9787](#)
- M. Rengasamy v. Revenue Divisional Officer*, (L. Victoria Gowri, J.), [2026 SCC OnLine Mad 9934](#)
- M. Saraswati v. DM*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9771](#)
- M. Saravanan v. Registrar of Societies*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9881](#)
- M. Sardar singh v. State of T.N.*, (**Sushrut Arvind Dharmadhikari**, C.J. and G. Arul Murugan, J.), [2026 SCC OnLine Mad 10003](#)
- M. Selvakumar v. State*, (Mummineni Sudheer Kumar, J.), [2026 SCC OnLine Mad 9848](#)
- M. Senthoorvelan v. State of T.N.*, (R. Vijayakumar, J.), [2026 SCC OnLine Mad 9709](#)
- M. Sivakumar v. State of T.N.*, (R. Vijayakumar, J.), [2026 SCC OnLine Mad 9700](#)
- M. Soundararajan v. State of T.N.*, (**S.M. Subramaniam** and N. Senthilkumar, JJ.), [2026 SCC OnLine Mad 9758](#)
- M. Subramanian v. Commr.*, (**Sushrut Arvind Dharmadhikari**, C.J. and G. Arul Murugan, J.), [2026 SCC OnLine Mad 10039](#)
- M. Syed Mobeen v. Revenue Divisional Officer*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9868](#)

- M. Tamilselvi v. Collector*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9883](#)
- M. Vaidhialingam v. T.N. STC (Madurai) Ltd.*, (Mummineni Sudheer Kumar, J.), [2026 SCC OnLine Mad 10023](#)
- M.A. Mohideen Abdul Khader Shadiq v. Collector*, (**P. Velmurugan** and K. Govindarajan Thilakavadi, JJ.), [2026 SCC OnLine Mad 9813](#)
- M.B. Srimathy v. RBI*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9842](#)
- M.D. Eshwaran v. Commr. of Municipal Corpn.*, (Krishnan Ramasamy, J.), [2026 SCC OnLine Mad 9968](#)
- M.N. Varsha v. K.V. Prashanth*, (P.B. Balaji, J.), [2026 SCC OnLine Mad 9736](#)
- Maheswari v. State*, (Anita Sumanth and **Sunder Mohan**, JJ.), [2026 SCC OnLine Mad 9931](#)
- Malarkodi v. Collector*, (Krishnan Ramasamy, J.), [2026 SCC OnLine Mad 9981](#)
- Mallika v. State of T.N.*, (P. Murugan, J.), [2026 SCC OnLine Mad 9937](#)
- Management Tamil Nadu STC v. Commr. of Labour*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9896](#)
- Management v. C. Mariappan*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 10035](#)
- Management v. Commr. of Labour*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 10033](#)
- Management v. General Secretary*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9776](#)
- Management v. General Secretary*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 10027](#)
- Management v. General Secretary*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 10030](#)
- Management v. N. Suriyanarayanan*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 10031](#)
- Management v. T. Narayanan*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9795](#)
- Management v. V. Subramanian*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 10034](#)
- Mangal Bullion (P) Ltd. v. Canara Bank*, (Sushrut Arvind Dharmadhikari, C.J. and G. Arul Murugan, J.), [2026 SCC OnLine Mad 9635](#)
- Manisha v. Adhithya Narendran*, (P.B. Balaji, J.), [2026 SCC OnLine Mad 9757](#)
- Marchlin v. State*, (M. Nirmal Kumar, J.), [2026 SCC OnLine Mad 9664](#)
- Mayazhagu v. State*, (G.R. Swaminathan and B. Pugalendhi, JJ.), [2026 SCC OnLine Mad 9792](#)
- Meegan Exports v. Commr. of Customs*, (Hemant Chandangoudar, J.), [2026 SCC OnLine Mad 9808](#)
- Meka Infrastructure (P) Ltd. v. State*, (G.K. Ilanthiraiyan, J.), [2026 SCC OnLine Mad 9852](#)
- Merlin Rafina T v. Directorate of Medical Education*, (L. Victoria Gowri, J.), [2026 SCC OnLine Mad 10025](#)
- Minor Gunasundaram v. M. Kalaichelvan*, (Abdul Quddhose, J.), [2026 SCC OnLine Mad 9630](#)
- Minor Kaviyarasi v. Dhanalakshmi Srinivasan*, (P.B. Balaji, J.), [2026 SCC OnLine Mad 9731](#)
- Minor Logasowmiya v. Jaishankar*, (N. Anand Venkatesh, J.), [2026 SCC OnLine Mad 9644](#)
- Moorthi v. Registrar of Coop. Societies*, (K. Surender, J.), [2026 SCC OnLine Mad 9992](#)
- Moorthy Jayaramanaidu v. State*, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 9673](#)
- Moorthy Jayaramanaidu v. State*, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 9678](#)
- Murali v. G. Murugan*, (N. Anand Venkatesh, J.), [2026 SCC OnLine Mad 9628](#)
- Murugan Agencies v. CTO*, (C. Saravanan, J.), [2026 SCC OnLine Mad 10012](#)
- Murugan v. Collector*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9865](#)
- Murugan v. E. Sasikala*, (N. Anand Venkatesh, J.), [2026 SCC OnLine Mad 9651](#)

- Murugan v. State of T.N.*, (R. Vijayakumar, J.), [2026 SCC OnLine Mad 9696](#)
- Murugesan v. District Revenue Officer*, (Krishnan Ramasamy, J.), [2026 SCC OnLine Mad 9982](#)
- Muthammal v. Collector*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9905](#)
- Muthukumar v. State of T.N.*, (L. Victoria Gowri, J.), [2026 SCC OnLine Mad 9823](#)
- Muthuraman v. Bank of India*, (**Sushrut Arvind Dharmadhikari**, C.J. and G. Arul Murugan, J.), [2026 SCC OnLine Mad 9910](#)
- N. Brinda v. Registrar of Coop. societies*, (K. Surender, J.), [2026 SCC OnLine Mad 9940](#)
- N. Devarajan v. M. Subbu*, (P. Dhanabal, J.), [2026 SCC OnLine Mad 9752](#)
- N. Mariappan v. Recovery Officer*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9879](#)
- N. Subramani v. Indian Bank*, (Mohammed Shaffiq, J.), [2026 SCC OnLine Mad 9998](#)
- N. Thanga Jeyaseelan v. State of T.N.*, (S. Srimathy, J.), [2026 SCC OnLine Mad 9877](#)
- N.R. Jaishankar v. Rajeshwari*, (N. Anand Venkatesh, J.), [2026 SCC OnLine Mad 9640](#)
- Nakkeeran Gopal v. State*, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 9689](#)
- Nalini v. K. Sheela*, (N. Anand Venkatesh, J.), [2026 SCC OnLine Mad 9645](#)
- Narendiran v. Regional Passport Officer*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9797](#)
- Natarajan v. Collector*, (Krishnan Ramasamy, J.), [2026 SCC OnLine Mad 9961](#)
- Nethaji Arcot Municipal Kadai Viyabarigal Assn. v. Commr. of Municipal Administration*, (Hemant Chandangoudar, J.), [2026 SCC OnLine Mad 9909](#)
- New India Assurance Co. Ltd. v. Collector*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 10032](#)
- O. Paramiah v. Union of India*, (**S.M. Subramaniam** and N. Senthilkumar, JJ.), [2026 SCC OnLine Mad 9916](#)
- O. Rajam v. Nagendran*, (S. Sounthar, J.), [2026 SCC OnLine Mad 9718](#)
- Official Liquidator v. Provident Fund Commr.*, (K. Kumaresh Babu, J.), [2026 SCC OnLine Mad 9657](#)
- P. Archana Priyadarsini v. Collector*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9876](#)
- P. Chinnaudaiyan v. State of T.N.*, (R. Vijayakumar, J.), [2026 SCC OnLine Mad 9703](#)
- P. Gopinath v. State*, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 9712](#)
- P. Kalaiselvi v. Registrar of Coop. Societies*, (P.T. Asha, J.), [2026 SCC OnLine Mad 9997](#)
- P. Kanagaraj v. Collector*, (Hemant Chandangoudar, J.), [2026 SCC OnLine Mad 9950](#)
- P. Masanam v. Collector*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9904](#)
- P. Muthuraj v. Revenue Divisional Officer*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9796](#)
- P. Muthuvel v. Director*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9803](#)
- P. Perumal v. Collector*, (S. Srimathy, J.), [2026 SCC OnLine Mad 10006](#)
- P. Rajaram v. State*, (P. Murugan, J.), [2026 SCC OnLine Mad 9936](#)
- P. Ramanathan v. Registrar*, (**P. Velmurugan** and K. Govindarajan Thilakavadi, JJ.), [2026 SCC OnLine Mad 9962](#)
- P. Sangeeth Kumar v. Chairman Railway Recruitment Cell*, (**S.M. Subramaniam** and N. Senthilkumar, JJ.), [2026 SCC OnLine Mad 9922](#)
- P. Sankar Ganesh v. Director*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9834](#)
- P. Selvi v. State*, (**Dr Anita Sumanth** and Sunder Mohan, JJ.), [2026 SCC OnLine Mad 9739](#)
- P. Soundararajan v. Collector*, (L. Victoria Gowri, J.), [2026 SCC OnLine Mad 9822](#)

- P. Soundararajan v. District Superintendent of Police*, (G.K. Ilanthiraiyan, J.), 2026 SCC OnLine Mad 9855
- P. Vijayalakshmi v. State*, (G.K. Ilanthiraiyan, J.), 2026 SCC OnLine Mad 9714
- P. Vinoth v. Thiripurasundari*, (A.D. Maria Clete, J.), 2026 SCC OnLine Mad 9615
- P.I. Ashokaramasekar v. Chairman*, (T. Vinod Kumar, J.), 2026 SCC OnLine Mad 10002
- P.T. Uma Maheshwari v. S. Radhakrishnan*, (N. Anand Venkatesh, J.), 2026 SCC OnLine Mad 9656
- Pachiyammal v. Malarvizhi*, (N. Anand Venkatesh, J.), 2026 SCC OnLine Mad 9653
- Palanisamy v. Venkatachalam*, (N. Anand Venkatesh, J.), 2026 SCC OnLine Mad 9629
- Paneerselvam v. Sugavanam*, (N. Anand Venkatesh, J.), 2026 SCC OnLine Mad 9662
- Parameswaran v. Director*, (Hemant Chandangoudar, J.), 2026 SCC OnLine Mad 9806
- Poomalai Palaniyandi v. Regional Passport Officer*, (M. Dhandapani, J.), 2026 SCC OnLine Mad 9800
- Pradip C. Nair v. Collector*, (M. Dhandapani, J.), 2026 SCC OnLine Mad 9772
- Prajit v. Union of India*, (L. Victoria Gowri, J.), 2026 SCC OnLine Mad 10024
- President v. K. Thirumurugan*, (M. Dhandapani, J.), 2026 SCC OnLine Mad 9775
- Project Director National Highways Authority of India v. Canara Bank*, (C.V. Karthikeyan and R. Sakthivel, JJ.), 2026 SCC OnLine Mad 9923
- Proprietor v. Commr. of Labour*, (M. Dhandapani, J.), 2026 SCC OnLine Mad 9875
- Psyche Matric Higher Secondary School v. Director*, (M. Dhandapani, J.), 2026 SCC OnLine Mad 9790
- R. Bhavani v. Union of India*, (S.M. Subramaniam and N. Senthilkumar, JJ.), 2026 SCC OnLine Mad 9815
- R. Dhanalakshmi v. M.V. Rajashekar*, (P.B. Balaji, J.), 2026 SCC OnLine Mad 9755
- R. Krishnasamy Janarthanan v. State of T.N.*, (L. Victoria Gowri, J.), 2026 SCC OnLine Mad 9713
- R. Menaka v. Revenue Divisional Officer*, (M. Dhandapani, J.), 2026 SCC OnLine Mad 9888
- R. Murugesan v. M. Shanmugam*, (N. Gunasekaran, J.), 2026 SCC OnLine Mad 9715
- R. Palpandian v. State of T.N.*, (L. Victoria Gowri, J.), 2026 SCC OnLine Mad 9933
- R. Pushpam v. Registrar of Coop. Societies*, (K. Surender, J.), 2026 SCC OnLine Mad 9993
- R. Sadeesh v. District Registrar*, (M. Dhandapani, J.), 2026 SCC OnLine Mad 9906
- R. Santhakumari v. State*, (P.T. Asha, J.), 2026 SCC OnLine Mad 9971
- R. Sekharan v. Collector*, (M. Dhandapani, J.), 2026 SCC OnLine Mad 9867
- R. Sudha v. State of T.N.*, (R. Vijayakumar, J.), 2026 SCC OnLine Mad 9698
- R. Thilagamani v. M. Vijayalakshmi*, (B. Pugalendhi, J.), 2026 SCC OnLine Mad 9659
- R. Venkatesan v. Collector*, (Krishnan Ramasamy, J.), 2026 SCC OnLine Mad 9990
- Ragavan v. Vasantha*, (P. Dhanabal, J.), 2026 SCC OnLine Mad 9750
- Rajagopalan v. Principal District Judge*, (C.V. Karthikeyan and R. Sakthivel, JJ.), 2026 SCC OnLine Mad 10026
- Rajaiah v. State Tax Officer*, (C. Saravanan, J.), 2026 SCC OnLine Mad 10016
- Rajan v. District Revenue Officer*, (Mohammed Shaffiq, J.), 2026 SCC OnLine Mad 9957
- Rajarethinam v. Revenue Divisional officer*, (Krishnan Ramasamy, J.), 2026 SCC OnLine Mad 9986
- Rajavanniyan v. District Revenue Officer*, (Krishnan Ramasamy, J.), 2026 SCC OnLine Mad 9851

- Rajkamal v. Regional Passport Officer*, (M. Dhandapani, J.), 2026 SCC OnLine Mad 9897
- Ramachandran v. Collector*, (Krishnan Ramasamy, J.), 2026 SCC OnLine Mad 9960
- Ramani Ammal v. Munisamy Naicker*, (R. Sakthivel, J.), 2026 SCC OnLine Mad 9748
- Ramani Ammal v. Munisamy Naicker*, (R. Sakthivel, J.), 2026 SCC OnLine Mad 9749
- Ramasubramanian v. Sub Registrar*, (C. Saravanan, J.), 2026 SCC OnLine Mad 10008
- Ramkumar v. Sivaranjani*, (Abdul Quddhose, J.), 2026 SCC OnLine Mad 9730
- Rangasamy v. Collector*, (Krishnan Ramasamy, J.), 2026 SCC OnLine Mad 9983
- Rani v. Raja*, (Abdul Quddhose, J.), 2026 SCC OnLine Mad 9631
- Ranimuthu v. Marimuthu*, (A.D. Maria Clete, J.), 2026 SCC OnLine Mad 9618
- Ranjithkumar v. Regional Passport Officer*, (M. Dhandapani, J.), 2026 SCC OnLine Mad 9798
- Ravikumar v. State of T.N.*, (B. Pugalendhi, J.), 2026 SCC OnLine Mad 9693
- Rekha v. State*, (**Dr Anita Sumanth** and Sunder Mohan, JJ.), 2026 SCC OnLine Mad 9930
- Reliance General Insurance Co. Ltd. v. V. Raji*, (N. Anand Venkatesh, J.), 2026 SCC OnLine Mad 9641
- Rohit Kumar v. Joint Director of Collegiate Education*, (M. Dhandapani, J.), 2026 SCC OnLine Mad 9782
- S. Alexander v. Inspector General of Registration*, (Krishnan Ramasamy, J.), 2026 SCC OnLine Mad 9984
- S. Amarnath v. V. Kaliamoorthy*, (N. Anand Venkatesh, J.), 2026 SCC OnLine Mad 9642
- S. Ambedkar v. Engineer*, (M. Dhandapani, J.), 2026 SCC OnLine Mad 9861
- S. Annie Gladys Karuna v. State*, (**S.M. Subramaniam** and N. Senthilkumar, JJ.), 2026 SCC OnLine Mad 9920
- S. Indirani v. Collector*, (P.T. Asha, J.), 2026 SCC OnLine Mad 9977
- S. Kaliaselvi v. State of T.N.*, (P.T. Asha, J.), 2026 SCC OnLine Mad 9978
- S. Kandasamy v. Mohd. Ali*, (Abdul Quddhose, J.), 2026 SCC OnLine Mad 9729
- S. Karthik v. Principal District Judge*, (**S.M. Subramaniam** and N. Senthilkumar, JJ.), 2026 SCC OnLine Mad 9915
- S. Kochuthresya v. Tahsildar*, (M. Dhandapani, J.), 2026 SCC OnLine Mad 9891
- S. Matchagandhi v. Union of India*, (Krishnan Ramasamy, J.), 2026 SCC OnLine Mad 9819
- S. Mayilsamy v. Collector*, (**Sushrut Arvind Dharmadhikari**, C.J. and G. Arul Murugan, J.), 2026 SCC OnLine Mad 9807
- S. Muthiah v. Collector*, (M. Dhandapani, J.), 2026 SCC OnLine Mad 9839
- S. Muthukrishnan v. Collector*, (Krishnan Ramasamy, J.), 2026 SCC OnLine Mad 9980
- S. Nandha Kumar v. State*, (G.K. Ilanthiraiyan, J.), 2026 SCC OnLine Mad 9927
- S. Noorjahan v. K. Manoharan*, (**G.R. Swaminathan** and K.K. Ramakrishnan, JJ.), 2026 SCC OnLine Mad 9613
- S. Pandi Sridhar v. S.J. Kuppusamy*, (R. Vijayakumar, J.), 2026 SCC OnLine Mad 9710
- S. Pandi v. Collector*, (G.R. Swaminathan and B. Pugalendhi, JJ.), 2026 SCC OnLine Mad 9794
- S. Ponraj v. Collector*, (C. Saravanan, J.), 2026 SCC OnLine Mad 9850
- S. Prema v. State*, (D. Bharatha Chakravarthy, J.), 2026 SCC OnLine Mad 9670
- S. Rajakumaran v. S. Karupasamy*, (P.B. Balaji, J.), 2026 SCC OnLine Mad 9632

- S. Ramesh v. Director*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9892](#)
- S. Sangamithra v. State*, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 9677](#)
- S. Senthil Kumar v. Commr.*, (T. Vinod Kumar, J.), [2026 SCC OnLine Mad 9948](#)
- S. Srikumar v. J. Kumaragurbaran*, (Sushrut Arvind Dharmadhikari, C.J. and **G. Arul Murugan**, J.), [2026 SCC OnLine Mad 9661](#)
- S. Srinivasan v. Superintending Engineer*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9893](#)
- S. Subramaniam v. Marappa Gounder*, (Abdul Quddhose, J.), [2026 SCC OnLine Mad 9725](#)
- S. Thamizharasan v. Tahsildar*, (S. Srimathy, J.), [2026 SCC OnLine Mad 9783](#)
- S. Thirumalaikumar v. T.N. STC (Madurai) Ltd.*, (Mummineni Sudheer Kumar, J.), [2026 SCC OnLine Mad 10022](#)
- S. Utharakodi v. Collector*, (Krishnan Ramasamy, J.), [2026 SCC OnLine Mad 9988](#)
- S. Vadivukarasi v. Commr.*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9889](#)
- S. Vivek v. Commr.*, (Hemant Chandangoudar, J.), [2026 SCC OnLine Mad 9944](#)
- S.H. Premkumar v. Collector*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9872](#)
- S.M. Sundaram v. Banking Ombudsman*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9836](#)
- S.P. Associates v. Commr. of Customs*, (Hemant Chandangoudar, J.), [2026 SCC OnLine Mad 9963](#)
- S.P. Shanthi v. State of T.N.*, (T. Vinod Kumar, J.), [2026 SCC OnLine Mad 9939](#)
- S.S. Sivakumar v. P. Venkatachalam*, (**S.M. Subramaniam** and N. Senthilkumar, JJ.), [2026 SCC OnLine Mad 9921](#)
- Sagunthala v. My Transport Co. (P) Ltd.*, (N. Anand Venkatesh, J.), [2026 SCC OnLine Mad 9637](#)
- Sakthivel v. Chairperson cum District Collector*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9765](#)
- Sangeethapriya v. S.N. Navabharatha Mynthan*, (P.B. Balaji, J.), [2026 SCC OnLine Mad 9754](#)
- Saroja v. Executive Engineer*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9903](#)
- Secretary v. S. Varatharajan*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9770](#)
- Seenivasan v. State*, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 9672](#)
- Selvamary v. Revenue Divisional Officer*, (Krishnan Ramasamy, J.), [2026 SCC OnLine Mad 9995](#)
- Selvi v. Commr.*, (**P. Velmurugan** and K. Govindarajan Thilakavadi, JJ.), [2026 SCC OnLine Mad 9994](#)
- Senthivel v. Collector*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9901](#)
- Sevakal v. Collector*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9769](#)
- Seyadali v. Regional Passport Officer*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9907](#)
- Sivakumar Ramasamy v. Collector*, (Krishnan Ramasamy, J.), [2026 SCC OnLine Mad 9996](#)
- Snehlatha Surana v. Punjab National Bank*, (Sushrut Arvind Dharmadhikari, C.J. and **G. Arul Murugan**, J.), [2026 SCC OnLine Mad 9810](#)
- Sri. Durga Stores v. CTO*, (C. Saravanan, J.), [2026 SCC OnLine Mad 10009](#)
- Srinivasan v. State*, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 9686](#)
- St. Peter's Higher Secondary School v. State*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9793](#)
- Star Overseas v. Commr. of Customs*, (Hemant Chandangoudar, J.), [2026 SCC OnLine Mad 9967](#)
- State of T.N. v. M. Kumaran*, (**S.M. Subramaniam** and N. Senthilkumar, JJ.), [2026 SCC OnLine Mad 9759](#)

- State of T.N. v. Suguna Vilasa Sabha*, (Dr G. Jayachandran and **N. Mala**, JJ.), [2026 SCC OnLine Mad 9762](#)
- Subramaniyan v. State*, (G.K. Ilanthiraiyan, J.), [2026 SCC OnLine Mad 9820](#)
- Sumathi v. Mathivilas*, (N. Anand Venkatesh, J.), [2026 SCC OnLine Mad 9652](#)
- Suriyaprabha K v. Returning Officer*, (**Sushrut Arvind Dharmadhikari**, C.J. and G. Arul Murugan, J.), [2026 SCC OnLine Mad 9809](#)
- Surya v. State*, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 9685](#)
- T. Ashok Kumar v. State (UT of Puducherry)*, (**Sushrut Arvind Dharmadhikari**, C.J. and G. Arul Murugan, J.), [2026 SCC OnLine Mad 10040](#)
- T. Dharmaraj v. State of T.N.*, (**Dr Anita Sumanth** and Sunder Mohan, JJ.), [2026 SCC OnLine Mad 9929](#)
- T. Johnrose v. Chairman*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9864](#)
- T. Malairaja v. State of T.N.*, (R. Vijayakumar, J.), [2026 SCC OnLine Mad 9704](#)
- T. Malairaja v. State*, (R. Vijayakumar, J.), [2026 SCC OnLine Mad 9706](#)
- T. Prabhu v. Collector*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9902](#)
- T. Thiripura Sundari v. U. Swathy*, (Abdul Quddhose, J.), [2026 SCC OnLine Mad 9717](#)
- T.A. Shanmugam v. S. Karunanithi*, (Sushrut Arvind Dharmadhikari, C.J. and **G. Arul Murugan**, J.), [2026 SCC OnLine Mad 9660](#)
- T.N. Maritime Board v. CIT*, (**Sushrut Arvind Dharmadhikari**, C.J. and G. Arul Murugan, J.), [2026 SCC OnLine Mad 9751](#)
- T.N. STC (Kumbakonam) Ltd. v. Dhanalakshmi*, (N. Anand Venkatesh, J.), [2026 SCC OnLine Mad 9646](#)
- T.N. STC Tirunelveli Ltd. v. N. Jeyakumar*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9767](#)
- T.N. STC v. Presiding Officer*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9768](#)
- Thangapandi v. State of T.N.*, (R. Vijayakumar, J.), [2026 SCC OnLine Mad 9711](#)
- Thangapandi v. State*, (L. Victoria Gowri, J.), [2026 SCC OnLine Mad 9825](#)
- Tharun SV v. State*, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 9668](#)
- Thirupathi v. State*, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 9669](#)
- Trivenimudrai Project Ltd. v. Senior Intelligence Officer*, (Senthilkumar Ramamoorthy, J.), [2026 SCC OnLine Mad 9951](#)
- TVL Ajey Engineering Services v. State Tax Officer*, (Senthilkumar Ramamoorthy, J.), [2026 SCC OnLine Mad 9918](#)
- Tvl Brainstem Circuit Systems (P) Ltd. v. Appellate Deputy Commr.*, (Senthilkumar Ramamoorthy, J.), [2026 SCC OnLine Mad 9917](#)
- Tvl. Jaya Vairavan Housing & Developers v. Commr. (CGST)*, (C. Saravanan, J.), [2026 SCC OnLine Mad 10010](#)
- Tvl. New Bell Brand Umbrella Mfg. Coy v. State Tax Officer*, (C. Saravanan, J.), [2026 SCC OnLine Mad 10013](#)
- Tvl. VSN Distributors v. State Tax Officer*, (Senthilkumar Ramamoorthy, J.), [2026 SCC OnLine Mad 9952](#)
- Tvl.S. Siva Kumar v. State Tax Officer*, (C. Saravanan, J.), [2026 SCC OnLine Mad 10017](#)
- TVS Credit Service Ltd. v. S. Saravanan*, (K. Kumaresh Babu, J.), [2026 SCC OnLine Mad 9622](#)

- TVS Vehicle Mobility Solutions (P) Ltd. v. Regional Transport Officer*, (Hemant Chandangoudar, J.), [2026 SCC OnLine Mad 9911](#)
- Ultra Marine Pigments Ltd. v. Commerical Tax Officer*, (S. Raveekumar, J.), [2026 SCC OnLine Mad 10001](#)
- Uma Maheswari v. HDFC Bank Ltd.*, (N. Anand Venkatesh, J.), [2026 SCC OnLine Mad 9654](#)
- Union of India v. K. Senthil Kumar*, (**S.M. Subramaniam** and N. Senthilkumar, JJ.), [2026 SCC OnLine Mad 9949](#)
- United India Insurance Co. Ltd. v. Chitra*, (N. Anand Venkatesh, J.), [2026 SCC OnLine Mad 9655](#)
- United India Insurance Co. Ltd. v. Geetha*, (N. Anand Venkatesh, J.), [2026 SCC OnLine Mad 9636](#)
- Usman Basha v. State*, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 9675](#)
- Uthukottai Vattara Nadar Aikya sangam v. Collector*, (G.K. Ilanthiraiyan, J.), [2026 SCC OnLine Mad 9854](#)
- V Nagaraju v. State Tax Officer*, (C. Saravanan, J.), [2026 SCC OnLine Mad 10014](#)
- V. Ezhilmaran v. State*, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 9671](#)
- V. Kathyi v. Collector*, (Krishnan Ramasamy, J.), [2026 SCC OnLine Mad 9979](#)
- V. Kumar v. Inspector General of Registration*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9838](#)
- V. Manickam v. Engineer*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9859](#)
- V. Priyanka v. N. Ram*, (P.B. Balaji, J.), [2026 SCC OnLine Mad 9756](#)
- V. Sankaran v. Commr.*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9898](#)
- V. Saranya v. State*, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 9680](#)
- V. Saravanan v. Commr.*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9837](#)
- V. Siva v. Regional Passport Officer*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9801](#)
- V. Somasundaram v. S. Shivani Sri*, (**G.R. Swaminathan** and K.K. Ramakrishnan, JJ.), [2026 SCC OnLine Mad 9614](#)
- V. Venkata Sivakumar v. Ministry of Corporate Affairs*, (Sushrut Arvind Dharmadhikari, C.J. and **G. Arul Murugan**, J.), [2026 SCC OnLine Mad 9812](#)
- V.L. Financiers v. State*, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 9681](#)
- V.M. Kousalyaa v. Registrar General*, (**S.M. Subramaniam** and N. Senthilkumar, JJ.), [2026 SCC OnLine Mad 9943](#)
- V.R. Shankar v. State*, (G.K. Ilanthiraiyan, J.), [2026 SCC OnLine Mad 9694](#)
- Vairamoorthi v. State of T.N.*, (L. Victoria Gowri, J.), [2026 SCC OnLine Mad 9690](#)
- Valliammal v. B. Chandra Mohan*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9658](#)
- Valliyammal v. State of T.N.*, (Anita Sumanth and **Sunder Mohan**, JJ.), [2026 SCC OnLine Mad 9740](#)
- Vanitha v. Branch Manager*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9831](#)
- Varadarajan v. Collector*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9828](#)
- Vasu Chemical v. Employees Provident Fund Appellate Tribunal*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9882](#)
- Velayutham v. State*, (Anita Sumanth and **Sunder Mohan**, JJ.), [2026 SCC OnLine Mad 9925](#)
- Vidvedaa PRG Aero & Ports Voyage (P) Ltd. v. Pavers England (P) Ltd.*, (K. Kumaresh Babu, J.), [2026 SCC OnLine Mad 9623](#)
- Vijay Kothari v. Sairaam Creations*, (K. Kumaresh Babu, J.), [2026 SCC OnLine Mad 9610](#)

Vijayakumar v. State, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 9674](#)
Vijayakumar v. State, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 9679](#)
Vijayakumar v. Thasildar, (Krishnan Ramasamy, J.), [2026 SCC OnLine Mad 9989](#)
Vijaykumar v. State, (L. Victoria Gowri, J.), [2026 SCC OnLine Mad 9826](#)
Vimpro Tech A-7 v. Commr. of Customs, (Hemant Chandangoudar, J.), [2026 SCC OnLine Mad 9941](#)
Vinu v. State of T.N., (R. Vijayakumar, J.), [2026 SCC OnLine Mad 9699](#)
Vishnu Mohan Reddy Chintala v. Collector, (Hemant Chandangoudar, J.), [2026 SCC OnLine Mad 10000](#)
XXX v. State, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 9912](#)
Yamuna Devi v. P.G. Sathis, (N. Anand Venkatesh, J.), [2026 SCC OnLine Mad 9643](#)
Yasini v. Regional Passport Officer, (M. Dhandapani, J.), [2026 SCC OnLine Mad 9791](#)
Yogeswaran v. Collector, (**Sushrut Arvind Dharmadhikari**, C.J. and G. Arul Murugan, J.), [2026 SCC OnLine Mad 10004](#)

Manipur High Court

Irengbam Iboyai Singh v. Gurumayum (O) Haomom Merina Devi, (**M. Sundar**, C.J.), [2026 SCC OnLine Mani 562](#)
Waikhom Guni Devi v. State of Manipur, (**M. Sundar**, C.J. and Ahanthem Bimol Singh, J.), [2026 SCC OnLine Mani 563](#)

Madhya Pradesh High Court

Aalamveer v. State of M.P., (**Rajesh Kumar Gupta**, J.), [2026 SCC OnLine MP 34692](#)
Adil Khan v. State of M.P., (**Rajesh Kumar Gupta**, J.), [2026 SCC OnLine MP 34662](#)
Ajayraj Saxena v. State of M.P., (**Rajesh Kumar Gupta**, J.), [2026 SCC OnLine MP 34683](#)
Ajit Gurjar v. State of M.P., (**Rajesh Kumar Gupta**, J.), [2026 SCC OnLine MP 34673](#)
Akash Jain v. State of M.P., (**Vivek Jain**, J.), [2026 SCC OnLine MP 34629](#)
Alok Tripathi v. State of M.P., (**Maninder S. Bhatti**, J.), [2026 SCC OnLine MP 34720](#)
Amabaram v. State of M.P., (**Rajendra Kumar Vani**, J.), [2026 SCC OnLine MP 34664](#)
Ambar Patar v. State of M.P., (**Vishal Mishra**, J.), [2026 SCC OnLine MP 34714](#)
Anwar Mohammad Khan v. Union of India, (**Maninder S. Bhatti**, J.), [2026 SCC OnLine MP 34732](#)
Aryan Sharma v. State of M.P., (**Rajesh Kumar Gupta**, J.), [2026 SCC OnLine MP 34685](#)
Asha Bhalerao v. State of M.P., (**Pavan Kumar Dwivedi**, J.), [2026 SCC OnLine MP 34734](#)
Ashok Kumar Joshi v. State of M.P., (**Rajesh Kumar Gupta**, J.), [2026 SCC OnLine MP 34644](#)
Azam Hasan Khan v. Union of India, (**Maninder S. Bhatti**, J.), [2026 SCC OnLine MP 34710](#)
Balveer Singh Gour v. State of M.P., (**Amit Lahoti**, J.), [2026 SCC OnLine MP 34643](#)
Beerbal Jatav v. State of M.P., (**Rajesh Kumar Gupta**, J.), [2026 SCC OnLine MP 34678](#)
Boulder Stone Mart (P) Ltd. v. Union of India, (**Vivek Rusia** and Pradeep Mittal, JJ.), [2026 SCC OnLine MP 34736](#)
Brajesh Choudhary v. State of M.P., (**Vishal Dhagat**, J.), [2026 SCC OnLine MP 34709](#)
Bunty v. State of M.P., (**Pushpendra Yadav**, J.), [2026 SCC OnLine MP 34615](#)

Chaina Jatav v. State of M.P., (**Rajesh Kumar Gupta**, J.), 2026 SCC OnLine MP 34676
Chimnu v. State of M.P., (**Rajesh Kumar Gupta**, J.), 2026 SCC OnLine MP 34682
Deepak Sharma v. State of M.P., (**Pavan Kumar Dwivedi**, J.), 2026 SCC OnLine MP 34696
Devendra Chhaparia v. State of M.P., (**Vishal Dhagat**, J.), 2026 SCC OnLine MP 34711
Devendra Chourasia v. State of M.P., (**Milind Ramesh Phadke**, J.), 2026 SCC OnLine MP 34723
Dharmendra Rawat v. State of M.P., (**Rajesh Kumar Gupta**, J.), 2026 SCC OnLine MP 34693
Dharmendra Pratap Singh Chauhan v. Union of India, (**Milind Ramesh Phadke**, J.), 2026 SCC OnLine MP 34704
Fahad Khan v. Union of India, (**Maninder S. Bhatti**, J.), 2026 SCC OnLine MP 34731
Farhan Muhammad v. State of M.P., (**Ajay Kumar Nirankari**, J.), 2026 SCC OnLine MP 34638
Gaurv Garg v. Board of Secondary Education, (**Maninder S. Bhatti**, J.), 2026 SCC OnLine MP 34694
Ghanshyam Patel v. Laxmi Devi, (**Amit Seth**, J.), 2026 SCC OnLine MP 34626
Girja Shankar Gupta (Dr) v. Sachin Yadav, (**Rajesh Kumar Gupta**, J.), 2026 SCC OnLine MP 34632
Golu Meena v. State of M.P., (**Rajesh Kumar Gupta**, J.), 2026 SCC OnLine MP 34655
Gopal Singh Parihar v. State of M.P., (**Vivek Kumar Singh**, J.), 2026 SCC OnLine MP 34719
Gopal v. State of M.P., (**Rajesh Kumar Gupta**, J.), 2026 SCC OnLine MP 34677
Guddu v. State of M.P., (**Ajay Kumar Nirankari**, J.), 2026 SCC OnLine MP 34637
Hariom Mishra v. State of M.P., (**Rajesh Kumar Gupta**, J.), 2026 SCC OnLine MP 34645
Idal Singh v. State of M.P., (**Pushpendra Yadav**, J.), 2026 SCC OnLine MP 34620
Ishika v. State of M.P., (**Pavan Kumar Dwivedi**, J.), 2026 SCC OnLine MP 34697
Ishwar v. State of M.P., (**Rajendra Kumar Vani**, J.), 2026 SCC OnLine MP 34640
Jagdish v. State of M.P., (**Amit Lahoti**, J.), 2026 SCC OnLine MP 34648
Jai Mata Swa Sahayta Samooh Bamhori Ladai v. State of M.P., (**Maninder S. Bhatti**, J.), 2026 SCC OnLine MP 34715
Titendra Yadav v. State of M.P., (**Rajesh Kumar Gupta**, J.), 2026 SCC OnLine MP 34674
Kaveriex Oil (P) Ltd. v. State of M.P., (**Vishal Mishra**, J.), 2026 SCC OnLine MP 34712
Kiledar Singh v. State of M.P., (**Rajesh Kumar Gupta**, J.), 2026 SCC OnLine MP 34679
Krishna Bai Vanshkar v. State of M.P., (**Ajay Kumar Nirankari**, J.), 2026 SCC OnLine MP 34631
Krishna Kumar Kushwaha v. State of M.P., (**Ajay Kumar Nirankari**, J.), 2026 SCC OnLine MP 34621
Krishna Kumar Thakur v. State of M.P., (**Vishal Mishra**, J.), 2026 SCC OnLine MP 34717
Kusum Patel v. State of M.P., (**Sanjeev S. Kalgaonkar**, J.), 2026 SCC OnLine MP 34703
Lalli Bai v. Ashish Rai, (**Ramkumar Choubey**, J.), 2026 SCC OnLine MP 34625
Lokesh Yadav v. State of M.P., (**Rajendra Kumar Vani**, J.), 2026 SCC OnLine MP 34665
M.P. Special Establishment v. Prafulla Paranjpe, (**Sanjeev S. Kalgaonkar**, J.), 2026 SCC OnLine MP 34619
Maa Vindhya Vasini Stone Crusher v. State of M.P., (**Vishal Mishra**, J.), 2026 SCC OnLine MP 34706
Mangu Bai v. State of M.P., (**Rajendra Kumar Vani**, J.), 2026 SCC OnLine MP 34639

Manish Saxena v. State of M.P., (**Vivek Jain**, J.), [2026 SCC OnLine MP 34628](#)
Manoj v. State of M.P., (**Ajay Kumar Nirankari**, J.), [2026 SCC OnLine MP 34636](#)
Meera Marko v. State of M.P., (**Vivek Kumar Singh**, J.), [2026 SCC OnLine MP 34727](#)
Mohan v. State of M.P., (**Rajesh Kumar Gupta**, J.), [2026 SCC OnLine MP 34690](#)
Mohd. Tauseef Ansari v. State of M.P., (**Vishal Mishra**, J.), [2026 SCC OnLine MP 34718](#)
Monu v. State of M.P., (**Rajendra Kumar Vani**, J.), [2026 SCC OnLine MP 34672](#)
Mukesh Kumar Shandilya v. State of M.P., (**Ratnesh Chandra Singh Bisen**, J.), [2026 SCC OnLine MP 34646](#)
Mukesh v. State of M.P., (**Rajendra Kumar Vani**, J.), [2026 SCC OnLine MP 34666](#)
Munna Gawli v. State of M.P., (**Pavan Kumar Dwivedi**, J.), [2026 SCC OnLine MP 34698](#)
Munni Singh v. State of M.P., (**Rajesh Kumar Gupta**, J.), [2026 SCC OnLine MP 34630](#)
Nafees Khan v. Chutto Bai, (**Sanjeev S. Kalgaonkar**, J.), [2026 SCC OnLine MP 34700](#)
National Insurance Co. Ltd. v. Laxmibai, (**Ramkumar Choubey**, J.), [2026 SCC OnLine MP 34623](#)
Natthilal Sharma v. State of M.P., (**Rajesh Kumar Gupta**, J.), [2026 SCC OnLine MP 34669](#)
Neeraj v. State of M.P., (**Pushpendra Yadav**, J.), [2026 SCC OnLine MP 34616](#)
Nikhil Chhabra v. State of M.P., (**Milind Ramesh Phadke**, J.), [2026 SCC OnLine MP 34726](#)
Nirmal v. State of M.P., (**Rajendra Kumar Vani**, J.), [2026 SCC OnLine MP 34667](#)
Nitin v. State of M.P., (**Ajay Kumar Nirankari**, J.), [2026 SCC OnLine MP 34635](#)
Omprakash Raghuwanshi v. State of M.P., (**Maninder S. Bhatti**, J.), [2026 SCC OnLine MP 34730](#)
Pappu Kanjar v. State of M.P., (**Rajendra Kumar Vani**, J.), [2026 SCC OnLine MP 34663](#)
Parwati Saryam v. State of M.P., (**Vivek Kumar Singh**, J.), [2026 SCC OnLine MP 34724](#)
Pawan Arya v. State of M.P., (**Rajesh Kumar Gupta**, J.), [2026 SCC OnLine MP 34657](#)
Pawan Shivhare v. State of M.P., (**Rajesh Kumar Gupta**, J.), [2026 SCC OnLine MP 34654](#)
Phoolmati Bai Kewat v. State of M.P., (**Sanjeev S. Kalgaonkar**, J.), [2026 SCC OnLine MP 34737](#)
Pradeep Kushwah v. State of M.P., (**Rajesh Kumar Gupta**, J.), [2026 SCC OnLine MP 34681](#)
Prakash v. State of M.P., (**Rajesh Kumar Gupta**, J.), [2026 SCC OnLine MP 34658](#)
Radheshyam Bulkiya (Prajapati) v. State of M.P., (**Milind Ramesh Phadke**, J.), [2026 SCC OnLine MP 34725](#)
Raja Yadav v. State of M.P., (**Rajesh Kumar Gupta**, J.), [2026 SCC OnLine MP 34670](#)
Rajendra Singh v. State of M.P., (**Rajesh Kumar Gupta**, J.), [2026 SCC OnLine MP 34651](#)
Rajesh Richariya v. State of M.P., (**Milind Ramesh Phadke**, J.), [2026 SCC OnLine MP 34722](#)
Raju Kadape v. State of M.P., (**Amit Lahoti**, J.), [2026 SCC OnLine MP 34647](#)
Rakesh Ahirwar v. State of M.P., (**Ajay Kumar Nirankari**, J.), [2026 SCC OnLine MP 34633](#)
Ram Prasad Patel v. State of M.P., (**Sanjeev S. Kalgaonkar**, J.), [2026 SCC OnLine MP 34618](#)
Ramsevak Pal v. State of M.P., (**Vishal Mishra**, J.), [2026 SCC OnLine MP 34721](#)
Rashmi Tiwari v. State of M.P., (**Pavan Kumar Dwivedi**, J.), [2026 SCC OnLine MP 34729](#)
Ravi Kumar v. State of M.P., (**Rajesh Kumar Gupta**, J.), [2026 SCC OnLine MP 34641](#)
Ravindra Singh Panwar v. State of M.P., (**Vivek Kumar Singh**, J.), [2026 SCC OnLine MP 34707](#)
Ravishankar Jangde v. State of M.P., (**Vivek Kumar Singh**, J.), [2026 SCC OnLine MP 34705](#)
Resham Bai v. State of M.P., (**Pavan Kumar Dwivedi**, J.), [2026 SCC OnLine MP 34735](#)

Romi v. State of M.P., (**Rajesh Kumar Gupta**, J.), 2026 SCC OnLine MP 34653
Sachin v. State of M.P., (**Amit Lahoti**, J.), 2026 SCC OnLine MP 34660
Sahakar Global Ltd. v. State of M.P., (**Suresh Kumar Kait**, C.J. and **Vivek Jain**, J.), 2025 SCC OnLine MP 11330
Sandeep v. State of M.P., (**Rajesh Kumar Gupta**, J.), 2026 SCC OnLine MP 34687
Sangeet v. Ashish Rai, (**Ramkumar Choubey**, J.), 2026 SCC OnLine MP 34624
Santosh v. State of M.P., (**Rajendra Kumar Vani**, J.), 2026 SCC OnLine MP 34661
Santosh v. State of M.P., (**Rajesh Kumar Gupta**, J.), 2026 SCC OnLine MP 34684
Satish Yadav v. Trilok Singh Yadav, (**Deepak Khot**, J.), 2026 SCC OnLine MP 34613
Satyabhan Singh Sikarwar v. State of M.P., (**Rajesh Kumar Gupta**, J.), 2026 SCC OnLine MP 34656
Shabez Khan v. State of M.P., (**Ramkumar Choubey**, J.), 2026 SCC OnLine MP 34702
Shamhan K. v. State of M.P., (**Rajesh Kumar Gupta**, J.), 2026 SCC OnLine MP 34642
Shiv Ahirwar v. Through Police Station, (**Ajay Kumar Nirankari**, J.), 2026 SCC OnLine MP 34622
Shiv Kailash Singh v. State of M.P., (**Amit Lahoti**, J.), 2026 SCC OnLine MP 34650
Shivank Shrivastava v. State of M.P., (**Rajesh Kumar Gupta**, J.), 2026 SCC OnLine MP 34668
Shriram Transport Finance Co. Ltd. v. Virendra Singh, (**Deepak Khot**, J.), 2026 SCC OnLine MP 34612
Shubham Saxena v. State of M.P., (**Rajesh Kumar Gupta**, J.), 2026 SCC OnLine MP 34686
Siddhant v. State of M.P., (**Rajendra Kumar Vani**, J.), 2026 SCC OnLine MP 34671
State of M.P. v. Aman Kumar Soni, (**Pramod Kumar Agrawal**, J.), 2026 SCC OnLine MP 34627
State of M.P. v. Deepak, (**Pavan Kumar Dwivedi**, J.), 2026 SCC OnLine MP 34614
State of M.P. v. Ran Bahadur Singh, (**Vivek Rusia** and **Pradeep Mittal**, JJ.), 2026 SCC OnLine MP 34699
Sukhramda War v. State of M.P., (**Pavan Kumar Dwivedi**, J.), 2026 SCC OnLine MP 34728
Sunil Marskole v. State of M.P., (**Ajay Kumar Nirankari**, J.), 2026 SCC OnLine MP 34634
Surendra Singh v. State of M.P., (**Rajesh Kumar Gupta**, J.), 2026 SCC OnLine MP 34659
Suryansh Raghuvanshi v. State of M.P., (**Rajesh Kumar Gupta**, J.), 2026 SCC OnLine MP 34649
Swadesh Kushwaha v. State of M.P., (**Rajesh Kumar Gupta**, J.), 2026 SCC OnLine MP 34680
Tara Tiwari v. State of M.P., (**Vishal Dhagat**, J.), 2026 SCC OnLine MP 34716
Umesh Kumar Dubey v. State of M.P., (**Vishal Dhagat**, J.), 2026 SCC OnLine MP 34713
Ummed Singh v. State of M.P., (**Rajesh Kumar Gupta**, J.), 2026 SCC OnLine MP 34689
Varsha Deshmukh v. State of M.P., (**Rajesh Kumar Gupta**, J.), 2026 SCC OnLine MP 34691
Vijendra Kumar Deolia v. State of M.P., (**Sanjeev S. Kalgaonkar**, J.), 2026 SCC OnLine MP 34701
Vikash v. State of M.P., (**Rajesh Kumar Gupta**, J.), 2026 SCC OnLine MP 34675
Vinod Kumar Patel v. State of M.P., (**Vivek Kumar Singh**, J.), 2026 SCC OnLine MP 34708
Vishal Kumar Ahirwar v. State of M.P., (**Sanjeev S. Kalgaonkar**, J.), 2026 SCC OnLine MP 34617
Vishal Malviya v. State of M.P., (**Rajesh Kumar Gupta**, J.), 2026 SCC OnLine MP 34688
Yash v. State of M.P., (**Pavan Kumar Dwivedi**, J.), 2026 SCC OnLine MP 34695
Yogesh Bhati v. State of M.P., (**Rajendra Kumar Vani**, J.), 2026 SCC OnLine MP 34652

Zahid Khan (Dr) v. Union of India, (**Maninder S. Bhatti**, J.), [2026 SCC OnLine MP 34733](#)

Patna High Court

Aneja Constructions (India) (P) Ltd. v. Kanti Bijlee Utpadan Nigam, (**Rajeev Ranjan Prasad** and **Sunil Dutta Mishra**, JJ.), [2026 SCC OnLine Pat 12654](#)

Punjab and Haryana High Court

Shorewala Investment & Properties Ltd. v. Girish Kumar Jain, (**Pankaj Jain**, J.), [2024 SCC OnLine P&H 15973](#)

Uttaranchal High Court

Afatab Alam Khan v. State of Uttarakhand, (**Manoj Kumar Tiwari**, Acting C.J. and **Subhash Upadhyay**, J.), [2026 SCC OnLine Utt 2884](#)

Akhil Gupta v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2862](#)

Amit Pal v. State of Uttarakhand, (**Manoj Kumar Tiwari**, Acting C.J. and **Subhash Upadhyay**, J.), [2026 SCC OnLine Utt 2885](#)

Amit Tiwari v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2870](#)

Amit Vishwas v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2852](#)

Anurag v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2860](#)

Arjun Singh v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2876](#)

Aslam Ali v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2874](#)

Chandra Prakash v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2865](#)

Deepak v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2854](#)

Deepesh v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2855](#)

Dheeraj Rawat v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2868](#)

Ghalib v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2877](#)

Inderjit Mehta Constructions (P) Ltd. v. Union of India, (**Manoj Kumar Tiwari**, Acting C.J.), [2026 SCC OnLine Utt 2851](#)

Jayram v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2863](#)

Kaushlendra Singh v. Aradhana, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2871](#)

Lohiya Developers v. State of Uttarakhand, (**Manoj Kumar Tiwari**, Acting C.J. and **Subhash Upadhyay**, J.), [2026 SCC OnLine Utt 2883](#)

Manoj Singh Rawat v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2873](#)

Mohd. Shafiq v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2879](#)

Naeem Ahmed v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2878](#)

Pankaj Chand v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2857](#)

Pankaj Chand v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2858](#)

Patni Engineering & Construction v. State of Uttarakhand, (**Manoj Kumar Tiwari**, Acting C.J. and **Subhash Upadhyay**, J.), [2026 SCC OnLine Utt 2887](#)

Pradeep Singh Rana v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2875](#)

Prakash Joshi v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2853](#)
Pushkar Raj Jain v. State of Uttarakhand, (Manoj Kumar Tiwari, Acting C.J. and Subhash Upadhyay, J.), [2026 SCC OnLine Utt 2881](#)
Ramesh Chandra Arya v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2856](#)
Ravi Baila v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2880](#)
Ravi Shankar Joshi v. State of Uttarakhand, (**Manoj Kumar Tiwari**, Acting C.J. and Subhash Upadhyay, J.), [2026 SCC OnLine Utt 2889](#)
Ravindra Kumar v. State of Uttarakhand, (**Manoj Kumar Tiwari**, Acting C.J. and Subhash Upadhyay, J.), [2026 SCC OnLine Utt 2888](#)
Rohit Saini v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2861](#)
Sandesh Rana v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2866](#)
Sisha Singh v. Kayvee Infratech (P) Ltd., (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2864](#)
Subham Chabra v. Tannu Chabra, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2872](#)
Subhash Rawat v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2867](#)
Surendra Singh v. State of Uttarakhand, (**Manoj Kumar Tiwari**, Acting C.J. and Subhash Upadhyay, J.), [2026 SCC OnLine Utt 2882](#)
Surjeet v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2869](#)
Travel Food Services (P) Ltd. v. Himalaya Food & Recreations, (Manoj Kumar Tiwari, Acting C.J. and Subhash Upadhyay, J.), [2026 SCC OnLine Utt 2850](#)
Vidya Sagar Singh v. Union of India, (Manoj Kumar Tiwari, Acting C.J. and Subhash Upadhyay, J.), [2026 SCC OnLine Utt 2886](#)
Vipin Kandari v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2859](#)

Customs Excise and Service Tax Appellate Tribunal

A.P. Constructions India (P) Ltd. v. Commr. (CGST), (P. Dinesha, Member (Judicial) and M. Ajit Kumar, Member (Technical)), [2026 SCC OnLine CESTAT 2316](#)
Apollo Zipper India Ltd. v. Commr. (CGST), (R. Muralidhar, Member (Judicial)), [2026 SCC OnLine CESTAT 2327](#)
Ashok Kumar Jindal v. Commr. (CGST), (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2026 SCC OnLine CESTAT 2323](#)
Assam Enterprise LLP v. Commr. (CGST), (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2026 SCC OnLine CESTAT 2313](#)
Bharat Aluminium Co. Ltd. v. CCE, (Rachna Gupta, Officiating President and P.V. Subba Rao, Member (Technical)), [2026 SCC OnLine CESTAT 2318](#)
Bonai Industrial Co. (P) Ltd. v. Commr. (CGST), (R. Muralidhar, Member (Judicial)), [2026 SCC OnLine CESTAT 2325](#)
Chirag Jayant Shah v. Commr. of Customs, (M. Ajit Kumar, Member (Technical)), [2026 SCC OnLine CESTAT 2298](#)
Commissioner (Appeals), CGST & CEX v. Shri Balaji Industrial Engineering Ltd., (R. Muralidhar, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2026 SCC OnLine CESTAT 2314](#)
Commr. of Customs v. A.D. Logistics, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2026 SCC OnLine CESTAT 2300](#)

- Commr. of Customs v. J.B. Pen Mart*, (R. Muralidhar, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2026 SCC OnLine CESTAT 2299](#)
- Commr. of Customs v. Pioneer India Electronics (P) Ltd.*, (Vasa Seshagiri Rao, Member (Technical) and Ajayan T.V., Member (Judicial)), [2026 SCC OnLine CESTAT 2293](#)
- Debasish Saha v. Commr. of Customs*, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2026 SCC OnLine CESTAT 2295](#)
- Divine Constructions v. Commr. (CGST)*, (R. Muralidhar, Member (Judicial)), [2026 SCC OnLine CESTAT 2324](#)
- Goodricke Group Ltd. v. Commr. of Customs*, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2026 SCC OnLine CESTAT 2312](#)
- Indian Nursing Council v. Principal Commissioner*, (Ashok Jindal, Member (Judicial) and P.V. Subba Rao, Member (Technical)), [2026 SCC OnLine CESTAT 2317](#)
- Kamal Sponge Steel & Power Ltd. v. CCE*, (Dr Rachna Gupta, Officiating President and P.V. Subba Rao, Member (Technical)), [2026 SCC OnLine CESTAT 2305](#)
- M. Jothi Bas v. Commr. of Customs*, (Vasa Seshagiri Rao, Member (Technical) and Ajayan T.V., Member (Judicial)), [2026 SCC OnLine CESTAT 2294](#)
- Mangal Steel Enterprises Ltd. v. Commr. (CGST)*, (R. Muralidhar, Member (Judicial)), [2026 SCC OnLine CESTAT 2309](#)
- MCPI (P) Ltd. v. Commr. of Customs*, (R. Muralidhar, Member (Judicial)), [2026 SCC OnLine CESTAT 2302](#)
- Mimec Electronics (P) Ltd. v. Pr. Commissioner, CGST & Central Excise, Ranchi*, (R. Muralidhar, Member (Judicial)), [2026 SCC OnLine CESTAT 2322](#)
- MJR Steels (P) Ltd. v. Commr. (CGST)*, (R. Muralidhar, Member (Judicial)), [2026 SCC OnLine CESTAT 2308](#)
- MSupreme Automech (India) (P) Ltd. v. Commr. (CGST)*, (P. Dinesha, Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2026 SCC OnLine CESTAT 2315](#)
- Royal Enfield v. Commissioner of GST & Central Excise*, (Vasa Seshagiri Rao, Member (Technical) and Ajayan T.V., Member (Judicial)), [2026 SCC OnLine CESTAT 2304](#)
- Sai Construction v. Commr. (CGST)*, (R. Muralidhar, Member (Judicial)), [2026 SCC OnLine CESTAT 2320](#)
- Saikat Konar v. Commr. of Customs*, (R. Muralidhar, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2026 SCC OnLine CESTAT 2296](#)
- Sanjiv Kumar Agarwal v. CCE*, (R. Muralidhar, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2026 SCC OnLine CESTAT 2311](#)
- Shiv Metaliks (P) Ltd. v. CCE*, (R. Muralidhar, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2026 SCC OnLine CESTAT 2307](#)
- Star Battery Ltd. v. Commr. (CGST)*, (R. Muralidhar, Member (Judicial)), [2026 SCC OnLine CESTAT 2319](#)
- Swapan Ghoshal v. Commr. of Customs*, (R. Muralidhar, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2026 SCC OnLine CESTAT 2301](#)
- Tega Industries Ltd. v. Commr. (CGST)*, (R. Muralidhar, Member (Judicial)), [2026 SCC OnLine CESTAT 2306](#)
- TGI International v. Commr. of Customs*, (S.K. Mohanty, Member (Judicial) and M.M. Parthiban, Member (Judicial)), [2026 SCC OnLine CESTAT 2297](#)

The Dhamra Port Co. Ltd. v. Commr. (CGST), (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2026 SCC OnLine CESTAT 2326](#)

The Ramco Cements Ltd. v. Commr. (CGST), (Vasa Seshagiri Rao, Member (Technical) and Ajayan T.V., Member (Judicial)), [2026 SCC OnLine CESTAT 2303](#)

Unemployed Engineering Firm v. Commr. (CGST), (R. Muralidhar, Member (Judicial)), [2026 SCC OnLine CESTAT 2321](#)

Usha Traders v. Commr. (CGST), (R. Muralidhar, Member (Judicial)), [2026 SCC OnLine CESTAT 2310](#)

Competition Commission of India

Lloyds Metals & Energy Ltd., In re, (Ravneet Kaur, Chairperson, Sweta Kakkad, Member and Deepak Anurag, Member), [2026 SCC OnLine CCI 113](#)

Income Tax Appellate Tribunal

Abdul Rahim Ameerul Hussain v. CIT, (**Aby T. Varkey**, Member (Judicial) and Padmavathy S., (Accountant Member)), [2026 SCC OnLine ITAT 19621](#)

Addison & Co. Ltd. v. CIT, (George George K., (Vice President) and **Padmavathy S.**, (Accountant Member)), [2026 SCC OnLine ITAT 19626](#)

Alallayappa Rajappa v. CIT, (George George K., (Vice President) and **Inturi Rama Rao**, (Accountant Member)), [2026 SCC OnLine ITAT 19637](#)

Altaf Ali Baig Moghal v. CIT, (Vijay Pal Rao, (Vice President)), [2026 SCC OnLine ITAT 19604](#)

Aman Warr v. CIT, (George Mathan, Member (Judicial) and **Laxmi Prasad Sahu**, (Accountant Member)), [2026 SCC OnLine ITAT 19500](#)

Amma Illam Trust v. CIT, (Gagan Goyal, (Accountant Member) and **Manu Kumar Giri**, Member (Judicial)), [2026 SCC OnLine ITAT 19512](#)

Amma Illam Trust v. CIT, (Gagan Goyal, (Accountant Member) and **Manu Kumar Giri**, Member (Judicial)), [2026 SCC OnLine ITAT 19516](#)

Ammabhagavan Seva Trust v. CIT, (**Inturi Rama Rao**, (Accountant Member) and S.S. Viswanethra Ravi, Member (Judicial)), [2026 SCC OnLine ITAT 19623](#)

Anant Shekshnik Sansthan v. CIT, (**Paresh M. Joshi**, Member (Judicial) and Arvind Soni, (Accountant Member)), [2026 SCC OnLine ITAT 19669](#)

Anantaru Foundation v. CIT, (**Beena Pillai**, Member (Judicial) and Jagadish, (Accountant Member)), [2026 SCC OnLine ITAT 19476](#)

Angoor Bala Gandhi v. CIT, (Paresh M. Joshi, Member (Judicial) and **Arvind Soni**, (Accountant Member)), [2026 SCC OnLine ITAT 19660](#)

Archana v. Assessing Officer, (**Yogesh Kumar U.S.**, Member (Judicial) and Rakesh Mishra, (Accountant Member)), [2026 SCC OnLine ITAT 19646](#)

Ashok kumar Jain v. CIT, (Yogesh Kumar U.S., Member (Judicial) and **Gopalan Gurusamy**, (Accountant Member)), [2026 SCC OnLine ITAT 19451](#)

Ashutosh Shah v. CIT, (**Yogesh Kumar U.S.**, Member (Judicial) and Rakesh Mishra, (Accountant Member)), [2026 SCC OnLine ITAT 19585](#)

Ayub Khan Kader v. CIT, (George George K., (Vice President) and **S.R. Raghunatha**, (Accountant Member)), [2026 SCC OnLine ITAT 19629](#)

- Balamuruges Palaniappa Kulandavelu v. CIT*, (S.S. Viswanethra Ravi, Member (Judicial) and **Gagan Goyal**, (Accountant Member)), [2026 SCC OnLine ITAT 19520](#)
- Battula Nagendra v. CIT*, (Vijay Pal Rao, (Vice President)), [2026 SCC OnLine ITAT 19595](#)
- Berachah Prophetic Ministries v. CIT*, (S.S. Viswanethra Ravi, Member (Judicial) and **S.R. Raghunatha**, (Accountant Member)), [2026 SCC OnLine ITAT 19610](#)
- Bhavesh Virji Gala v. CIT*, (**Narender Kumar Choudhry**, Member (Judicial) and Bijayananda Pruseth, (Accountant Member)), [2026 SCC OnLine ITAT 19528](#)
- Bhavook Chandra Prakash Tripathi v. CIT*, (R.K. Panda, (Vice President) and **Vinay Bhamore**, Member (Judicial)), [2026 SCC OnLine ITAT 19458](#)
- Bibi Sahjadi Bano v. CIT*, (**Yogesh Kumar U.S.**, Member (Judicial) and Rakesh Mishra, (Accountant Member)), [2026 SCC OnLine ITAT 19644](#)
- Charles Selvaraj v. CIT*, (S.S. Viswanethra Ravi, Member (Judicial) and **Padmavathy S.**, (Accountant Member)), [2026 SCC OnLine ITAT 19655](#)
- CIT v. Arthur Turnkey Projects Ltd.*, (**Rajesh Kumar**, (Accountant Member) and Pradip Kumar Choubey, Member (Judicial)), [2026 SCC OnLine ITAT 19816](#)
- CIT v. Balluram Steels (P) Ltd.*, (George Mathan, Member (Judicial) and Gopalan Gurusamy, (Accountant Member)), [2026 SCC OnLine ITAT 19648](#)
- CIT v. Bhubaneswar Development Authority*, (George Mathan, Member (Judicial) and Gopalan Gurusamy, (Accountant Member)), [2026 SCC OnLine ITAT 19647](#)
- CIT v. H U Gugale Nagari Sahakari Patsanstha Maryadit*, (R.K. Panda, (Vice President) and **Vinay Bhamore**, Member (Judicial)), [2026 SCC OnLine ITAT 19464](#)
- CIT v. Kaar Technologies India (P) Ltd.*, (George George K., (Vice President) and **S.R. Raghunatha**, (Accountant Member)), [2026 SCC OnLine ITAT 19615](#)
- CIT v. Kagal Iron & Steel Ltd.*, (**Dr. Manish Borad**, (Accountant Member) and Vinay Bhamore, Member (Judicial)), [2026 SCC OnLine ITAT 19591](#)
- CIT v. Kamaraj*, (Aby T. Varkey, Member (Judicial) and **Inturi Rama Rao**, (Accountant Member)), [2026 SCC OnLine ITAT 19603](#)
- CIT v. Nishant Bajaj*, (Laxmi Prasad Sahu, (Accountant Member) and **Yogesh Kumar U.S.**, Member (Judicial)), [2026 SCC OnLine ITAT 19588](#)
- CIT v. Puspa Devi Chaurasia*, (Duvvuru R.L. Reddy, (Vice President) and **Laxmi Prasad Sahu**, (Accountant Member)), [2026 SCC OnLine ITAT 19552](#)
- CIT v. Ramakrishnan Yokesh Kumar*, (S.S. Viswanethra Ravi, Member (Judicial) and **Padmavathy S.**, (Accountant Member)), [2026 SCC OnLine ITAT 19596](#)
- CIT v. Sharadchandra Ramanlal Bhatt*, (**Dr. B.R.R. Kumar**, (Vice President) and Tapas Ram Misra, Member (Judicial)), [2026 SCC OnLine ITAT 19501](#)
- CIT v. Shreeji Paper Corpn.*, (Justice (Retd.) C.V. Bhadang, (President) and **Prabhash Shankar**, (Accountant Member)), [2026 SCC OnLine ITAT 19514](#)
- CIT v. Sudha*, (George George K., (Vice President) and **S.R. Raghunatha**, (Accountant Member)), [2026 SCC OnLine ITAT 19628](#)
- Cornell University v. CIT*, (**Beena Pillai**, Member (Judicial) and Makarand Vasant Mahadeokar, (Accountant Member)), [2026 SCC OnLine ITAT 19461](#)
- Cover the Poor v. CIT*, (George George K., (Vice President) and **Gagan Goyal**, (Accountant Member)), [2026 SCC OnLine ITAT 19527](#)

- Daga Educationaal & Charitable Trust v. CIT*, (Gagan Goyal, (Accountant Member) and **Manu Kumar Giri**, Member (Judicial)), [2026 SCC OnLine ITAT 19515](#)
- Dahihandi Samavai Samitee v. CIT*, (Challa Nagendra Prasad, Member (Judicial) and **Rakesh Kumar Lodha**, (Accountant Member)), [2026 SCC OnLine ITAT 19665](#)
- Darul Uloom Rabbania v. CIT*, (Sudhanshu Srivastava, Member (Judicial) and **Nikhil Choudhary**, (Accountant Member)), [2026 SCC OnLine ITAT 19573](#)
- DD585 Bodikammanvadi Primary Agricultural Coop. Credit Society Society v. CIT*, (Gagan Goyal, (Accountant Member) and **Manu Kumar Giri**, Member (Judicial)), [2026 SCC OnLine ITAT 19518](#)
- Deepak Soni v. CIT*, (**Paresh M. Joshi**, Member (Judicial) and Arvind Soni, (Accountant Member)), [2026 SCC OnLine ITAT 19583](#)
- Deshabandhu Microfinance & Livelihood Institution v. CIT*, (**Laxmi Prasad Sahu**, (Accountant Member) and Yogesh Kumar U.S., Member (Judicial)), [2026 SCC OnLine ITAT 19569](#)
- Dhamma Pattana Vipassana Trust v. CIT*, (Challa Nagendra Prasad, Member (Judicial) and **Rakesh Kumar Lodha**, (Accountant Member)), [2026 SCC OnLine ITAT 19657](#)
- Dhandapani Arunachalam v. CIT*, (S.S. Viswanethra Ravi, Member (Judicial) and **Padmavathy S.**, (Accountant Member)), [2026 SCC OnLine ITAT 19631](#)
- Dilshad Ahmad v. Assessment Unit*, (Kul Bharat, (Vice President) and **Nikhil Choudhary**, (Accountant Member)), [2026 SCC OnLine ITAT 19561](#)
- Divya Choudhary v. CIT*, (**Beena Pillai**, Member (Judicial) and Arun Khodpia, (Accountant Member)), [2026 SCC OnLine ITAT 19475](#)
- DVS Welfare Foundation v. CIT*, (Challa Nagendra Prasad, Member (Judicial) and **Rakesh Kumar Lodha**, (Accountant Member)), [2026 SCC OnLine ITAT 19656](#)
- Ekagra Cotton Corpn. (P) Ltd. v. CIT*, (**Paresh M. Joshi**, Member (Judicial) and Arvind Soni, (Accountant Member)), [2026 SCC OnLine ITAT 19589](#)
- Electronics Corpn. of Tamilnadu Ltd. v. CIT*, (S.S. Viswanethra Ravi, Member (Judicial) and **Padmavathy S.**, (Accountant Member)), [2026 SCC OnLine ITAT 19634](#)
- Five Star Audio v. CIT*, (Gagan Goyal, (Accountant Member) and **Manu Kumar Giri**, Member (Judicial)), [2026 SCC OnLine ITAT 19539](#)
- Foundation of the Temple of God v. CIT*, (**Inturi Rama Rao**, (Accountant Member) and S.S. Viswanethra Ravi, Member (Judicial)), [2026 SCC OnLine ITAT 19622](#)
- Gaurav Tayal v. CIT*, (Paresh M. Joshi, Member (Judicial) and **Arvind Soni**, (Accountant Member)), [2026 SCC OnLine ITAT 19582](#)
- Gurukripa Colonizer v. CIT*, (**Paresh M. Joshi**, Member (Judicial) and Arvind Soni, (Accountant Member)), [2026 SCC OnLine ITAT 19565](#)
- Guruswamy Devaraj v. CIT*, (George George K., (Vice President) and **Gagan Goyal**, (Accountant Member)), [2026 SCC OnLine ITAT 19506](#)
- India Asean Srilanka Chamber of Commerce Industry v. CIT*, (Gagan Goyal, (Accountant Member) and **Manu Kumar Giri**, Member (Judicial)), [2026 SCC OnLine ITAT 19530](#)
- India Rural Development Mission v. CIT*, (**Inturi Rama Rao**, (Accountant Member) and S.S. Viswanethra Ravi, Member (Judicial)), [2026 SCC OnLine ITAT 19625](#)
- Jeyaraman Johnson Kumar v. CIT*, (**Manu Kumar Giri**, Member (Judicial) and S.R. Raghunatha, (Accountant Member)), [2026 SCC OnLine ITAT 19497](#)

- Jimmy S Bilimoria Foundation v. CIT*, (**Beena Pillai**, Member (Judicial) and Jagadish, (Accountant Member)), [2026 SCC OnLine ITAT 19474](#)
- Jitendra Kumar Yadav v. CIT*, (Duvvuru R.L. Reddy, (Vice President) and **Laxmi Prasad Sahu**, (Accountant Member)), [2026 SCC OnLine ITAT 19590](#)
- JITO Malegaon Chapter Foundation v. Exemption Circle*, (R.K. Panda, (Vice President) and **Vinay Bhamore**, Member (Judicial)), [2026 SCC OnLine ITAT 19472](#)
- K. Chandraprakash (HUF) v. CIT*, (**Manu Kumar Giri**, Member (Judicial) and S.R.Raghunatha, (Accountant Member)), [2026 SCC OnLine ITAT 19509](#)
- K. Ponnammal v. CIT*, (Gagan Goyal, (Accountant Member) and **Manu Kumar Giri**, Member (Judicial)), [2026 SCC OnLine ITAT 19535](#)
- Kalki Healing Mission v. CIT*, (**Inturi Rama Rao**, (Accountant Member) and S.S. Viswanethra Ravi, Member (Judicial)), [2026 SCC OnLine ITAT 19624](#)
- Kamlesh Atmaram Pai Panandiker v. CIT*, (**Dr. Manish Borad**, (Accountant Member) and Vinay Bhamore, Member (Judicial)), [2026 SCC OnLine ITAT 19575](#)
- Kari Purushottam v. CIT*, (George Mathan, Member (Judicial) and Gopalan Gurusamy, (Accountant Member)), [2026 SCC OnLine ITAT 19664](#)
- Kingspan Insulation (P) Ltd. v. CIT*, (R.K. Panda, (Vice President) and **Vinay Bhamore**, Member (Judicial)), [2026 SCC OnLine ITAT 19463](#)
- Kottaimalaiyan Ravikumar v. CIT*, (George George K., (Vice President) and **Gagan Goyal**, (Accountant Member)), [2026 SCC OnLine ITAT 19560](#)
- Krishnaraj v. CIT*, (Manu Kumar Giri, Member (Judicial) and **S.R. Raghunatha**, (Accountant Member)), [2026 SCC OnLine ITAT 19619](#)
- Laxman Rao Gorukanti v. CIT*, (Vijay Pal Rao, (Vice President)), [2026 SCC OnLine ITAT 19586](#)
- Mackly Clothing (P) Ltd. v. CIT*, (Manu Kumar Giri, Member (Judicial) and **S.R. Raghunatha**, (Accountant Member)), [2026 SCC OnLine ITAT 19609](#)
- Madanjeet Singh v. CIT*, (**Laliet Kumar**, Member (Judicial) and Vijay Varma, (Accountant Member)), [2026 SCC OnLine ITAT 19498](#)
- Madras Orthopaedic Society v. CIT*, (**George George K.**, (Vice President) and Padmavathy S., (Accountant Member)), [2026 SCC OnLine ITAT 19592](#)
- Magadh Central Coop. Bank Ltd. v. CIT*, (**Yogesh Kumar U.S.**, Member (Judicial) and Rakesh Mishra, (Accountant Member)), [2026 SCC OnLine ITAT 19643](#)
- Maharshi Bharadwaj Ved Vidya Samiti v. CIT*, (Sudhanshu Srivastava, Member (Judicial) and **Nikhil Choudhary**, (Accountant Member)), [2026 SCC OnLine ITAT 19570](#)
- Malwa Gramin Bank v. CIT*, (Laliet Kumar, Member (Judicial) and **Vijay Varma**, (Accountant Member)), [2026 SCC OnLine ITAT 19564](#)
- Managing Committee of Saraswati Sishu Mandir v. CIT*, (George Mathan, Member (Judicial) and G. Gurusamy, (Accountant Member)), [2026 SCC OnLine ITAT 19579](#)
- Mangala Vishwanath Joshi v. CIT*, (R.K. Panda, (Vice President) and **Vinay Bhamore**, Member (Judicial)), [2026 SCC OnLine ITAT 19462](#)
- Manianoor Rathnam Palaniappan v. CIT*, (**Manu Kumar Giri**, Member (Judicial) and S.R. Raghunatha, (Accountant Member)), [2026 SCC OnLine ITAT 19495](#)
- Manider Dhami v. CIT*, (Manoj Kumar Aggarwal, (Accountant Member) and **Rajesh Damodarlal Sharma**, Member (Judicial)), [2026 SCC OnLine ITAT 19606](#)

- Manju Sujeet Shrivastava v. CIT*, (**Narender Kumar Choudhry**, Member (Judicial) and Ratna Dasgupta, (Accountant Member)), [2026 SCC OnLine ITAT 19543](#)
- Manju v. Assessment Unit*, (Sudhanshu Srivastava, Member (Judicial) and **Nikhil Choudhary**, (Accountant Member)), [2026 SCC OnLine ITAT 19574](#)
- Manjunath Rai Prakashraj v. CIT*, (**Inturi Rama Rao**, (Accountant Member) and S.S. Viswanethra Ravi, Member (Judicial)), [2026 SCC OnLine ITAT 19612](#)
- Manoj Kumar Khare v. Assessment Unit (NFAC)*, (Kul Bharat, (Vice President) and **Nikhil Choudhary**, (Accountant Member)), [2026 SCC OnLine ITAT 19567](#)
- Mayurbhanj Cultural Assn. v. CIT*, (George Mathan, Member (Judicial) and Gopalan Gurusamy, (Accountant Member)), [2026 SCC OnLine ITAT 19651](#)
- Meeran Mohd. Hakkem v. CIT*, (Gagan Goyal, (Accountant Member) and **Manu Kumar Giri**, Member (Judicial)), [2026 SCC OnLine ITAT 19536](#)
- Memon Charitable Trust v. CIT*, (**George George K.**, (Vice President) and Padmavathy S., (Accountant Member)), [2026 SCC OnLine ITAT 19594](#)
- Mindvalley Charitable & Education Trust v. CIT*, (Gagan Goyal, (Accountant Member) and **Manu Kumar Giri**, Member (Judicial)), [2026 SCC OnLine ITAT 19531](#)
- Mukesh Kumar Sharma v. CIT*, (Manoj Kumar Aggarwal, (Accountant Member) and **Rajesh Damodarlal Sharma**, Member (Judicial)), [2026 SCC OnLine ITAT 19597](#)
- Mukesh Mishra v. CIT*, (Challa Nagendra Prasad, Member (Judicial) and **Rakesh Kumar Lodha**, (Accountant Member)), [2026 SCC OnLine ITAT 19653](#)
- Munna Prasad v. CIT*, (Yogesh Kumar U.S., Member (Judicial) and **Rakesh Mishra**, (Accountant Member)), [2026 SCC OnLine ITAT 19480](#)
- Muthusamy Nagarajan v. CIT*, (Gagan Goyal, (Accountant Member) and **Manu Kumar Giri**, Member (Judicial)), [2026 SCC OnLine ITAT 19534](#)
- N.R. Infra v. CIT*, (S.S. Viswanethra Ravi, Member (Judicial) and **S.R. Raghunatha**, (Accountant Member)), [2026 SCC OnLine ITAT 19630](#)
- Naveen Bansal v. CIT*, (**Laliet Kumar**, Member (Judicial) and Vijay Varma, (Accountant Member)), [2026 SCC OnLine ITAT 19550](#)
- Nesamony Memorial Trust v. CIT*, (Inturi Rama Rao, (Accountant Member) and **Manu Kumar Giri**, Member (Judicial)), [2026 SCC OnLine ITAT 19494](#)
- Nigilesan Revathi v. CIT*, (Gagan Goyal, (Accountant Member) and **Manu Kumar Giri**, Member (Judicial)), [2026 SCC OnLine ITAT 19537](#)
- Nishant Kumar v. CIT*, (**Yogesh Kumar U.S.**, Member (Judicial) and Rakesh Mishra, (Accountant Member)), [2026 SCC OnLine ITAT 19581](#)
- Novartis AG v. CIT*, (**Beena Pillai**, Member (Judicial) and Arun Khodpia, (Accountant Member)), [2026 SCC OnLine ITAT 19457](#)
- NTT Global Data Centers & Cloud Infrastructure India (P) Ltd. v. CIT*, (**Beena Pillai**, Member (Judicial) and Ratna Dasgupta, (Accountant Member)), [2026 SCC OnLine ITAT 19473](#)
- ORISSAJOB.COM v. CIT*, (Duvvuru R.L. Reddy, (Vice President) and **Laxmi Prasad Sahu**, (Accountant Member)), [2026 SCC OnLine ITAT 19511](#)
- Palanisamy v. CIT*, (Gagan Goyal, (Accountant Member) and **Manu Kumar Giri**, Member (Judicial)), [2026 SCC OnLine ITAT 19517](#)
- Partha Sarathi Pal v. CIT*, (**Laxmi Prasad Sahu**, (Accountant Member) and Yogesh Kumar U.S., Member (Judicial)), [2026 SCC OnLine ITAT 19578](#)

- Pavithra Sugichandran v. CIT*, (Aby T. Varkey, Member (Judicial) and **Inturi Rama Rao**, (Accountant Member)), [2026 SCC OnLine ITAT 19600](#)
- Payswiff Technologies (P) Ltd. v. CIT*, (Vijay Pal Rao, (Vice President) and **Manjunatha G.**, (Accountant Member)), [2026 SCC OnLine ITAT 19459](#)
- PGS Construction v. CIT*, (George Mathan, Member (Judicial) and G. Gurusamy, (Accountant Member)), [2026 SCC OnLine ITAT 19639](#)
- Pushpa Chandra Raj Singhvi Charitable Trust v. CIT*, (**Beena Pillai**, Member (Judicial) and Jagadish, (Accountant Member)), [2026 SCC OnLine ITAT 19477](#)
- Radhaben Arvindbhai Patel v. CIT*, (**Narendra Prasad Sinha**, (Accountant Member) and Sanjay Kumar, Member (Judicial)), [2026 SCC OnLine ITAT 19510](#)
- Radical Fincap (P) Ltd. v. CIT*, (Yogesh Kumar U.S., Member (Judicial) and **Gopalan Gurusamy**, (Accountant Member)), [2026 SCC OnLine ITAT 19452](#)
- Raj Singh Dr. v. CIT*, (**Manu Kumar Giri**, Member (Judicial) and S.R.Raghunatha, (Accountant Member)), [2026 SCC OnLine ITAT 19508](#)
- Rajamariap v. CIT*, (George George K., (Vice President) and **Inturi Rama Rao**, (Accountant Member)), [2026 SCC OnLine ITAT 19636](#)
- Ram Bhaj v. CIT*, (Manoj Kumar Aggarwal, (Accountant Member) and **Rajesh Damodarlal Sharma**, Member (Judicial)), [2026 SCC OnLine ITAT 19652](#)
- Ramasamy Sundarraaj v. CIT*, (George George K., (Vice President) and **Gagan Goyal**, (Accountant Member)), [2026 SCC OnLine ITAT 19504](#)
- Ramkrushna Prabhakar Ugale v. CIT*, (Manish Borad, (Accountant Member) and **Vinay Bhamore**, Member (Judicial)), [2026 SCC OnLine ITAT 19616](#)
- Ravi Amutha v. CIT*, (George George K., (Vice President) and **Inturi Rama Rao**, (Accountant Member)), [2026 SCC OnLine ITAT 19617](#)
- Ravikumar Selvi v. CIT*, (George George K., (Vice President) and **Gagan Goyal**, (Accountant Member)), [2026 SCC OnLine ITAT 19505](#)
- Reeta & Sons v. CIT*, (George Mathan, Member (Judicial) and Gopalan Gurusamy, (Accountant Member)), [2026 SCC OnLine ITAT 19650](#)
- Rishi Kumar v. CIT*, (**Yogesh Kumar U.S.**, Member (Judicial) and Rakesh Mishra, (Accountant Member)), [2026 SCC OnLine ITAT 19645](#)
- Ruthirakotti Siyamala v. CIT*, (S.S. Viswanethra Ravi, Member (Judicial) and **S.R. Raghunatha**, (Accountant Member)), [2026 SCC OnLine ITAT 19611](#)
- Sabita Ray v. CIT*, (George Mathan, Member (Judicial) and Gopalan Gurusamy, (Accountant Member)), [2026 SCC OnLine ITAT 19666](#)
- Sagadevan Saravanamuthu v. CIT*, (Gagan Goyal, (Accountant Member) and **Manu Kumar Giri**, Member (Judicial)), [2026 SCC OnLine ITAT 19519](#)
- Sangaralingam Ratnam Boobathiraj v. CIT*, (Gagan Goyal, (Accountant Member) and **Manu Kumar Giri**, Member (Judicial)), [2026 SCC OnLine ITAT 19526](#)
- Sangeethapriya v. CIT*, (**Inturi Rama Rao**, (Accountant Member) and S.S. Viswanethra Ravi, Member (Judicial)), [2026 SCC OnLine ITAT 19563](#)
- Sanjana Cryogenic Storages Ltd. v. CIT*, (Justice (Retd.) C.V. Bhadang, (President) and **Prabhash Shankar**, (Accountant Member)), [2026 SCC OnLine ITAT 19544](#)
- Sanjay Kumar Nayak Era Bank v. CIT*, (George Mathan, Member (Judicial) and G. Gurusamy, (Accountant Member)), [2026 SCC OnLine ITAT 19580](#)

- Sapan Kumar Patra v. CIT*, (George Mathan, Member (Judicial) and G. Gurusamy, (Accountant Member)), [2026 SCC OnLine ITAT 19542](#)
- Saranga Anil Aggarwal v. CIT*, (**Narender Kumar Choudhry**, Member (Judicial) and Prabhash Shankar, (Accountant Member)), [2026 SCC OnLine ITAT 19541](#)
- Saroj Kumar Mohanty v. CIT*, (George Mathan, Member (Judicial) and Gopalan Gurusamy, (Accountant Member)), [2026 SCC OnLine ITAT 19654](#)
- Sathiyamoorthy v. CIT*, (George George K., (Vice President) and **Gagan Goyal**, (Accountant Member)), [2026 SCC OnLine ITAT 19525](#)
- Saurav Jindal v. CIT*, (Manoj Kumar Aggarwal, (Accountant Member) and **Rajesh Damodarlal Sharma**, Member (Judicial)), [2026 SCC OnLine ITAT 19661](#)
- Selvaraj Vivekraj v. Jurisdictional Assessing Officer (JAO)*, (Gagan Goyal, (Accountant Member) and **Manu Kumar Giri**, Member (Judicial)), [2026 SCC OnLine ITAT 19533](#)
- Seth Jai Parkash Polytechnic Society v. CIT*, (Manoj Kumar Aggarwal, (Accountant Member) and **Rajesh Damodarlal Sharma**, Member (Judicial)), [2026 SCC OnLine ITAT 19587](#)
- Shankar Viji v. CIT*, (Manu Kumar Giri, Member (Judicial) and **S.R. Raghunatha**, (Accountant Member)), [2026 SCC OnLine ITAT 19608](#)
- Shashank Sekhar Pradhan v. CIT*, (George Mathan, Member (Judicial) and Gopalan Gurusamy, (Accountant Member)), [2026 SCC OnLine ITAT 19571](#)
- Shri Mahadev Ayurvedic Charitable Trust v. CIT*, (Challa Nagendra Prasad, Member (Judicial) and **Rakesh Kumar Lodha**, (Accountant Member)), [2026 SCC OnLine ITAT 19663](#)
- Siddick Hajee Ahmed Sait (P) Family Trust v. CIT*, (**George George K.**, (Vice President) and Padmavathy S., (Accountant Member)), [2026 SCC OnLine ITAT 19593](#)
- Simant Kumar Chaurasia v. CIT*, (Sudhanshu Srivastava, Member (Judicial) and **Nikhil Choudhary**, (Accountant Member)), [2026 SCC OnLine ITAT 19572](#)
- Somasundaram Natarajan Vadivelu v. CIT*, (**Inturi Rama Rao**, (Accountant Member) and S.S. Viswanethra Ravi, Member (Judicial)), [2026 SCC OnLine ITAT 19613](#)
- Soosai Manickam Therasa v. CIT*, (George George K., (Vice President) and **S.R. Raghunatha**, (Accountant Member)), [2026 SCC OnLine ITAT 19632](#)
- Srikanta Mohanty v. CIT*, (George Mathan, Member (Judicial) and G. Gurusamy, (Accountant Member)), [2026 SCC OnLine ITAT 19640](#)
- Srinivasa Rao Pattipati v. CIT*, (Vijay Pal Rao, (Vice President)), [2026 SCC OnLine ITAT 19605](#)
- St. Sebastians Church v. CIT*, (**Beena Pillai**, Member (Judicial) and Jagadish, (Accountant Member)), [2026 SCC OnLine ITAT 19470](#)
- Stock & Bond Trading Co. v. CIT*, (Siddhartha Nautiyal, Member (Judicial) and **Prabhash Shankar**, (Accountant Member)), [2026 SCC OnLine ITAT 19522](#)
- Suganthi Srinivasan v. CIT*, (S.S. Viswanethra Ravi, Member (Judicial) and **Padmavathy S.**, (Accountant Member)), [2026 SCC OnLine ITAT 19662](#)
- Sukhvir Singh v. CIT*, (Laliet Kumar, Member (Judicial) and **Vijay Varma**, (Accountant Member)), [2026 SCC OnLine ITAT 19549](#)
- Super Antico Solutions (P) Ltd. v. CIT*, (**Narendra Prasad Sinha**, (Accountant Member) and Sanjay Kumar, Member (Judicial)), [2026 SCC OnLine ITAT 19496](#)
- Surabhi Charitable Trust v. CIT*, (George George K., (Vice President) and **S.R. Raghunatha**, (Accountant Member)), [2026 SCC OnLine ITAT 19602](#)

- Suresh v. CIT*, (S.S. Viswanethra Ravi, Member (Judicial) and **Padmavathy S.**, (Accountant Member)), [2026 SCC OnLine ITAT 19658](#)
- Surinder Kaur v. CIT*, (Laliet Kumar, Member (Judicial) and **Vijay Varma**, (Accountant Member)), [2026 SCC OnLine ITAT 19547](#)
- Sushma Shukla (Jain) v. CIT*, (Paresh M. Joshi, Member (Judicial) and **Arvind Soni**, (Accountant Member)), [2026 SCC OnLine ITAT 19649](#)
- Tajdin Hasanali Halani v. CIT*, (Narendra Prasad Sinha, (Accountant Member) and **Tapas Ram Misra**, Member (Judicial)), [2026 SCC OnLine ITAT 19489](#)
- Tamilnadu Ophthalmic Assn. v. CIT*, (S.S. Viswanethra Ravi, Member (Judicial) and **Padmavathy S.**, (Accountant Member)), [2026 SCC OnLine ITAT 19633](#)
- Thangavel Rajaa v. CIT*, (S.S. Viswanethra Ravi, Member (Judicial) and **Padmavathy S.**, (Accountant Member)), [2026 SCC OnLine ITAT 19601](#)
- Thirumalai Arangannal v. CIT*, (Manu Kumar Giri, Member (Judicial) and **S.R. Raghunatha**, (Accountant Member)), [2026 SCC OnLine ITAT 19620](#)
- Thrius Pharma Expertize LLP v. CIT*, (**Beena Pillai**, Member (Judicial) and Vikram Singh Yadav, (Accountant Member)), [2026 SCC OnLine ITAT 19466](#)
- TYSP97 Poyyur Primary Agricultural Coop. Credit Society Ltd. v. CIT*, (George George K., (Vice President) and **Gagan Goyal**, (Accountant Member)), [2026 SCC OnLine ITAT 19503](#)
- Unispin Card Clothing India (P) Ltd. v. CIT*, (Gagan Goyal, (Accountant Member) and **Manu Kumar Giri**, Member (Judicial)), [2026 SCC OnLine ITAT 19532](#)
- Varun Hemant Keskar v. CIT*, (Manish Borad, (Accountant Member) and **Vinay Bhamore**, Member (Judicial)), [2026 SCC OnLine ITAT 19562](#)
- Velayutham v. CIT*, (Aby T. Varkey, Member (Judicial) and **S.R. Raghunatha**, (Accountant Member)), [2026 SCC OnLine ITAT 19638](#)
- Venkatesh v. CIT*, (**Manu Kumar Giri**, Member (Judicial) and S.R. Raghunatha, (Accountant Member)), [2026 SCC OnLine ITAT 19502](#)
- Vetrichelvan Vijayasaratthy v. CIT*, (George George K., (Vice President) and **S.R. Raghunatha**, (Accountant Member)), [2026 SCC OnLine ITAT 19599](#)
- Vijapur Taluka Coop. Purchase & Sale Union Ltd. v. CIT*, (**Tapas Ram Misra**, Member (Judicial) and R. Govindarajan, (Accountant Member)), [2026 SCC OnLine ITAT 19556](#)
- Vinod Vasant Chavan v. CIT*, (R.K. Panda, (Vice President) and **Vinay Bhamore**, Member (Judicial)), [2026 SCC OnLine ITAT 19614](#)
- Vivekananda Social & Educational Society v. CIT*, (S.S. Viswanethra Ravi, Member (Judicial) and **Padmavathy S.**, (Accountant Member)), [2026 SCC OnLine ITAT 19635](#)
- Vrindavan Gardens v. CIT*, (Manoj Kumar Aggarwal, (Accountant Member) and **Rajesh Damodarlal Sharma**, Member (Judicial)), [2026 SCC OnLine ITAT 19667](#)
- Zila Khanan Adhikari v. CIT*, (Sudhanshu Srivastava, Member (Judicial) and Nikhil Choudhary, (Accountant Member)), [2026 SCC OnLine ITAT 19566](#)
- Zuari Cement Ltd. v. CIT*, (Ravish Sood, Member (Judicial) and **Madhusudan Sawdia**, (Accountant Member)), [2026 SCC OnLine ITAT 19576](#)

National Company Law Tribunal

- Anant Goyal v. S.M. Cotton Ginning & Spinning Industries (P) Ltd.*, (Sameer Kakar, Member (Technical) and Nilesh Sharma, Member (Judicial)), [2026 SCC OnLine NCLT 6173](#)
- Bombay Rayon Fashions Ltd. v. Casabella Trading (P) Ltd.*, (Anil Raj Chellan, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), [2026 SCC OnLine NCLT 6162](#)
- Finquest Financial Solutions (P) Ltd. v. Velex Logistics (P) Ltd.*, (Sameer Kakar, Member (Technical) and Nilesh Sharma, Member (Judicial)), [2026 SCC OnLine NCLT 6179](#)
- Guardian Nutrition & Healthcare (P) Ltd., In re*, (Anil Raj Chellan, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), [2026 SCC OnLine NCLT 6177](#)
- IDBI Bank Ltd. v. Simm Samm Hotels (P) Ltd.*, (Vinay Goel, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), [2026 SCC OnLine NCLT 6163](#)
- Indu Jain v. Birla Jewels Ltd.*, (Nilesh Sharma, Member (Judicial) and Sameer Kakar, Member (Technical)), [2026 SCC OnLine NCLT 6166](#)
- Insta Capital (P) Ltd. v. Shubh Food Industries Ltd.*, (Nilesh Sharma, Member (Judicial) and Sameer Kakar, Member (Technical)), [2026 SCC OnLine NCLT 6178](#)
- Israel Discount Bank Ltd. v. Hella Infra Market Ltd.*, (Nilesh Sharma, Member (Judicial) and Sameer Kakar, Member (Technical)), [2026 SCC OnLine NCLT 6172](#)
- Jaysheel Khemani v. Cybercorp Ltd.*, (Bidisha Banerjee, Member (Judicial) and Rekha Kantilal Shah, Member (Technical)), [2026 SCC OnLine NCLT 6167](#)
- LIC Housing Finance Ltd. v. Adhiraj Constructions (P) Ltd.*, (Sameer Kakar, Member (Technical) and Nilesh Sharma, Member (Judicial)), [2026 SCC OnLine NCLT 6165](#)
- Mi Electrical Steel Processing India (P) Ltd. v. K2 Metals (P) Ltd.*, (Sameer Kakar, Member (Technical) and Nilesh Sharma, Member (Judicial)), [2026 SCC OnLine NCLT 6174](#)
- Nataraj Vinimay (P) Ltd., In re*, (Bidisha Banerjee, Member (Judicial) and Rekha Kantilal Shah, Member (Technical)), [2026 SCC OnLine NCLT 6176](#)
- Parle Brands (P) Ltd., In re*, (Prabhat Kumar, Member (Technical) and Sushil Mahadeorao Kochey, Member (Judicial)), [2026 SCC OnLine NCLT 6158](#)
- Premium Transmission (P) Ltd. v. Utech Engineering Works India (P) Ltd.*, (Hariharan Neelakanta Iyer, Member (Technical) and Lakshmi Gurung, Member (Judicial)), [2026 SCC OnLine NCLT 6160](#)
- Punjab National Bank v. Damara Gold (P) Ltd.*, (Vinay Goel, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), [2026 SCC OnLine NCLT 6164](#)
- Rajendra Jain v. Shahnaz Farhan Shaikh*, (Vinay Goel, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), [2026 SCC OnLine NCLT 6168](#)
- Ratadia Consultants (P) Ltd., In re*, (Ashish Kalia, Member (Judicial) and Banwari Lal Meena, Member (Technical)), [2026 SCC OnLine NCLT 6159](#)
- SBI v. Ambika Brickwell LLP*, (Vinay Goel, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), [2026 SCC OnLine NCLT 6170](#)
- SBI v. Km Toll Road (P) Ltd.*, (Hariharan Neelakanta Iyer, Member (Technical) and Lakshmi Gurung, Member (Judicial)), [2026 SCC OnLine NCLT 6161](#)
- SBI v. Narayan Pundlik Shenvi Prabhu*, (Banwari Lal Meena, Member (Technical) and Ashish Kalia, Member (Judicial)), [2026 SCC OnLine NCLT 6175](#)
- Shriram Finance Ltd. v. Sumati Prasad Bafna*, (Banwari Lal Meena, Member (Technical) and Ashish Kalia, Member (Judicial)), [2026 SCC OnLine NCLT 6171](#)

Sonal Sumit Mehta v. Chirag R. Shah, (Prabhat Kumar, Member (Technical) and Sushil Mahadeorao Kochey, Member (Judicial)), [2025 SCC OnLine NCLT 17609](#)

Sonal Sumit Mehta v. Chirag R. Shah, (Prabhat Kumar, Member (Technical) and Sushil Mahadeorao Kochey, Member (Judicial)), [2026 SCC OnLine NCLT 6181](#)

Sunil Kumar Nandkishore Gupta v. SBI, (Ashish Kalia, Member (Judicial) and Banwari Lal Meena, Member (Technical)), [2026 SCC OnLine NCLT 6169](#)

Tata Capital Financial Services Ltd. v. Sanjay Mahajan, (**Anil Raj Chellan**, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), [2026 SCC OnLine NCLT 6180](#)

National Company Law Appellate Tribunal

Tata Capital Ltd. v. Sanjay Mahajan, (Justice Sharad Kumar Sharma, Member (Judicial) and **Arun Baroka**, Indevvar Pandey, Member (Technical)), [2026 SCC OnLine NCLAT 1290](#)

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